

RAJASTHAN HIGH COURT, JAIPUR BENCH, JAIPUR
High Court WebSite :- <http://hcraj.nic.in>

RAJASTHAN HIGH COURT, BENCH, JAIPUR

NOTICE

DATED: 04.12.2017

It is notified to all concerned that Division Bench comprising Hon'ble Mr. R.C. Gandhi, Acting Chief Justice and Hon'ble Mr. Justice K.S. Choudhary while hearing the D.B. Special Appeal (Writ) No. 691/2000 titled: Hotel Mansingh, Jaipur Vs. The Judge, Industrial Tribunal & Anr. Vide order dated 28.07.2009 along with other connected matters observed as under:

“Whether in a situation where application under section 33(2) (b) of the Industrial Disputes Act, 1947 (for short “the Act”) presented by the Management before the Labour Court, seeking approval of the proposed punishment of removal of the workman has been rejected and the order of the Labour Court/Tribunal being challenged by way of filing writ petition, in such circumstances, Section 17(B) of the Act can be pressed into service for payment of wages”

In compliance of the above D.B. Special Appeal (Writ), all learned members of the Bar who wants to argue & assist the Hon'ble Court on the above matters, are invited to assist this Court in the Larger Bench comprising Hon'ble the Chief Justice, Hon'ble Mr. Justice Vijay Kumar Vyas and Hon'ble Mr. Justice Sanjeev Prakash Sharma in Court No. 1 on 08.12.2017 at 2.00 P.M. on pthe above issue.

BY ORDER

DEPUTY REGISTRAR (JUDL.)

RAJASTHAN HIGH COURT, BENCH, JAIPUR

NOTICE

DATED: 04.12.2017

It is notified to all concerned that Hon'ble Mr. Justice Alok Sharma while hearing S.B.Civil Writ Petition No. 6570/2017 titled: Smt. Sandhy Khichar V/s smt. Mahendra refer the following question to larger Bench:-

“Whether a BPP certification by IGNOU is equivalent to a 10+2 certification obtained from a Board created by statute or duly recognized by the State Government and hence a qualification higher than Cass-VIII pass from a school as defined in Section 2(n) of the Right to Free and Compulsory Education Act, 2009 for the purpose of supplying eligibility for contesting an election to the post of Sarpanch under the Rajasthan Panchayati Raj Act, 1994 ?”

In compliance of the Hon'ble Court order dated 28.07.2009 passed in S.B. Civil Writ Petition No. 6570/2017 titled: Smt.Sandhy Khichar V/s smt. Mahendra & Ors and S.B. Civil Writ Petition No. 11495/2016 titled: Smt. Mahendra V/s Sandhya Khinchar & Ors. all learned members of the Bar who wants to argue & assist the Hon'ble Court on the above matter, are invited to assist this Court in the Larger Bench comprising Hon'ble the Chief Justice, Hon'ble Mr. Justice Vijay Kumar Vyas and Hon'ble Mr. Justice Sanjeev Prakash Sharma in Court No. 1 on 08.12.2017at 2.00 P.M. on the above issue.

BY ORDER

DEPUTY REGISTRAR (JUDL.)

Daily Causelist(Filtered)
Friday Dated : 08/12/2017
THE CHIEF JUSTICE COURT
HON'BLE THE CHIEF JUSTICE

10.30 AM TO 1.00 PM

HON'BLE MR. JUSTICE DINESH CHANDRA SOMANI

D B SPECIAL APPEAL WRITS (SERVICE MATTERS)

D B PIL MATTERS , D B CAT MATTERS, D B PAROLE MATTERS

NOTE: 1-CASES LISTED IN SUPPLEMENTARY CAUSE LIST SHALL BE TAKEN FIRST

**2-THE CASES PERTAINING TO ORDERS CATEGORY AND ADMISSION
CATEGORY SHALL BE TAKEN UP BEFORE THE CASES PERTAINING TO
HEARING CATEGORY IN THE MAIN LIST AS WELL AS SUPPLEMENTARY LIST**

**3-LEARNED COUNSELS ARE REQUESTED TO PROVIDE LIST OF THE BOOKS
IN TWO COPIES TO THE LIBRARIAN ON WHICH THEY RELY UPON IN
SUPPORT OF THEIR CASE**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	WRIT RAP 753/2017 4401	R P S C AJMER NITESH ARORA&ANR	MUMRAL RAJVI-P
2	S.A.W. 1744/2017 0515	HEM RAJ GUJAR &ORS STATE (EDUCATION DEPARTMENT)ORS	RAM PRATAP SAINI-P
3	S.A.W. 1748/2017 0507	STATE OF RAJ AND ORS SUSHMA SHARMA	SHYAM ARYA AAG-P
4	S.A.W. 1750/2017 0507	STATE (MEDICAL AND HEALTH)ORS DR G P GOYAL	SHYAM ARYA AAG-P
5	S.A.W. 1752/2017 0507	STATE OF RAJ AND ORS ANITA MATHUR	SHYAM ARYA AAG-P
6	S.A.W. 1757/2017 0515	NISHA SWAMI STATE (TECHNICAL EDU)ANR	PRIYA RASTOGI-P
7	S.A.W. 1758/2017 0507	MANAGING COMMITTEE AND ANR MAHESH KUMAR SHARMA AND ANR	VIVEK DANGI-P
8	S.A.W. 1761/2017 0507	MANAGING COMMITTEE AND ANR MUKESH KUMAR SAINI AND ANR	VIVEK DANGI-P
9	S.A.W. 1763/2017 0507	MANAGING COMMITTEE AND ANR MAHENDRA KUMAR SHARMA AND ANR	VIVEK DANGI-P
10	S.A.W. 1764/2017 0507	MANAGING COMMITTEE AND ANR MADAN LAL SHARMA AND ANR	VIVEK DANGI-P
11	S.A.W. 1765/2017 0507	MANAGING COMMITTEE AND ANR BALDEV KUMAR SHARMA AND ANR	VIVEK DANGI-P
FOR ORDERS			
12	C.W. 21262/2017 0400 -PIL SENIOR CITIZEN	SITARAM SAMOTA AND ANR STATE OF RAJ AND ORS	AKHIL SIMLOTE-P
13	C.W. 22326/2017 0400 -PIL SENIOR CITIZEN	BABULAL YADAV PRINCIPAL SECRETARY AND ORS	ANSHUMAN SAXENA-P
14	S.A.W. 1200/2016 0516 STAY 10486/2016	STATE OF RAJ AND ROS DINESH KUMAR SINGH &ORS	S K GUPTA AAG-P
FOR ORDERS ON INTERIM APPLICATIONS			

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
15	C.W. 12721/2009 0505 APPL 65429/2017 STAY 2352/2011	DINESH KUMAR SHARMA NATIONAL INSTITUTE OF AYU &ORS	S K SINGODIYA,I S MALIK-P M D AGRAWAL-R
16	C.W. 3673/2013 0400 -PIL APPL 59008/2017	RADHA SHEKHAWAT STATE OF RAJ AND ORS	NAINA SARAF-P G S BAPNA-R ADVOCATE GENERAL-R JINESH JAIN-R N M LODHA-R S K GUPTA AAG-R VEYANKATESH GARG-R
17	S.A.W. 1798/2017 0515 APPL 43568/2017 STAY 17989/2017	YOGESH KUMAR SEWDA &ANR POOJA SHARMA&ORS	SUNIL KUMAR JAIN-P ANIL KUMAR JAIN-P
FOR FRESH ADMISSION WITH STAY			
18	C.W. 22184/2017 0521 SENIOR CITIZEN STAY 19373/2017	NAND KISHORE WESTERN RAILWAY AND ORS	AMIT MATHUR-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
19	C.W. 18674/2017 0400 -PIL BEFORE D B I	SRIJANA SHRESTH STATE OF RAJ AND ORS	CHIRANJI LAL SAINI-P ASHISH KUMAR-R DEEPAK BISHNOI-R N M LODHA-R R D RASTOGI-R
With	20	C.W. 18675/2017 4300 STAY 16546/2017	BHAGWAT GOUR STATE OF RAJ AND ANR AJAY KUMAR JAIN ADITYA-P ASHISH KUMAR-R DEEPAK BISHNOI-R N M LODHA-R R D RASTOGI-R
With	21	C.W. 18774/2017 0400 -PIL	POONAM CHAND BHANDARI STATE OF RAJ AND ANR ABHINAV BHANDARI RAKESH-P MR. ASHISH KUMAR ADV.-R MR. DEEPAK BISNOI ADV-R
With	22	C.W. 18775/2017 4300 STAY 16633/2017	ATRI KUMAR DADHICH STATE OF RAJ AND ORS VIJAY CHOUDHARY-P MR. ASHISH KUMAR ADV.-R MR. DEEPAK BISHNOI ADV.-R
With	23	C.W. 18988/2017 4300 STAY 16814/2017	SACHIN PILOT STATE OF RAJ AND ANR PUNIT SINGHVI-P ASHISH KUMAR-R DEEPAK BISHNOI-R N M LODHA AG-R R D RASTOGI ASG-R

Daily Causelist(Filterd)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
With			
24	C.W. 19035/2017	PEOPLES UNION FOR CIVIL LIBERTIES & ANR STATE OF RAJ AND ORS	PREM KRISHAN SHARMA-P ASHISH KUMAR-R DEEPAK BISHNOI-R
	4300 STAY 16846/2017		
FOR HEARING			
25	C.W. 7229/2010	RAJENDRA KUMAR PARMARTHAK CENTRAL ADMI TRIBUNAL AND ORS	RAJVIR SHARMA-P SABINA KHAN-R D S POONIA-R
	0502		
26	C.W. 8284/2011	K L SAIN AND ORS U O I (MINISTRY OF RAILWAYS)ORS	GAURAV SHARMA-P TEJ PRAKASH SHARMA-P SHAILESH PRAKASH SHARMA-R SHABINA KHAN-R
	0506		

Daily Causelist(Filtered)
Friday Dated : 08/12/2017
HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE VIJAY KUMAR VYAS
MR. JUSTICE SANJEEV PRAKASH SHARMA

AT 2-00 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
1	CIVIL REF. 2/2017 1502 BEFORE	HOTEL MANSINGH JUDGE INDUSTRIAL TRIBUNAL AND ANR	BY COURT-P	
With				
2	S.A.W. 691/2000 1502	HOTEL MAN SINGH JAIPUR JUDGE I T JAIPUR & ORS	VINENDRA AGARWAL-P	KUNAL RAWAT-R SANJEEV SOGARWAL-R
With				
3	S.A.W. 451/2007 1502	R S R T C JAIPUR SHANTILAL PUSHKARNA & ANR	ASHOK BANSAL-P VINAYAK JOSHI-P	B L GUPTA-R
With				
4	S.A.W. 495/2007 1502	R S R T C JAIPUR KUMARESH GAUTAM & ANR	MANISH BHANDARI-P VINAYAK JOSHI-P	ASHWINI JAIMAN-R
With				
5	S.A.W. 601/2007 1502	R S R T C JAIPUR RATAN SINGH & ANR	ASHOK BANSAL-P VINAYAK JOSHI-P	
With				
6	S.A.W. 642/2007 1502	R S R T C YUDHISTHIR SINGH DEWAN & ORS	ASHOK BANSAL-P VINAYAK JOSHI-P	SANDEEP SAXENA-R KAILASH CHOUDHARY-R
With				
7	S.A.W. 1022/2007 1502	GOPAL SHARMA CHIF MANAGER R S R T C	BABU LAL GUPTA-P	RAVI CHIRANIYA-R OM PRAKASH SHEORAN-R
With				
8	C.W. 17115/2010 1502	DEPUTY GENERAL MANAGER RATAN KUMAR CHORASIA AND ANR	VIRENDRA SINGH YADAV-P	DHARMENDRA JAIN-R
With				
9	C.W. 1239/2011 1502	CHIEF MANAGER BEAWAR R S R T C SHRI VIKRAM PRAKASH AND ANR	OM PRAKASH SHEORAN-P	KAILASH CHOUDHARY-R
With				
10	C.W. 10281/2011 1502	DY GENERAL MANAGER (ADMN) BANWARI LAL SHARMA AND ANR	VINAYAK JOSHI-P	SURESH KASHYAP-R
With				
11	CIVIL REF. 3/2017 2203 BEFORE	SMT SANDHYA KHICHR SMT MAHENDRA AND ANR	BY COURT-P	

Daily Causelist(Filterd)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
12	C.W. 11495/2016	SMT MAHENDRA SANDHYA KHINCHAR &ANR	SHASHI KANT SAINI-P V K SHARMA RACHIT SHARMA-R MR.SK GUPTA,AAG-R
	2203		
.....			
With			
13	C.W. 6570/2017	SMT SANDHYA KHICHAR SMT MAHENDRA AND ANR	V K SHARMA RACHIT-P
	2203		
.....			

DB TAX MATTERS DB CONTEMPT MATTERS
D B SPECIAL APPEAL WRIT (MISC MATTERS)
D B CIVIL RESIDUE MATTERS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	C.M.Appl. 130/2017 4201	DR RITA SHARMA SHRI RAJ HANS UPADHAYAY	AMIT DHAWAN/V L-P
2	C.M.Appl. 455/2017 4201 BEFORE	DR JYOTI ARUN AND ORS SHRI RAJ HANS UPADHYAY AND ORS	V L MATHUR/AMIT DHAWAN-P
FOR FRESH ADMISSION WITHOUT STAY			
3	C.C.P. 1999/2017 2401	PRAMOD KUMAR MAHESHWARI SHRI UTTAM CHAND TOSHWADA AND ANR	K C SHARMA-P
FOR FRESH ADMISSION WITH STAY			
4	S.A.W. 1103/2017 1600 STAY 11376/2017	MANGILAL & ORS STATE OF RAJ & ORS	SAKET PAREEK ADITYA-P ADITYA PAREEK-P SAKET PAREEK-P
With			SURYA PRATAP SINGH-R
5	S.A.W. 1120/2017 1600 STAY 11548/2017	PANCHU & ORS STATE OF RAJ & ORS	SAKET PAREEK ADITYA-P
With			SURYA PRATAP SINGH-R
6	S.A.W. 1157/2017 1600 APPL 52476/2017 STAY 11984/2017	KHUDABADI SONAR COOPERATIVE SO STATE OF RAJ & ORS	N C SHARMA S L SHARMA-P
With			SURYA PRATAP SINGH-R
7	S.A.W. 1220/2017 1600 STAY 12644/2017	MOTI BHAWAN NIRMAN SAHAKARI SA STATE OF RAJ & ORS	ANIL MEHTA-P
With			SURYA PRATAP SINGH-R
8	S.A.W. 1374/2017 1804 STAY 14329/2017	SOSARBAI DEVENDRA KUMAR AND ORS	DILEEP SINGH JADAUN-P
9	S.A.W. 1427/2017 5200 STAY 14918/2017	RAMDEV ADDI DISTRICT COLLECTOR ORS	AMIT DADHICH-P
10	S.A.W. 1876/2017 1804 STAY 19478/2017	OM PRAKASH SANTU LAL AND ANR	ARUN SINGH SHEKHAWAT-P ARUN SINGH SHEKHAWAT-P
FOR FRESH ADMISSION WITHOUT STAY			
11	S.A.W. 1514/2008 1804 (LIMITATION) APPL 2083/2008	LAXMAN & ORS BOARD OF REVENUE AJMER & ORS	K C SHARMA-P SUDESH BANSAL-P N R CHOUDHARY-R KULDEEP ASWAL-R S S OLA-R SHIKHA CHOUDHARY-R SUDESH BANSAL MOHD ADIL-R

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY			
12	EXCIS.APEAL 129/2017 1304	COMMISSIONER OF CGST &CENTRAL EXCISE SIDDHA PROJECTS PVT LTD	ANUROOP SINGHI-P
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
13	S.A.W. 609/2014 6900 STAY 3337/2014	TARUCHAYA NAGAR RAMARAM VIKAS STATE OF RAJ & ORS	B L SHARMA-P RAJESH MOONDIA-R AJEET BHANDARI-R ANOOP DHAND-R
14	S.A.W. 399/2017 4300 STAY 3955/2017	LAXMI NARAYAN MEENA STATE OF RAJ AND ORS	PRADEEP CHOUDHARY-P DEEN DAYAL SHARMA DY G C-R
15	S.A.W. 549/2017 1804 STAY 5265/2017	BADRI PRASAD AND ORS RAJENDRA PRASAD SHARMA AND ORS	RAJAT RANJAN-P GAYATRI RATHORE-R
16	S.A.W. 952/2017 1800 STAY 8843/2017	CHURAMAN AND ORS B O R AND ORS	ANAND SHARMA H L GOTHWAL-P D V THOLIA AAG-R
17	S.A.W. 1578/2017 1804 STAY 15957/2017	CHEETABAI NATHYA @ NATHU LAL AND ORS	L L GUPTA VIKRAM JONWAL-P SATISH PACHORI S K JAIN-R
ADMISSION WITH NOTICE SERVED- REPLY FILED			
18	S.A.W. 591/2017 6500 STAY 5414/2017	MST MADDVIRUNISHA STATE (REVENUE DEPARTMENT)ORS	ASHWANI CHOBISA-P DHARAMVEER THOLIA AAG-R D V THOLIA-R
19	C.W. 17415/2017 1314 STAY 15452/2017	M/S BHARAT SANCHAR NIGAM LTD JAIPUR STATE OF RAJ AND ORS	VIVEK SINGHAL-P
With			
20	C.W. 17417/2017 1314 STAY 15453/2017	M/S BHARAT SANCHAR NIGAM LTD JAIPUR STATE OF RAJ AND ORS	VIVEK SINGHAL-P
21	C.W. 17597/2017 1314 STAY 15610/2017	M/S BHARAT SANCHAR NIGAM LTD STATE OF RAJ AND ORS	VIVEK SINGHAL-P KUNAL JAIMAN-R N M LODHA-R R B MATHUR-R
FOR ORDERS- DEFECT CASES			
22	WRIT RAP 738/2017 4401	JAMUNA PARASAD B O R AJMER AND ORS	NIKHLESH KATARA-P
23	S.A.W. 1738/2017 6500	STATE OF RAJ AND ANR SMT SAHIDA HASNI	DHARAM VEER THOLIA AAG-P
FOR ORDERS			
24	S.A.W. 590/2005 1804	UNION OF INDIA & ORS THE BOARD OF REVENUE AJMER & O	SANJAY PAREEK-P ASHISH KUMAR-P B S CHHABA-P KUNAL RAWAT-P M C TAYLOR-R

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
25	S.A.W. 739/2005	UNION OF INDIA & ORS THE BOARD OF REVENUE AJMER & O	SANJAY PAREEK-P ASHISH KUMAR-P KUNAL RAWAT-P
	1804		M.C.TAYLOR,-R G P KAUSHIK-R
With			
26	S.A.W. 1014/2005	UNION OF INDIA & ORS THE BOARD OF REVENUE & ORS	SANJAY PAREEK-P ASHISH KUMAR-P B S CHHABA-P KUNAL RAWAT-P
	1804		M.C.TAYLOR-R
With			
27	S.A.W. 463/2007	RAM SINGH B.O.R. & ORS.	SANJAY MEHRISHI-P
	1804		AJAY GUPTA-R R.S.PUROHIT-R SANDEEP KUMAR SHARMA-R
With			
28	S.A.W. 1767/2011	VIKAS SAMITI VIGYAN NAGAR DIVISIONAL COMMISSIONER KOTA ORS	SANJAY MEHRISHI-P ALANKRITA SHARMA-P
	5400		MANOJ SHARMA-R MANU BHARGAV G C-R P C SHARMA-R RAJENDRA PRASAD-R
With			
29	S.A.W. 1488/2014	MAN SINGH & ORS. BOR & ORS.	MANISH KUMAR SHARMA-P
	1804		J K MOOLCHANDANI-R
With			
30	S.A.W. 1019/2015	STATE OF RAJ AND ORS DADU DAYAL MARRIAGE GARDEN	A G SHEETANSHU SHARMA-P
	5400		
With			
31	S.A.W. 1020/2015	STATE OF RAJ AND ORS VIJAY KUNJ MARRIAGE GARDEN	A G SHEETANSHU SHARMA-P
	5400		
With			
32	S.A.W. 1021/2015	STATE OF RAJ AND ORS KESAR KUNJ MARRIAGE GARDEN	A G VISHAL SHARMA-P
	5400		PRAHLAD SHARMA-R
With			
33	S.A.W. 1022/2015	STATE OF RAJ AND ORS M/S SURYA MAHAL GARDEN	A G VISHAL SHARMA-P
	5400		
With			
34	S.A.W. 1030/2015	STATE OF RAJ AND ORS PADAMAWATI PALACE MARRIAGE	A G SHEETANSHU SHARMA-P
	5400		PRAKASH KAUSHIK-R
With			
35	S.A.W. 1031/2015	STATE OF RAJ AND ORS P S PARADIESE	A G VISHAL SHARMA-P
	5400		PRAHLAD SHARMA-R
With			
36	S.A.W. 1032/2015	STATE OF RAJ AND ORS DADU DAYAL REGENCY	A G VISHAL SHARMA-P
	5400		PRAHLAD SHARMA-R
With			
37	S.A.W. 1033/2015	STATE OF RAJ &ORS SIDDH LAXMI MARRIAGE GARDEN	A G VISHAL SHARMA-P
	5400		B.L. SHARMA-R

Daily Causelist(Filtered)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
With				
38	S.A.W. 1034/2015 5400	STATE OF RAJ AND ORS GAUTAM GARDEN SECTOR 7	A G SHEETANSHU SHARMA-P	PRAHLAD SHARMA-R
39	I.T. APPEAL 183/2016 1303	COMMISSIONER OF INCOME TAX- 1 JAIPUR SHRI RAVI SANCHETI	ANUROOP SINGHI-P	
40	W.M.APPL. 298/2017 4401 BEFORE	BHANWAR SINGH GURJAR STATE OF RAJ AND ORS	MAHENDRA SINGH GURJAR-P	
41	WRIT RAP 453/2017 4401	RANG LAL MEENA RAM SWAROOP AND ORS	M C JAIN ANKIT JAIN-P	MR SURESH SHARMA-R
42	WRIT RAP 745/2017 4401	KALU AND ORS B O R AND ORS	KULDEEP ASWAL ASHOK MEENA-P	
43	WRIT RAP 805/2017 4401 (LIMITATION) CMCW 1062/2017	J D A SHEETAL TAMBHI	ANUROOP SINGHI-P	
44	S.A.W. 1673/2017 1804 STAY 17014/2017	RAVINDRA KUMAR AGRAWAL ORS COLLECTOR BHARATPUR AND ORS	RAJAT RANJAN-P	
45	C.W. 19481/2017 1310 STAY 17236/2017	AUTOLITE MARKETING PVT LTD STATE OF RAJ AND ORS	SUNIL NATH S NAVAL-P	NAINA SARAF-R NAINA SARAF-R
46	C.W. 19482/2017 1310 STAY 17237/2017	LOKESH CHOUDHARY AND ORS STATE OF RAJ AND ORS	SUNIL NATH SUKIRTI SINGH-P	NAINA SARAF-R NAINA SARAF-R
47	C.W. 19483/2017 1310 STAY 17238/2017	SOBHA SABU STATE OF RAJ AND ORS	SUNIL NATH M PRIYADARSHI-P	NAINA SARAF-R
48	C.W. 19484/2017 1310 STAY 17239/2017	SANDEEP GOLECHA AND ORS STATE OF RAJ AND ORS	SUNIL NATH AKASH-P	NAINA SARAF-R
49	C.W. 19699/2017 1310 STAY 17411/2017	RACHIT AGARWAL AND ORS STATE OF RAJ AND ORS	SUNIL NATH ARCHIT BOHRA-P	NAINA SARAF-R NAINA SARAF-R
FOR ORDERS ON INTERIM APPLICATION				
50	S.A.C. 6/2017 4500 APPL 38208/2017 BEFORE D B II	RAJA MOHAMMAD M/S HANUMAN DAS & SONS	AMOL VYAS/VINOD PATHAK-P	SAMEER JAIN-R PRATEEK KASLIWAL-R SANDEEP TANEJA-R UMANG GUPTA-R
With				
51	S.A.C. 7/2017 4500	ZAHIDA M/S HANUMAN DAS & SONS	SANJAY JHANWAR-P	DINESH BISHNOI-R UMANG GUPTA-R
52	S.A.W. 321/2017 1804 APPL 62481/2017 CMS 3739/2017	SURAJ MAL PURUSHOTTAM AND ORS	CHIRANJI LAL SAINI-P	AMIT DHAWAN, A K PAREEK-R SAURABH JAIN-R

Daily Causelist(Filtered)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
With			
53	S.A.W. 1429/2017	HEERA LAL THROUGH HIS LRS PURSHOTTAM AND ORS	SAURABH JAIN-P SOURABH JAIN-R AMIT DHAWAN-R
	1804 APPL 880/2017 LIMITATION STAY 14934/2017		
54	S.A.W. 832/2017	GOPAL PRASAD AND ANR SMT LACHCHO DEVI AND ORS	P S RAJAWAT-P RAJEEV SURANA-R
	1804 (LIMITATION) CMCW 1033/2017 STAY 8059/2017		
FOR HEARING			
55	S.A.W. 467/1997	PARMALI & ORS. B.O.R.	J K SINGHI-P ANUROOP SINGHI-P GAJENDRA SINGH RATHORE-P HIMMAT SINGH-P RAJAT RANJAN-P R K MATHUR-R D V THOLIA AAG-R JAI RAJ TANTIA-R R P SINGH-R
	1804		
With			
56	S.A.W. 623/1997	SALLU & ORS. B.O.R. & ORS.	R.K.MATHUR-P ADITYA MATHUR-P G A-R AJAY TANTIA-R DHARAMVEER THOLIA AAG-R DHARMENDRA PAREEK ADD G C-R J K SINGHI-R MANU BHARGAVA-R NL PAREEK-R RAJAT RANJAN-R RAJENDRA PRASAD AAG-R
	1804 APPL 47775/2017		
57	S.A.W. 968/2000	MEETHYA STATE AND ORS	N K JOSHI-P B L SAINI-P SANJAY JOSHI-P DEENDAYAL-R RAJENDRA PRASAD AAG-R
	1804		
With			
58	S.A.W. 997/2006	STATE AND ORS MEETHYA	G A-P AASHISH SHARMA-P GANESH MEENA-R
	1600		
59	S.A.W. 793/2002	MOTI LAL STATE OF RAJ & ORS	G K GARG-P S.S. SHARMA AAG-R RAJENDRA PRASAD AAG-R
	1804		
60	S.A.W. 178/2004	DAULAT KANWAR STATE	SANJAY MEHRISHI-P ALANKRITA SHARMA-P DR. S.K.TIWARI-R RAJENDRA PRASAD AAG-R SYED ZAKAWAT ALI DY G C-R
	1804		
With			
61	S.A.W. 227/2004	RAJENDRA SINGH STATE AND ORS	SANJAY MEHRISHI-P ALANKRITA SHARMA-P HEMANT SHARMA-R DR. S.K.TIWARI-R SYED ZAKAWAT ALI DY G C-R
	1804		

Daily Causelist(Filtered)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
62	S.A.W. 229/2004	SMT.DAULAT KANWAR STATE OF RAJ & ORS	SANJAY MEHRISHI-P ALANKRITA SHARMA-P
	1804		G A-R SYED ZAKAWAT ALI DY G C-R
63	S.A.W. 778/2005	AYUB KHAN @ BHAIYAN BHAGUMAL SINDHI & ORS	NEMI CHAND CHOUDHARY-P
	1804		RAJESH KAPOOR-R RAJESH KAPOOR-R
64	S.A.W. 837/2006	HANUMAN PRASAD MB UNIARA DISTT. TONK	MRS ANUPAMA CHATURVEDI-P MRS ARADHANA SHARMA-P
	5400 APPL 53117/2017		B K SHARMA P N PALIWAL-R
65	S.A.W. 1098/2006	CHATURBHUIJ & ORS. STATE & ORS.	G K GARG-P
	1804		I R SAINI AAG-R
66	S.A.W. 1159/2006	SMT KANCHAN DEVI AND ORS B O R AND ORS	N K MALOO-P
	4201		DHARAMVEER THOLIA AAG-R D.V.THOLIA AAG-R
67	S.A.W. 1252/2006	BANWARI STATE	KAMLAKAR SHARMA-P ALANKRITA SHARMA-P
	1600		R P SINGH AAG-R V LODHA-R
With			
68	S.A.W. 1253/2006	AMAR SINGH & ORS. STATE & ORS.	KAMLAKAR SHARMA-P
	1600		R P SINGH AAG-R ALANKRITA SHARMA-R V LODHA-R
With			
69	S.A.W. 616/2008	JUGAL KISHORE STATE OF RAJ AND ORS	KAMLAKAR SHARMA-P
	1600		VIRENDRA LODHA-R
70	S.A.W. 1385/2006	RAMMAL BOARD OF REVENUE AJMER & ORS	R K MATHUR-P GA-P
	1804 APPL 65633/2017		H P SINGH-R D V THOLIA-R
71	S.A.W. 339/2010	SMT PRABHATI BOARD OF REVENUE RAJ & ORS	SARANSH SAINI-P
	1800		PANKAJ JAIN-R K L MEENA-R N C SHARMA-R
With			
72	S.A.W. 340/2010	SMT PRABHATI BOARD OF REVENUE RAJ & ORS	SARANSH SAINI-P N C SHARMA-P
	1800		PANKAJ JAIN-R K L MEENA-R
73	S.A.W. 658/2010	JAIPUR DEVELOPMENT AUTHORITY SAI DARSHAN HOTELS AND ORS	R N MATHUR-P AMIT KURI-P MAHENDRA GOYAL-P RAJENDRA PRASAD AAG-P
	6900		R D RASTOGI-R AAG AASHISH SHARMA-R NAINA SARAF-R V K TAMOLIYA-R
74	S.A.W. 1661/2011	GOPAL JAGDISH AND ORS	SYED MANZOOR ALI-P R K GOYAL-P
	1804		RAJENDRA PRASAD AAG-R D S BAGADIA-R
With			
75	S.A.W. 2512/2011	STATE OF RAJ AND ORS JAGDISH AND ORS	DINESH YADAV AAG-P RAJENDRA PRASAD AAG-P
	1804		D S BAGADIA-R

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
76	S.A.W. 2403/2011 1600	BHAGWAN SINGH DHAKAR AND ANR STATE OF RAJ & ORS	SAKET PAREEK-P A N SHARMA-P RAMAVTAR KATTA-R P C SHARMA-R RAJENDRA PRASAD AAG-R
77	S.A.W. 693/2012 1804 APPL 37502/2012	BABU LAL YADAV STATE OF RAJ & ORS	V K TAMOLIYA-P RAHUL KAMWAR-P RAJ SHARMA-P N C SHARMA-R ANIL UPMAN M BHARDWAJ-R MANU BHARGAV-R
78	S.A.W. 1103/2012 4500 APPL 43904/2016	M/S PODDAR PIGMENTS LTD AND ANR UNION OF INDIA & ORS	SAMEER JAIN-P SURUCHI KASLIWAL-R MANJEET KAUR-R UMESH KUMAR SHARMA-R VEYANKATESH GARG-R
With			
79	S.A.W. 1159/2012 4300	M/S LODHA IMPEX UNION OF INDIA & ORS	SAMEER JAIN-P SURUCHI KASLIWAL-R UMESH KUMAR SHARMA-R VEYANKATESH GARG-R
80	S.A.W. 1237/2012 1800 STAY 12338/2012	RAMU B O R AJMER AND ORS	AJAY GUPTA-P RAJENDRA PRASAD-R D V THOLIA AAG-R DEEPAK SHARMA-R RAJENDRA PRASAD AAG-R S ZAKAWAT ALI DY G C-R
81	S.A.W. 1539/2012 4300	NAND LAL ARYA BHARAT PETROLEUM CORPORATION L	ASHWINI JAIMAN-P J P GUPTA-R
82	S.A.W. 530/2015 1804	MOR MUKAT SINGH B.O.R.& ORS.	SANJAY MEHRISHI-P BHANU PRAKASH PAREEK-R PAWAN PAREEK-R
83	S.A.W. 74/2016 1804	KANARAM STATE AND OS	PRAHLAD SHARMA-P LAXMI KANT-R

Daily Causelist(Filterd)
Friday Dated : 08/12/2017
HON'BLE MR. JUSTICE K.S.JHAVERI
HON'BLE MR. JUSTICE INDERJEET SINGH

AT 2.00 PM

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- DEFECT CASES				
1	W.M.APPL. 590/2017 4401 BEFORE	STATE OF RAJ HEMANT KUMAR &ANR	S K GUPTA AAG-P	AKHIL SIMLOTE-R
FOR ORDERS				
2	W.M.APPL. 542/2017 4401 BEFORE	MANAGING COMMITTEE P O JUDGE LABOUR COURT & ANR	V L MATHUR AMIT DHAWAN-P	MR VIRENDRA LODHA, SR ADV-R
3	W.M.APPL. 574/2017 4401 BEFORE	M/S RATHI TMT SARIA PVT LTD &ANR U O I AND ORS	MAHI YADAV-P	
FOR ORDERS ON INTERIM APPLICATION				
4	C.W. 8419/2016 0400 -PIL APPL 54445/2017 BEFORE	CITIZENS PROTECTION SOCIETY STATE OF RAJ AND ORS	SANDEEP PATHAK-P R B MATHUR-P	G S GILL AAG-R N M LODHA,AG-R
5	WRIT REVIEW 348/2017 4401 BEFORE CMCW 820/2017 LIMITATION	SECRETARY FINANCE AND ORS RATAN PRAKASH DARJI	MC TAYLOR VANDANA CHAUHAN-P	AAG AASHISH SHARMA-R ASHISH SHARMA JR TO AAG-R
With				
6	S.A.W. 254/2017 0517	GOVT AND ANR RATAN PRAKASH DARJI	AAG AASHISH SHARMA-P	M C TAYLOR, R M BAIRWA-R
With				
7	S.A.W. 258/2017 0504	SECRETARY FINANCE AND ORS RATAN PRAKASH DARJI	AAG AASHISH SHARMA-P	M C TAYLOR, R M BAIRWA-R

D B CIVIL WRITS (INCLUDING JUDICIAL OFFICERS MATTERS), D B
FAMILY COURT AND MATRIMONIAL MATTERS, D B SPECIAL
APPEALS (CIVIL),

NOTE: IN HEARING CASES, IT IS EXPECTED FROM THE LAWYERS TO SUBMIT
THEIR BRIEF SYNOPSIS AND THE JUDGEMENT TO BE RELIED UPON IN
ADVANCE BEFORE THE MATTER IS BEING TAKEN UP FOR HEARING
2-ADVOCATES WHO ARE DESIROUS TO TAKE ADJOURNMENT ARE
REQUESTED TO FURNISH WRITTEN REQUEST IN THIS REGARD
TO THE COURT MASTER, A DAY BEFORE THE DATED OF HEARING

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	WRIT RAP 824/2017 4401 (LIMITATION) CMCW 1083/2017	MUKESH SAXENA STATE OF RAJ AND ORS	ASHOK YADAV-P
FOR ORDERS ON INTERIM APPLICATION (CIVIL WRIT)			
2	WRIT REVIEW 362/2015 4401 (LIMITATION) APPL 862/2015 BEFORE STAY 15578/2015	U O I AND ORS RAM AVTAR SHARMA&ANR	B S CHHABA-P
With			
3	WRIT REVIEW 363/2015 4401 (LIMITATION) APPL 863/2015 STAY 15579/2015	U O I AND ORS SURESH CHANDRA SHARMA	B S CHHABA-P
ADMISSION WITH NOTICE SERVED - REPLY NOT FILED			
4	C.W. 3260/2017 2609 STAY 2996/2017	BIYANI SHIKSHAN SAMITI UNION OF INDIA AND ANR	VIJAY POONIA ANIL KUMAR-P ANGAD MIRDHA-R ASHISH KUMAR-R
ADMISSION WITH NOTICE SERVED - REPLY FILED			
5	C.W. 104/2003 5400	HINDUSTAN PETROLEUM CORPORATIO STATE OF RAJ & ORS	S KASLIWAL-P SHYAM ARYA-R B C CHIRANIA-R MR. S.K.GUPTA AAG-R MRS. NAINA SARAF-R
With			
6	C.W. 953/2012 5400	VODAFONE DIGILINK LTD STATE (LOCAL BODIES) ORS	SURUCHI KASLIWAL-P S N KUMAWAT AAG-R S K GUPTA AAG-R SUSAN MATHEW-R
With			
7	C.W. 1117/2012 5400	IDEA CELLULAR LTD STATE (URVBAN DEVELOPMENT) ORS	G C GARG ALOK GARG-P AKHIL SIMLOTE-P SUSAN MATHEW-R NAINA SARAF-R S N KUMAWAT-R SUSAN MATHEW-R
With			
8	C.W. 1204/2012 5400	BHARTI HEXACOM LTD STATE (NAGAR NIGAM)ORS	SANJAY JHANWAR-P MS SUSAN MATHEW-R MR SN KUMAWAT AAG-R S K GUPTA AAG-R

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED - REPLY FILED			
With			
9	C.W. 2895/2012	TATA TELESERVICES LTD STATE (URBAN DEVELOPMENT)ORS	MAHENDRA GOYAL-P SUSAN MATHEW-R AAG,S N KUMAWAT-R S C SHARMA-R S K GUPTA AAG-R
	5400		
With			
10	C.W. 3054/2012	M/S RELIANCE COMMUNICATION LTD STATE (URBAN DEVELOPMENT)ORS	VIVEK SINGHAL-P SUSAN MATHER-R S K GUPTA AAG-R S N KUMAWAT AAG-R
	5400		
With			
11	C.W. 6386/2012	ULTRATECH CEMENT LTD MUNICIPAL CORP JAIPUR AND ORS	SUNIL NATH-P SUSAN MATHEW-R S K GUPTA AAG-R
	5400		
With			
12	C.W. 3727/2015	BHARTI HEXACOM LTD STATE OF RAJ AND ORS	SANJAY JHANWAR-P MOHIT GUPTA-R LAXMI KANT SHARMA-R MANU BHARGAVA G C-R
	5400		
13	C.W. 8256/2013	SHANTI LAL LODHA STATE BANK OF INDIA AND ANR	N K BHATT-P S K SINGHAL AKSHANSH-R SURUCHI KASLIWAL-R
	0521		
14	C.W. 14428/2016	GOPAL LAL NAYAK STATE OF RAJ (PERSONNEL DEPT) AND ORS	MAHENDRA SHAH-P N K BHATT ADD G C-R
	0505		
15	C.W. 10274/2017	MALVIKA CHOUDHARY EMPLOYEES AND ANR	OM PRAKASH SHEORAN-P DR A S KHANGAROT ADD G C-R ANGAD MIRDHA-R
	2601 CMS 9321/2017		
16	C.W. 15783/2017	BIOGENETIC DRUGS PVT LTD STATE OF RAJ AND ORS	DR VB SHARMA MANOJ-P R B MATHUR-R MR. RAJENDRA PRASAD, AAG-R
	4300 STAY 13960/2017		
FOR ORDERS - DEFECT CASES - (CMA/SAC)			
17	C.M.A. 6169/2017	NANCHHURAM SMT NANA DEVI	S K JINDAL/AMIT JINDAL-P
	1001 APPL 42261/2017		
FOR FRESH ADMISSION WITHOUT STAY			
18	C.M.A. 247/2017	VIKAS KUMAR SINGHAL SUSHILA DEVI AND ORS	KAPIL GUPTA-P SHALINI SHEORAN-R
	1006		
19	C.M.A. 5917/2017	MANROOP SINGH SMT ARCHANA	VEDPAL SHASTRI-P
	1002		
CASES FIXED AT 2-00 PM			
20	C.M.A. 3456/2017	RAMAVTAR RINKI BAI	SANJAY SINGHAL-P MUKESH SHARMA-R MUKESH SHARMA-R
	1001 AT 2-00 PM		
FOR HEARING (CIVIL WRIT)			

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING (CIVIL WRIT)			
21	C.W. 3343/1998	MAHENDRA KUMAR BURDAK STATE & ORS	RC JOSHI-P ASHOK JOSHI-P NAMITA PARIHAR-P
	0505		G A-R A.S.KHANGROT-R HEMANT MATHUR DY G C-R J M SAXENA AAG-R N.K.MALOO, O P SHARMA-R SUSHIL SHARMA AAG-R
22	C.W. 13761/2012	SMT REKHA SHARMA STATE (LAW DEPARTMENT)ORS	RAVI CHIRANIA-P
	0504		V K TAMOLIYA-R
23	C.W. 17605/2012	BHAGWAN SAHAI KHANDELWAL STATE (LAW ADN LEGAL DEP)ANR	MAHESH GUPTA-P
	0504		AJIT MALOO-R
24	C.W. 20119/2012	PANNA LAL MEENA STATE (MINES DEPARTMENT)ORS	ALANKRITA SHARMA-P
	0505		N S CHAUHAN DY G C-R A G KUNAL JAIMAN-R SANDEEP SINGH SHEKHAWAT-R
With			
25	C.W. 14176/2012	SAMTA ANDOLAN SAMITI AND ANR STATE (PERSONNEL DEP)ORS	SHOBHIT TIWARI-P
	0505		S N KUMAWAT AAG-R PAWAN DAGUR-P RAJEEV SOGARWAL-P AKHIL SIMLOTE-R MAHENDRA SHANDILYA-R
With			
26	C.W. 16694/2012	RAKESH KUMAR KAUSHAL ORS STATE (PERSONNEL DEPARTMENT)ORS	SHOBHIT TIWARI-P
	0505		S N KUMAWAT AAG-R
With			
27	C.W. 19356/2012	ALL INDIA EQUALITY FORUM ANR STATE (PERSONNEL DEPARTMENT)ORS	ANKIT JAIN-P
	0506		
With			
28	C.W. 20799/2012	BAJRANG LAL SHARMA ANR STATE (PERSONNEL DEPARTMENT)ORS	SHOBHIT TIWARI-P
	0505		S N KUMAWAT-R ANAND SHARMA-R
With			
29	C.W. 2537/2014	MAHESH MATHUR AND ORS STATE (PERSONNEL DEPARTMENT)ORS	GAURAV SHARMA-P
	0506		V K SHARMA-R A G KUNAL JAIMAN-R MUKESH KUMAR MEENA-R N S CHAUHAN DY G C-R PARUL GOYAL-R RACHIT SHARMA-R RAJENDRA SONI-R S K GUPTA AAG-R
With			
30	C.W. 13919/2015	DR J P NAGA &ANR STATE OF RAJ AND ORS	SUNIL NATH RAUNAK BAPNA-P
	0505		A G VISHAL SHARMA-R S K GUPTA AAG-R TANVEER AHMED-R
With			
31	C.W. 6566/2016	DR LIYAKAT ALI GAUR STATE OF RAJ AND ORS	MAHENDRA SHAH V SHAH-P
	0505		

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case		Name of Advocate
FOR HEARING (CIVIL WRIT)				
32	C.W. 5481/2013 0504	HARVEER SINGH BENIWAL STATE (LAW DEPARTMENT) ANR	G S CHAUHAN-P	V K TAMOLIYA-R
33	C.W. 7272/2013 0504	DHANNA RAM STATE (LAW AND LEGAL DEP)ANR	G S CHAUHAN-P	V K TAMOLIYA-R
34	C.W. 12979/2015 0507	MANISHA SANKHLA &ORS STATE (FINANCE DEPARTMENT)ORS	GAURAV SHARMA P PAREEK-P SANDEEP SINGH SHEKHAWAT-P	SANJEEV SINGHAL DY G C-R SHYAM ARYA AAG-R
35	C.W. 821/2016 0509	NRIPATI SINGH RAJAWAT RAJ HIGH COURT &ORS	C P SHARMA-P	RISHI PAL AGARWAL ADD G C-R AAG AASHISH SHARMA-R ASHISH JOSHI-R
36	C.W. 4756/2016 0516	NARSINGH RAM KALA STATE (AYURVED DEPARTMENT)ORS	PUNIT SINGHVI-P	NITIN JAIN-R MR. G.S. GILL, AAG-R
37	C.W. 8727/2016 4300	RAJ CALBE OPERATOR FOUN &ANR U O I AND ORS	AJAY SHUKLA-P	ASHISH KUMAR-R MUKESH KUMAR MEENA-R
38	C.W. 8930/2016 0516	SURGHAN SINGH YADAV STATE (PERSONNEL DEPARTMENT)ANR	PRATEEK MATHUR DEEPESH-P	A G SHEETANSHU SHARMA-R ADVOCATE GENERAL-R M FAISAL BAIG-R SHOBHIT TIWARI-R

D B CRIMINAL APPEALS; D B CRIMINAL LEAVE TO APPEAL;
D B HABEAS CORPUS WRITS; D B CRIMINAL RESIDUE MATTERS

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
1	CRL.LV.A. 155/2012 0106	STATE OF RAJASTHAN BASNTI BAI	P P-P	
2	CRL.LV.A. 47/2014 0106	STATE OF RAJATHAN JITENDRA URF JEETU AND ORS	P P-P	
3	CRL.A. 934/2014 0104 SOSA 651/2014	AAMEEN KHAN STATE OF RAJASTHAN THROUGH PP	NEERAJ K TIWARI-P ARVIND BALAUT-P SURAJ PRAKASH SHARMA-P	PP-R
4	CRL.A. 1131/2016 0104 SOSA 911/2017	PAWAN KUMAR MEENA @ RAJ MEENA AND ANR STATE OF RAJASTHAN THROUGH PP	TARUN MISHRA/VIJAY MISHRA-P	
With				
5	CRL.A. 1800/2017 0104 DEFECT	GEETA DEVI VIST STATE OF RAJASTHAN THROUGH P P	SIYARAM SHARMA/ A JINDAL-P	
6	Hab.Corpus 185/2017 0304 -HAB.COR.	MUKESH KUMAR STATE OF RAJ AND ORS	VIDHUT GUPTA-P	MR. B.N. SANDHU AAG-R
7	CRL.LV.A. 228/2017 0106	SATVEER STATE OF RAJASTHAN AND ANR	RAJESH GADWAL-P	
With				
8	CRL.LV.A. 202/2017 0106	SATVEER STATE OF RAJASTHAN AND ORS	RAJESH GADWAL-P	
9	CRL.A. 1194/2017 0104 SOSA 995/2017	RAMA @ RAMLAL STATE OF RAJASTHAN THROUGH P P	BY POST-P DEEPAK SONI-P	PP-R
10	CRL.A. 1278/2017 0104 SOSA 1384/2017	CHHUTAN AND ORS STATE OF RAJASTHAN THROUGH P P	ANIL JAIN-P	PP-R
FOR ORDERS ON INTERIM APPLICATION				
11	CRL.A. 447/2012 0104 APPL 14561/2017	HANSRAJ STATE OF RAJASTHAN THROUGH P P.	SANJAY SINGHAL-P	PP-R
12	CRL.LV.A. 95/2013 0106 (LIMITATION) CMCR 426/2017	STATE OF RAJASTHAN MEETHA LAL AND ORS	P P-P	
FOR FRESH ADMISSION WITHOUT STAY				
13	CRL.A. 389/2013 0104	KALYAN SAHAY STATE OF RAJASTHAN AND ORS	AJAY KUMAR JAIN-P	PP-R ANUBHAV CHANDEL-R GURVINDER SINGH-R PANKAJ GUPTA-R SANDEEP BHAGWATI-R
14	CRL.A. 2186/2017 0104	ANIL KUMAR STATE OF RAJASTHAN THROUGH P P	V R BAJWA/GAURAV SINGH-P	

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
15	CRL.A. 662/2011	BABU LAL AND ORS STATE OF RAJASTHAN THROUGH P.P. 0104 For : 7 Years, 10 Months & 0 Days.	ARVIND KUMAR GUPTA-P P.P.-R HARENDRA SINSINWAR-R
With			
16	CRL.A. 656/2011	DEVI LAL STATE OF RAJASTHAN THROUGH P.P. 0104	GAURAV GUPTA-P P.P.-R HARENDRA SINGH SINSINWAR-R
With			
17	CRL.A. 338/2016	SAMPAT @ SAMPATRAJ STATE OF RAJASTHAN THROUGH PP 0104	RINESH GUPTA-P
18	CRL.A. 885/2015	KULDEEP SINGH STATE OF RAJASTHAN THROUGH PP 0104 For : 7 Years, 1 Months & 0 Days.	ASHVIN GARG-P PP-R O P JHAJHRIA-R
With			
19	CRL.LV.A. 409/2015	STATE OF RAJASTHAN AJAY SHARMA @ MITTHU @ PREM CHAND AND OR 0106	P P-P
With			
20	CRL.A. 1078/2015	AJAY SHARMA @ MITTHU @ PRAMENDRA STATE OF RAJASTHAN THROUGH PP 0104	S S OLA-P PP-R VINAY PAL YADAV-P O P JHAJHRIA-R
21	CRL.A. 169/2013	RAMKARAN URF KARANA STATE OF RAJASTHAN THROUGH P P 0104 For : 6 Years, 11 Months & 14 Days.	B S CHOUHAN-P PP-R
With			
22	CRL.A. 778/2013	STATE OF RAJASTHAN RAM KARAN URF KARNA AND ORS 0202	P P-P ELIYAS ALI-R
23	CRL.A. 753/2014	ASHOK KUMAR AND ANR STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 10 Months & 16 Days.	ALI MOHD KHAN-P PP-R
24	CRL.A. 152/2015	BANGALI@PADAM STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 6 Months & 25 Days.	I R SAINI-P
25	CRL.A. 153/2015	SATISH AND ORS STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 5 Months & 28 Days.	S K MEENA/JAGDISH NAGAR-P SUDHIR JAIN/MONU KUMAR-P G S SHEKHAWAT/ S PANWAR-R
26	CRL.A. 489/2014	SATYANARAYAN STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 5 Months & 11 Days.	KAWAL SINGH LOHA-P SUDHIR JAIN-P PP-R
27	CRL.A. 1112/2014	SALAMU@SALMU STATE OF RAJASTHAN THROUGH PP 0104 For : 6 Years, 4 Months & 27 Days.	SURESH SAHNI-P R M SHARMA-P P P-R M K KAUSHIK-R V S BADHWAR-R
With			
28	CRL.A. 1139/2014	HAKMUDEEN STATE OF RAJASTHAN AND ORS 0104	V S BADHWAR-P PP-R M K KAUSHIK-P GIRISH KHANDELWAL-R RAHUL TIWARI-R

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
29	CRL.A. 10/2015	SHREEF KHAN AND ANR STATE OF RAJASTHAN THROUGH PP	RAHUL TIWARI-P PP-R
	0102		
With			
30	CRL.A. 805/2016	STATE OF RAJASTHAN SARIF KHAN AND ORS	P P-P RAHUL TIWARI-R GIRISH KHANDELWAL-R RAHUL TIWARI-R
	0106		
31	CRL.A. 162/2015	RANVEER SINGH MAHLA STATE OF RAJASTHAN THROUGH PP	GAJANAND YADAV-P
	0104 For : 6 Years, 4 Months & 20 Days.		
32	CRL.A. 939/2012	JITENDRA URF JEETU STATE OF RAJASTHAN THROUGH P.P.	VIKRAM SINGH SHEKHAWAT-P
	0104 For : 6 Years, 3 Months & 29 Days.		
33	CRL.A. 1063/2014	HALUKA STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P PP-R
	0104 For : 6 Years, 3 Months & 27 Days.		
With			
34	CRL.A. 61/2015	ASHOK KUMAR STATE OF RAJASTHAN THROUGH PP	DINESH KUMAR GARG-P PP-R
	0104		
With			
35	CRL.LV.A. 510/2016	STATE OF RAJASTHAN SARNAM AND ORS	P P-P
With			
36	CRL.LV.A. 286/2017	HAKIM SINGH STATE OF RAJASTHAN AND ORS	SANDEEP SAXENA-P
	0106		
37	CRL.A. 301/2016	HARBHAN @ KALI STATE OF RAJASTHAN THROUGH PP	GOVIND PRASAD RAWAT-P
	0104 For : 6 Years, 3 Months & 10 Days.		
38	CRL.A. 729/2012	SHAKIR STATE OF RAJASTHAN THROUGH PP.	SANDEEP JAIN/V P SAIN-P MANU BHARGAVA-P
	0104 For : 6 Years, 3 Months & 4 Days.		
With			
39	CRL.A. 610/2012	KHALID HUSAIN STATE OF RAJASTHAN THROUGH P P.	VIMAL KUMAR JAIN-P PP-R MANU BHARGAVA-P
	0104		
With			
40	CRL.A. 730/2012	PARVEZ STATE OF RAJASTHAN THROUGH PP.	ASHOK SHARMA-P PP-R
	0104		
With			
41	CRL.A. 731/2012	MOINUDDIN STATE OF RAJASTHAN THROUGH PP.	ASHOK SHARMA-P PP-R
	0104		
42	CRL.A. 526/2013	SHIMBHU URF SHIMBHU DAYAL STATE OF RAJASTHAN THROUGH P P	BY POST-P KAPIL GUPTA-P LOKENDRA SINGH SHEKHAWAT-P
	0104 For : 6 Years, 3 Months & 4 Days.		
43	CRL.A. 512/2014	MASOOQ ALI@BANGALI STATE OF RAJASTHAN THROUGH PP	S N SHAH-P PP-R REASHM BHARGAVA-P NAWAL SINGH SIKARWAR-R
	0104 For : 6 Years, 2 Months & 27 Days.		

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
44	CRL.A. 567/2014	MOHAMMAD AKRAM@AKKU@KALA KATTA STATE OF RAJASTHAN THROUGH PP	SAJID ALI-P NAWAL SINGH SIKARWAR-P
	0104		
45	CRL.A. 613/2014	KAILASH DHAKAN STATE OF RAJASTHAN THROUGH PP	PANKAJ GUPTA/S B GAUTAM-P N C CHOUDHARY SPL PP-R
	0104 For : 6 Years, 2 Months & 21 Days.		
With			
46	CRL.A. 612/2014	SHAHJAD AND ANR STATE OF RAJASTHAN THROUGH PP	SURESH SAHNI/R M SHARMA-P N C CHOUDHARY SPL PP-R
	0104		
With			
47	CRL.A. 652/2014	BALBHA RAM AND ORS STATE OF RAJASTHAN THROUGH PP	V R BAJWA-P RAJESH SHARMA-P
	0104		N C CHOUDHARY SPL PP-R
48	CRL.A. 683/2014	MAHESH@BHAIYA AND ANR STATE OF RAJASTHAN THROUGH PP	TAKHAT SINGH RATHORE-P P BALWADA/MOHAN CHOUDHARY-P
	0104 For : 6 Years, 2 Months & 18 Days.		
49	CRL.A. 677/2016	SATISH @ LEELU STATE OF RAJASTHAN THROUGH PP	VINAY PAL YADAV-P
	0104 For : 6 Years, 2 Months & 17 Days.		
With			
50	CRL.A. 678/2016	RAVINDRA STATE OF RAJASTHAN THROUGH PP	GAURAV GUPTA/PAWAN SAINI-P
	0104		
With			
51	CRL.A. 679/2016	SHER SINGH @ SHERU STATE OF RAJASTHAN THROUGH PP	PT SHRI RAM JOSHI-P
	0104		
With			
52	CRL.A. 680/2016	YUVRAJ @ SONU STATE OF RAJASTHAN THROUGH PP	PT SHRI RAM JOSHI-P
	0104		
53	CRL.A. 1323/2011	GABBO ANDC ANR STATE OF RAJASTHAN THROUGH PP.	DR MAHESH SHARMA-P
	0104 For : 6 Years, 2 Months & 16 Days.		P.P.-R
54	CRL.A. 786/2014	DINESH KUMAR@PAHALWAN STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P NEMI CHAND CHOUDHARY-P
	0104 For : 6 Years, 2 Months & 15 Days.		PP-R M F BAIG-R
With			
55	CRL.A. 734/2014	SMT MEENA KANWAR STATE OF RAJASTHAN THROUGH PP	JAI PRAKASH YOGI-P SHRI RAM JOSHI-P
	0104		PP-R M FAISAL BAIG-R
With			
56	CRL.A. 787/2014	SOMVEER SINGH AND ANR STATE OF RAJASTHAN THROUGH PP	ANIL YADAV-P
	0104		PP-R M F BAIG-R
With			
57	CRL.A. 788/2014	DHARMENDRA KUMAR AND ANR STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P
	0104		PP-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
58	CRL.A. 287/2013	ISHWAR SINGH STATE OF RAJASTHAN THROUGH PP.	A N KHAN/JAIRAJ TANTIA-P VINAY PAL YADAV-P
	0104	For : 6 Years, 2 Months & 7 Days.	
59	CRL.A. 385/2015	LAL CHAND STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P SANJAY SINGHAL-R
	0104	For : 6 Years, 1 Months & 25 Days.	
With			
60	CRL.A. 357/2015	MAHAVEER STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P SANJAY SINGHAL-R
	0104		
61	CRL.A. 792/2014	RAJENDRA SINGH@RAJU AND ANR STATE OF RAJASTHAN THROUGH PP	PRAVEEN BALWADA-P MAMRAJ-P DILIP MUDGAL-R RAVINDRA PALIWAL/MANISH-R
	0104	For : 6 Years, 1 Months & 14 Days.	
62	CRL.A. 1071/2014	SANGEETA NENWANI STATE OF RAJASTHAN THROUGH PP	BY POST-P DHEERAJ SINGHAL-P
	0104	For : 6 Years, 1 Months & 11 Days.	
63	CRL.A. 451/2013	RANVEER SINGH STATE OF RAJASTHAN THROUGH P P	SATYAPAL POSHWAL-P PP-R
	0104	For : 6 Years, 1 Months & 0 Days.	
64	CRL.A. 60/2015	RAJESH KUMAR STATE OF RAJASTHAN THROUGH PP	BY POST-P LAKHAN SINGH TOMAR-P PP-R
	0104	For : 6 Years, 1 Months & 0 Days.	
65	CRL.A. 820/2012	KALURAM AND ANR STATE OF RAJASTHAN THROUGH PP.	ASHVIN GARG-P JITENDRA SINGH-P ANOOP DHAND-R
	0104	For : 6 Years, 0 Months & 27 Days.	
66	CRL.A. 30/2012	DAREE KHAN URF DAUD KHAN STATE OF RAJASTHAN THROUGH PP.	JAGDISH SINGH CHAUHAN-P PP-R
	0104	For : 6 Years, 0 Months & 25 Days.	
67	CRL.A. 529/2015	JAGDISH PRASAD LOYAL STATE OF RAJASTHAN THROUGH PP	S K MAHALA/VIJAY PUNIA-P PP-R
	0104	For : 6 Years, 0 Months & 24 Days.	
68	CRL.A. 775/2013	HANUMAN AND ANR STATE OF RAJASTHAN THROUGH PP	CHAIN SINGH RATHORE-P P P-R
	0104	For : 6 Years, 0 Months & 19 Days.	
69	CRL.A. 42/2012	DEVI SINGH STATE OF RAJASTHAN THROUGH PP.	C M VERMA-P POOJA CHOUDHARY-P SATISH KHANDAL-P PP-R
	0104	For : 6 Years, 0 Months & 15 Days.	
70	CRL.A. 634/2012	DEV PRAKASH AND ORS STATE OF RAJASTHAN THROUGH PP.	PANKAJ JAIN-P ABHI GOYAL-P V S BADHWAR-P P P-R P S SHARMA-R
	0104	For : 6 Years, 0 Months & 13 Days.	
71	CRL.A. 679/2014	SHEIKH IMRAN@RANU STATE OF RAJASTHAN THROUGH PP	NAWAB ALI-P RAHIL KALAM-P
	0104	For : 6 Years, 0 Months & 8 Days.	
72	CRL.A. 680/2012	TRILOK STATE OF RAJASTHAN THROUGH P P	ABHISHEK SINGH-P KAMLENDRA SIHAG-P P P-R
	0104	For : 6 Years, 0 Months & 5 Days.	
73	CRL.A. 425/2015	AMIN STATE OF RAJASTHAN THROUGH PP	AJAY TYAGI-P M P SINGH-P PP-R
	0104	For : 6 Years, 0 Months & 3 Days.	
74	CRL.A. 148/2013	RAMESH CHAND SAINI STATE OF RAJASTHAN THROUGH PP.	NIKHLESH KATARA-P HIMMAT SINGH BIKARWAR-R PP-R
	0104	For : 6 Years, 0 Months & 0 Days.	

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75	CRL.A. 348/2017	GHANSHYAM @ SHYAMA STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 11 Months & 27 Days.	BHARAT YADAV-P PP-R
76	CRL.A. 412/2014	NARESH MEGHWAL STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 11 Months & 3 Days.	ABDUL KALAM KHAN-P PP-R
77	CRL.A. 405/2013	RAMVIR AND ORS STATE OF RAJASTHAN THROUGH P P 0104 For : 5 Years, 10 Months & 28 Days.	HARENDRA SINGH SINSINWAR-P LAKHAN SINGH TOMAR-P PP-R
With			
78	CRL.A. 404/2013	GOPAL STATE OF RAJASTHAN THROUGH P P 0104	ANIL JAIN-P PP-R
79	CRL.A. 1098/2015	MANGELAL AND ANR STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 10 Months & 28 Days.	SANJEEV KUMAR MAHALA-P RITESH JAIN-R
80	CRL.A. 209/2013	SURESH URF SETHI STATE OF RAJASTHAN THROUGH PP. 0104 For : 5 Years, 10 Months & 26 Days.	BY POST-P PP-R
81	CRL.A. 391/2015	RAM LAL STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 10 Months & 14 Days.	H V NANDWANA-P PP-R SUDHIR JAIN-R
82	CRL.A. 739/2013	GOVIND STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 10 Months & 11 Days.	N C SHARMA-P VIJAYANT NIRWAN-P PP-R
83	CRL.A. 289/2013	RAMESHWAR STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 10 Months & 8 Days.	RAJEEV SURANA-P PP-R JAI RAJ TANTIA/MUKESH-R
84	CRL.A. 343/2013	SMT BASKAR AND ANR STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 9 Months & 18 Days.	PT SHRI RAM JOSHI-P SUDHIR JAIN-P SUDHIR JAIN/SOHARAB KHAN-P HARENDRA SINSINWAR-R
85	CRL.A. 156/2012	DANMAL AND ANR STATE OF RAJASTHAN THROUGH PP. 0104 For : 5 Years, 8 Months & 28 Days.	ALI MOHD KHAN-P MAYANK KUMAR CHOUDHARY-P POOJA CHOUDHARY-P P.P.-R
86	CRL.A. 1597/2016	KALYAN SINGH AND ANR STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 8 Months & 20 Days.	V R BAJWA-P
87	CRL.A. 881/2013	NAVNEET AND ORS STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 8 Months & 11 Days.	ASHVIN GARG-P PP-R RIPU DAMAN SINGH NARUKA-R
88	CRL.A. 792/2015	MOHAN LAL STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 7 Months & 28 Days.	V R BAJWA-P AMAR KUMAR-P MADHAV MITRA-R ALADEEN KHAN-R
With			
89	CRL.A. 837/2015	RAJU @ RAJENDRA KUMAR STATE OF RAJASTHAN THROUGH PP 0104	RAJESH GOSWAMI-P MADHAV MITRA/NISHANT SH.-R
With			
90	CRL.A. 877/2015	SMT SANTOSH AND ANR STATE OF RAJASTHAN THROUGH PP 0104	ASHVIN GARG-P SURESH SAHNI/R M SHARMA-P PP-R MADHAV MITRA-R

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FOR HEARING			
91	CRL.A. 1368/2016	SUNIL STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 7 Months & 22 Days.	GOVIND PRASAD RAWAT-P
92	CRL.A. 177/2015	PRABHU LAL AND ORS STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 7 Months & 3 Days.	RAJENDRA KUMAR SHARMA-P SUDHIR JAIN-P
93	CRL.A. 254/2015	RADHA KISHAN AND ANR STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 6 Months & 29 Days.	ASHVIN GARG-P ASHOK YADAV/PRIYANKA-R
With			
94	CRL.A. 56/2015	GOPAL AND ANR STATE OF RAJASTHAN THROUGH PP 0104	ASGAR KHAN-P P P-R ASHOK YADAV/PRIYANKA-R
95	CRL.A. 1087/2015	YOGENDRA SINGH @ JOGENDRA SINGH STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 6 Months & 21 Days.	BY POST-P DHEERAJ SINGHAL-P MOHMD RAHIL KALAM-P
96	CRL.A. 795/2016	TRILOK CHAND STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 6 Months & 21 Days.	BY POST-P
97	CRL.A. 324/2015	RAMESH CHAND STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 6 Months & 18 Days.	NAWAB ALI/ADITYA PANWAR-P
98	CRL.A. 44/2014	BHAGWAN SINGH STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 6 Months & 17 Days.	MOHAR PAL MEENA-P PP-R
With			
99	CRL.A. 835/2013	RAVINDRA KUMAR URF RAVI STATE OF RAJASTHAN THROUGH PP 0104	KAPIL GUPTA-P PP-R
With			
100	CRL.A. 134/2014	LAKHAN SAINI STATE OF RAJASTHAN THROUGH PP 0104	GOVIND CHOUDHARY-P PP-R ANSHUMAN SAXENA-P
101	CRL.A. 628/2014	RAMNARAYAN STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 6 Months & 13 Days.	RAJNEESH GUPTA-P P S SHUKLA-P P P-R SHIV CHARAN GUPTA-R
With			
102	CRL.A. 771/2014	SHESH AVTAR SHARMA RANG LAL AND ORS 0104	SHIV CHARAN GUPTA-P P P-R
103	CRL.A. 435/2016	MANOJ @ TEETU STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 6 Months & 13 Days.	ABDUL KALAM KHAN-P
104	CRL.A. 527/2016	SUNNY @ DINESH STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 6 Months & 8 Days.	V V HARIT-P
105	CRL.A. 421/2013	PRABHU SINGH STATE OF RAJASTHAN THROUGH P P 0104 For : 5 Years, 6 Months & 5 Days.	S S NARUKA-P DHEERAJ SINGHAL-P PP-R MEENU VERMA-R
106	CRL.A. 913/2016	BRAJESH AND ORS STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 6 Months & 0 Days.	ANIL JAIN-P

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107	CRL.A. 92/2013	MUKESH STATE OF RAJASTHAN THROUGH PP. 0104 For : 5 Years, 5 Months & 10 Days.	HARENDRA SINGH SINSINWAR-P PP-R
108	CRL.A. 401/2013	SHANKAR SINGH STATE OF RAJASTHAN THROUGH P P 0104 For : 5 Years, 4 Months & 21 Days.	BY POST-P PP-R
109	CRL.A. 495/2015	DEV KISHAN@DIWAN STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 4 Months & 20 Days.	ASHVIN GARG-P PP-R ANSHUMAN SAXENA-P MADHAV MITRA/NISHANT SH.-R
With			
110	CRL.LV.A. 258/2015	STATE OF RAJASTHAN RAJENDRA SINGH 0106	P P-P
111	CRL.A. 643/2013	SURENDRA SINGH STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 4 Months & 18 Days.	KUNAL RAWAT-P PP-R
112	CRL.A. 602/2013	MEHBOOB URF AYUB URF ASHIK URF KALIYA AN STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 4 Months & 14 Days.	HARENDRA SINGH SINSINWAR-P pp-R SYED SAADAT ALI-P
113	CRL.A. 294/2014	KRISHNA KUMAR MEENA AND ORS STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 3 Months & 25 Days. BEFORE D B IV	ASHVIN GARG-P HARENDRA SINGH SINSINWAR-R ANIL UPMAN-R SUMER SAINI-R
114	CRL.A. 466/2013	MADAN LAL AND ANR STATE OF RAJASTHAN THROUGH P P 0104 For : 5 Years, 3 Months & 15 Days.	HARENDRA SINGH SINSINWAR-P
115	CRL.A. 601/2013	RAGHUNATH AND ORS STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 3 Months & 6 Days.	HARENDRA SINGH SINSINWAR-P
116	CRL.A. 862/2013	SMT KRIPA STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 3 Months & 2 Days.	MOHD IQBAL KHAN-P P P-R
With			
117	CRL.A. 728/2013	RAMCHAND STATE OF RAJASTHAN THROUGH PP 0104	MANISH GUPTA-P PP-R
With			
118	CRL.A. 729/2013	RAVINDRA URF VALI STATE OF RAJASTHAN THROUGH PP 0104	UMESH KUMAR SHARMA-P PP-R
With			
119	CRL.A. 737/2013	MAN SINGH STATE OF RAJASTHAN THROUGH PP 0104	MOHD IQBAL KHAN-P PP-R
120	CRL.A. 724/2013	MAN SINGH AND ORS STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 2 Months & 24 Days.	PRAVEEN BALWADA-P P P-R MAMRAJ-P V S YADAV-R PANKAJ GUPTA/ASHISH-P
121	CRL.A. 1114/2014	RAGHUVVEER STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 2 Months & 17 Days.	SURESH SAHNI/R M SHARMA-P PP-R
122	CRL.A. 227/2015	DEEN DAYAL STATE OF RAJASTHAN THROUGH PP 0104 For : 5 Years, 2 Months & 9 Days.	NAWAB ALI/RAHIL KALAM-P

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123	CRL.A. 825/2015	RAMGOPAL AND ORS STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P	MANISH SHARMA-R AJATSHATRU MINA-R BHARAT YADAV-R
	0104	For : 5 Years, 2 Months & 5 Days.		
124	CRL.A. 527/2013	PURSHOTTAM URF POSHAN STATE OF RAJASTHAN THROUGH P P	BY POST-P ANSHUMAN SAXENA-P	PP-R
	0104	For : 5 Years, 2 Months & 3 Days.		
125	CRL.A. 864/2015	CHANDRA SHEKHAR @ SHEKHAR MEENA STATE OF RAJASTHAN THROUGH PP	RAJESH GOSWAMI-P	PP-R
	0104	For : 5 Years, 2 Months & 0 Days.		
126	CRL.A. 428/2015	PRAMOD KUMAR STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P	PP-R
	0104	For : 5 Years, 1 Months & 25 Days.		
127	CRL.A. 519/2012	YASHWANT SINGH AND ORS STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P NAWAB ALI RATHORE-P	PP-R SANJAY MEHRISHI-R
	0104	For : 5 Years, 1 Months & 23 Days.		
128	CRL.A. 544/2016	DHANI RAM STATE OF RAJASTHAN THROUGH PP	GOVIND PRASAD RAWAT-P	
	0104	For : 5 Years, 1 Months & 19 Days.		
129	CRL.A. 32/2017	SONU @ TRILOK CHAND AND ANR STATE OF RAJASTHAN THROUGH PP	SURESH KUMAR-P S S OLA-P	S S OLA-R
	0104	For : 5 Years, 1 Months & 14 Days.		
130	CRL.A. 398/2014	RONU STATE OF RAJASTHAN THROUGH PP	BY POST-P KAPIL GUPTA-P	PP-R
	0104	For : 5 Years, 1 Months & 0 Days.		
With				
131	CRL.A. 585/2013	GOVIND SHARMA STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P GOVIND PRASAD RAWAT-P	PP-R
	0104			
132	CRL.A. 430/2017	GHANSHYAM STATE OF RAJASTHAN THROUGH PP	BY POST-P GOVIND PRASAD RAWAT-P	PP-R
	0104	For : 5 Years, 0 Months & 29 Days.		
133	CRL.A. 510/2012	MAHAVEER AND ANR STATE OF RAJASTHAN THROUGH PP.	RAJESH SHARMA-P B R CHOUDHARY-P RAJESH SHARMA-P	PP-R PANKAJ GUPTA-R
	0104	For : 5 Years, 0 Months & 7 Days.		
134	CRL.A. 570/2013	AJAD STATE OF RAJASTHAN THROUGH P P	MOHD. IQBAL KHAN-P S S HASAN-P	PP-R
	0104	For : 5 Years, 0 Months & 1 Days.		
135	CRL.A. 809/2013	KISHAN LAL STATE OF RAJASTHAN THROUGH PP	BY POST-P DHEERAJ SINGHAL-P	PP-R
	0104	For : 5 Years, 0 Months & 1 Days.		
136	CRL.A. 335/2015	MUKESH STATE OF RAJASTHAN THROUGH PP	BY POST-P DHEERAJ SINGHAL-P	
	0104	For : 4 Years, 11 Months & 13 Days.		
137	CRL.A. 434/2015	JAGDISH AND ORS STATE OF RAJASTHAN THROUGH PP	NITIN JAIN-P SURESH SAHNI-P	PP-R BHEEM SAIN BAIRWA-R
	0104	For : 4 Years, 11 Months & 0 Days.		
138	CRL.A. 575/2014	AMIT KUMAR STATE OF RAJASTHAN THROUGH PP	RAJENDRA YADAV-P VINAY PAL YADAV-P	PP-R S S SUNDA-R
	0104	For : 4 Years, 10 Months & 23 Days.		
With				
139	CRL.A. 470/2014	ISHA STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P SHRI RAM JOSHI-P	PP-R S S SUNDA-R
	0103			

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With			
140	CRL.A. 672/2014	ISHWAR SINGH STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P P P-R
141	CRL.A. 31/2015	SANDEEP PARSHAR STATE OF RAJASTHAN THROUGH PP	BY POST-P DHEERAJ SINGHAL-P MR. KAMLENDRA SIHAG-P PP-R
0104 For : 4 Years, 10 Months & 6 Days.			
142	CRL.A. 930/2014	PURUSHOTTAM STATE OF RAJASTHAN THROUGH PP	ELIYAS ALI-P PP-R
0104 For : 4 Years, 9 Months & 20 Days.			
143	CRL.A. 591/2014	BIJENDRA STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P PP-R SAMARTH SHARMA-R
0104 For : 4 Years, 9 Months & 18 Days.			
With			
144	CRL.A. 578/2014	HASAN MOHD@VIKRAM STATE OF RAJASTHAN THROUGH PP	ADITYA MATHUR-P P P-R SAMARTH SHARMA-R
0104			
145	CRL.A. 266/2015	DHARA SINGH MEENA AND ANR STATE OF RAJASTHAN THROUGH PP	NAWAB ALI/RAHIL KALAM-P VIJAY YADAV-R
0104 For : 4 Years, 9 Months & 13 Days.			
146	CRL.A. 28/2015	AJAY SINGH STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P GOVIND PRASAD RAWAT-P PP-R
0104 For : 4 Years, 9 Months & 3 Days.			
147	CRL.A. 947/2014	PRAVEEN KUMAR STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P P P-R RAJESH SHARMA-R
0104 For : 4 Years, 8 Months & 21 Days.			
148	CRL.A. 1132/2014	HARISH CHAND STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P P P-R
0104 For : 4 Years, 8 Months & 13 Days.			
With			
149	CRL.LV.A. 204/2015	STATE OF RAJASTHAN HARISH CHANDRA	P P-P
150	CRL.A. 387/2014	BHAGWAN SAHAY AND ORS STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P PP-R
0104 For : 4 Years, 8 Months & 9 Days.			
151	CRL.A. 1116/2014	MANOJ KUMAR STATE OF RAJASTHAN THROUGH PP	ARUN SINGH SHEKHAWAT-P P P-R RAVI JANGIR-R
0104 For : 4 Years, 8 Months & 4 Days.			
152	CRL.A. 443/2015	BIJAY SINGH STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P P P-R
0104 For : 4 Years, 7 Months & 6 Days.			
With			
153	CRL.A. 485/2015	SMT. PREM STATE OF RAJASTHAN THROUGH PP	PURAN CHANDER SEN-P PP-R
0104			
154	CRL.A. 181/2016	ROOP CHAND STATE OF RAJASTHAN THROUGH PP	NARENDRA MEWARA-P KAPIL GUPTA-P
0104 For : 4 Years, 7 Months & 0 Days.			
155	CRL.A. 545/2013	RAMESH CHAND STATE OF RAJASTHAN THROUGH P P	RAJESH GOSWAMI-P PP-R
0104 For : 4 Years, 6 Months & 27 Days.			
With			
156	CRL.LV.A. 5/2014	STATE OF RAJATHAN RAMESH CHAND AND ORS	P P-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
157	CRL.A. 563/2015	TEJMAL AND ORS STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 6 Months & 19 Days.	R R GOYAL-P PP-R
With			
158	CRL.A. 721/2015	TEJMAL AND ORS STATE OF RAJASTHAN THROUGH PP 0104 DEFECT	MANISH K SHARMA-P
With			
159	CRL.A. 326/2016	RAMSWAROOP STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 6 Months & 14 Days.	GOVIND PRASAD RAWAT-P
With			
160	CRL.A. 371/2015	VIRENDRA@SETHI STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 5 Months & 26 Days.	SURESH SAHNI-P R M SHARMA-P AMIT PUNIA-R
With			
161	CRL.A. 372/2015	PRAHLAD STATE OF RAJASTHAN AND ORS 0104	AMIT PUNIA-P PP-R HARISH MAAN-R RIPU DAMAN SINGH NARUKA-R SANJAY MEHLA/SUNITA MEHLA-R
With			
162	CRL.A. 418/2015	PRAHLAD SINGH STATE OF RAJASTHAN AND ORS 0104 DEFECT	GAJANAND YADAV-P
With			
163	CRL.A. 419/2015	VIRENDRA@SETHI STATE OF RAJASTHAN THROUGH PP 0104 DEFECT	GAURAV CHOUDHARY-P PP-R
With			
164	CRL.A. 1050/2014	HARIOM@LAXMI KANT STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 5 Months & 17 Days.	S S SUNDA-P P P-R
With			
165	CRL.A. 1261/2016	SONU @ NAVEEN DUDANI STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 5 Months & 10 Days.	ASHVIN GARG-P POONAM CHAND BHANDARI-R
With			
166	CRL.A. 1041/2016	KUMARI SANJANA @ ASHU STATE OF RAJASTHAN THROUGH PP 0104	HARENDRA SINGH SINSINWAR-P POONAM CHAND BHANDARI-R
With			
167	CRL.A. 729/2016	SHAMBHU DAYAL STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 4 Months & 14 Days.	DHEERAJ SINGHAL-P
With			
168	CRL.A. 156/2017	SADDAM @ LALA STATE OF RAJASTHAN THROUGH PP 0104 For : 4 Years, 4 Months & 3 Days.	BY POST-P RAJESH KAPOOR-P
With			
169	CRL.A. 1162/2016	RAMAVATAR @ RAMU STATE OF RAJASTHAN THROUGH PP 0103	RAJENDRA SINGH TANWAR-P

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FOR HEARING				
With				
170	CRL.A. 157/2017	PRAKASH @ YUVRAJ SINGH STATE OF RAJASTHAN THROUGH PP	BY POST-P DEEPAK SONI-P	
	0104			
171	CRL.A. 1192/2014	NIHAL SINGH STATE OF RAJASTHAN THROUGH PP	DHEERAJ SINGHAL-P	PP-R
	0104 For : 4 Years, 4 Months & 0 Days.			
172	CRL.A. 234/2013	NEKRAM AND ORS STATE OF RAJASTHAN THROUGH P P .	HARENDRA SINSINWAR-P	T P SHAARMA-R ASHWINI SHARMA-R
	0104 For : 4 Years, 3 Months & 12 Days.			
With				
173	CRL.A. 403/2013	C B I NEK RAM AND ORS	T P SHARMA-P	G S FAUZDAR-R HARENDRA SINGH SINSINWAR-R
	0113			
174	CRL.A. 832/2016	ASHOK KUMAR STATE OF RAJASTHAN THROUGH PP	PRAHLAD SHARMA-P	
	0104 For : 4 Years, 3 Months & 6 Days.			
175	CRL.A. 469/2015	SATISH@KATARIYA STATE OF RAJASTHAN THROUGH PP	KAPIL PRAKASH MATHUR-P ANIL YADAV/M S CHOUDHARY-P	PP-R GAJANAND YADAV-R
	0104 For : 4 Years, 2 Months & 19 Days.			
With				
176	CRL.A. 562/2015	RAVINDRA@BINDU STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P	PP-R GAJANAND YADAV-R
	0104			
177	CRL.A. 494/2015	SALMAN@LANGDA STATE OF RAJASTHAN THROUGH PP	S S HASAN-P	PP-R
	0104 For : 4 Years, 2 Months & 10 Days.			
With				
178	CRL.A. 525/2015	SANIYA@TEENA@NASREEN STATE OF RAJASTHAN THROUGH PP	PT SHRI RAM JOSHI-P	PP-R
	0104			
With				
179	CRL.A. 845/2016	SUNNY @ DEEPAK STATE OF RAJASTHAN THROUGH PP	V P BISHNOI-P	
	0104			
180	CRL.A. 638/2015	JASWANT SINGH STATE OF RAJASTHAN THROUGH PP	GAJANAND YADAV-P ANOOP DHAND-P	PP-R R N SHARMA-R
	0104 For : 4 Years, 2 Months & 8 Days.			
181	CRL.A. 525/2014	SURESH STATE OF RAJASTHAN THROUGH PP	PRATAP SINGH SIROHI-P NAWAB ALI RATHORE-P	P P-R RINESH GUPTA-R
	0104 For : 4 Years, 2 Months & 0 Days.			
182	CRL.A. 736/2016	RATAN LAL STATE OF RAJASTHAN THROUGH PP	BY POST-P RAHIL KALAM-P	
	0104 For : 4 Years, 1 Months & 21 Days.			
183	CRL.A. 564/2016	VIDHYADHAR SAINI STATE OF RAJASTHAN THROUGH PP	BY POST-P DHEERAJ SINGHAL-P	
	0104 For : 4 Years, 0 Months & 8 Days.			
184	CRL.A. 1040/2016	SHIVCHAND @ SHIVA STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P RAM MANOHAR SHARMA-P	
	0104 For : 3 Years, 11 Months & 29 Days.			
185	CRL.A. 1230/2015	MANOJ AND ORS STATE OF RAJASTHAN THROUGH PP	GOVIND PRASAD RAWAT-P ARVIND KUMAR GUPTA-P	RAJENDRA SHARMA-R
	0104 For : 3 Years, 10 Months & 27 Days.			

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186	CRL.A. 454/2017	ATYENDRA STATE OF RAJASTHAN THROUGH PP	MUKESH SHARMA-P PP-R
	0104	For : 3 Years, 10 Months & 20 Days.	
With			
187	CRL.A. 269/2017	SHIV SINGH AND ORS STATE OF RAJASTHAN THROUGH PP	MUKESH SHARMA-P
	0101		
With			
188	CRL.A. 453/2017	MANGAL SINGH STATE OF RAJASTHAN THROUGH PP	MUKESH SHARMA-P PP-R
	0101		
189	CRL.A. 71/2015	HARIRAM STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P
	0104	For : 3 Years, 10 Months & 12 Days.	
With			
190	CRL.A. 47/2015	PRADEEP@MIKKI STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P PP-R
	0104		
With			
191	CRL.A. 70/2015	BRIJESH CHOUDHARY STATE OF RAJASTHAN THROUGH PP	ANIL YADAV-P
	0104		
With			
192	CRL.A. 91/2015	AJAY SINGH STATE OF RAJASTHAN THROUGH PP	SUNIL KUMAR JAIN-P
	0104		
193	CRL.A. 491/2016	MANOHAR LAL STATE OF RAJASTHAN THROUGH PP	BY POST-P DEEPAK SONI-P
	0104	For : 3 Years, 9 Months & 18 Days.	
194	CRL.A. 1531/2016	RAJNESH KUMAR STATE OF RAJASTHAN THROUGH PP	ARVIND KUMAR GUPTA-P
	0104	For : 3 Years, 9 Months & 2 Days.	
195	CRL.A. 1122/2016	RAM KUMAR @ LALA STATE OF RAJASTHAN THROUGH PP	MANISH CHOUDHARY-P
	0104	For : 3 Years, 7 Months & 12 Days.	
196	CRL.A. 100/2015	RAMROOP STATE OF RAJASTHAN THROUGH PP	SURESH SAHNI-P R M SHARMA-P PP-R
	0104	For : 3 Years, 6 Months & 14 Days.	
197	CRL.A. 949/2015	CHET RAM AND ANR STATE OF RAJASTHAN THROUGH PP	D G CHATURVEDI-P PP-R
	0104	For : 3 Years, 6 Months & 13 Days.	
198	CRL.A. 356/2015	HANUMAN GURJAR STATE OF RAJASTHAN THROUGH PP	SHYAM BIHARI GAUTAM-P GOVIND PRASAD RAWAT-P PP-R
	0104	For : 3 Years, 5 Months & 25 Days.	
With			
199	CRL.A. 125/2015	AASHARAM STATE OF RAJASTHAN THROUGH PP	SANDEEP JAIN-P ANIL UPMAN-P
	0104		
200	CRL.A. 593/2015	GHANSHYAM STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P PRAVEEN POSWAL-P
	0104	For : 3 Years, 4 Months & 8 Days.	
201	CRL.A. 202/2016	BANTI @ LAXMINARAYAN AND ANR STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P
	0104	For : 3 Years, 0 Months & 18 Days.	

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FOR HEARING			
202	CRL.A. 728/2017	DEVKARAN STATE OF RAJASTHAN THROUGH P P	BY POST-P VIVEK BAJWA-P
	0104	For : 2 Years, 10 Months & 7 Days.	
203	CRL.A. 248/2016	KALU @ CHHITTAR @ AATU STATE OF RAJASTHAN THROUGH PP	VIJAY SINGH SHEKHAWAT/DEV-P
	0104	For : 2 Years, 9 Months & 22 Days.	
204	CRL.A. 1280/2015	BHANWAR SINGH STATE OF RAJASTHAN THROUGH PP	SURENDRA SHARMA-P
	0104	For : 2 Years, 8 Months & 2 Days.	
205	CRL.A. 227/2017	RAJU @ RAJU GIRI GOSWAMI @ RAJU LANGDYA STATE OF RAJASTHAN THROUGH PP	BY POST-P ANSUMAN SAXENA-P
	0104	For : 2 Years, 5 Months & 5 Days.	
206	CRL.A. 746/2016	GOPAL MANDAL AND ANR STATE OF RAJASTHAN THROUGH PP	ASHWANI CHOBISA-P NEERAJ SHARMA-P
	0104	For : 1 Years, 9 Months & 7 Days.	
207	CRL.A. 903/2017	ARUN @ KALLU STATE OF RAJASTHAN THROUGH P P	PRADEEP CHAUDHARY-P
	0104	For : 0 Years, 9 Months & 27 Days.	PP-R
208	CRL.A. 270/1985	SHYAM LAL STATE	H.P.SINGH-P GAYATRI RATHORE-P SUNIL TYAGI-P
	0104		P.P.-R
209	CRL.A. 359/1985	SMT. SONI AND ORS. STATE	H.P.SINGH-P A K GUPTA-P
	0104		P.P., P.BALWADA-R D.V.THELIA-R JAGDEEP DHANKER-R RAM RAKH SHARMA-R
210	CRL.A. 104/1986	RAMDHAN AND ORS. STATE	AJAY BAJPAI-P GAYATRI RATHORE-P
	0104		P.P.,A.N.SINGH KHANNA-R
211	CRL.A. 107/1987	BHERU LAL & ORS. STATE	ARVIND KUMAR GUPTA-P
	0104		P.P.-R
212	CRL.A. 35/1988	PHOOLIYA STATE	JAGDEEP DHANKAR-P
	0104		BIRI SINGH-R GAYATRI RATHORE-R MOHIT BALWADA-R MR ALADEEN KHAN PP-R P.P.-R
213	CRL.A. 322/1988	MAHENDRA AND OTHERS STATE	N.S.CHAUDHARY-P HARENDRA SINGH SINSINWAR-P M A KHAN-P
	0104		P.P.-R JAGDEEP KHANKER-R PRAVEEN BALWADA-R
214	CRL.A. 461/1988	POORAN MAL STATE OF RAJ.	SNEH DEEP-P S R BAJWA-P V D GATHALA-P VIDHUT GUPTA-P
	0101		P P-R B N SANDHU-R
215	CRL.A. 184/1989	BANWARI LAL STATE	A K BAJPAI-P GAYATRI RATHORE-P S S SUNDA-P
	0104		P P-R BIRI SINGH SINSINWAR-R SURESH BUNDELA-R

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With			
216	CRL.A. 244/1983	GOPI RAM STATE	GAYATRI RATHORE-P BIRI SINGH SINSINWAR-P HARENDRA SINGH-P K.N.SHARMA-P P.KUMAR-P SAJJAN SINGH-P
	0104		
217	CRL.A. 267/1989	RAMCHARAN STATE OF RAJASTHAN	B.L.MAUDHANA-P HARENDRA SINGH-P PP-R ALADEEN KHAN PP-R RAJESH CHOUDHARY-R
	0104		
218	CRL.A. 315/1989	KARTAR STATE	M.M.MEHRISH-P V R BAJWA-P PP-R PRAVEEN BALWADA-R S R BAJWA-R
	0104		
With			
219	CRL.A. 128/1990	STATE LALIT	P.P-P V R BAJWA-R
	0106		
220	CRL.A. 403/1989	KANJI & OTHER STATE	A.K.BHANDARI-P P.P.-R BIRI SINGH SINSINWAR-R HARENDRA SINGH SINSINWAR-R
	0104		
221	CRL.A. 11/1990	RAM KARAN STATE	V.R.BAJWA, N.K.JOSHI-P M K KAUSHIK-P P. P.-R ASHVIN GARG-R SANJAY JOSHI-R
	0104		
222	CRL.A. 272/1990	STATE NANDA	PP-P S.P.TYAGI-R
	0106		
223	CRL.A. 310/1990	MOHAN SINGH STATE OF RAJASTHAN	G.S.SHARMA P.S.SHARMA-P P S SHARMA-P SURESH PAREEK PP-R
	0104		
224	CRL.A. 323/1990	BANEY SINGH & ORS. STATE	D.G.CHATURVEDI,T.P.SHARMA-P ANIRODH CHATURVEDI-P P P-R RINESH GUPTA-R
	0104		
225	CRL.A. 350/1990	BABU LAL AND ANOTHER STATE	A K PAREEK-P RAJESH CHOUDHARY-P P.P-R
	0104		
226	CRL.A. 351/1990	ONKAR STATE	S.R.BAJWA-P S S HASAN-P P.P.-R B N SANDU AAG-R
	0104		
227	CRL.A. 364/1990	RAJU STATE RAJ.	ANIL UPMAN/DEEPESH KR-P P P-R
	0101		
228	CRL.A. 461/1990	GHAN SHYAM & ORS. STATE	RAVI KUMAR KASHIWAL-P SANJAY GANGWAR-P P.P.-R
	0104		
229	CRL.A. 5/1991	RAMJI LAL STATE	A K GUPTA, R YADAV-P DINESH KALA,P P-R
	0104		
230	CRL.A. 114/1991	STATE ASOD ALI	P P, A K GUPTA,R YADAV-P DINESH KALA,-R
	0106		

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231	CRL.A. 215/1991 0104	RAM SAHAI STATE	BIRI SINGH-P P P-R
232	CRL.A. 236/1991 0106	STATE MAHENDRA SINGH AND 23 OTHERS	P P-P ANURAG SHUKLA-R ANURAG SHUKLA-R RAM NIWAS SAINI-R
233	CRL.A. 256/1991 0104	ISHAV STATE	S.S.HASSAN-P AZAD AHMED-P SANJAY YADAV CHITRANK SH-P P.P.-R
234	CRL.A. 258/1991 0104	KALU RAM AND ORS. STATE	A.K.GUPTA-P DINESH KALA-P MANOJ SHARMA-P R.YADEV-P RINESH GUPTA-P P.P.-R
235	CRL.A. 499/1991 0104	BEANT SINGH AND ORS. STATE	S.R.BAJWA-P V R BAJWA-P P.P.-R
236	CRL.A. 507/1991 0104	GIRIRAJ ANDORS. STATE	N.A.NAQVI-P NAWAB ALI RATHORE-P P.P.-R
237	CRL.A. 519/1991 0104	RUDA RAM STATE	KARMAVEER-P P.P.-R
238	CRL.A. 544/1991 0106	STATE HARI SINGH AND ORS.	P.P.-P N.A.NAQVI-R NAWAB ALI RATHORE-R
239	CRL.A. 22/1992 0104	POONYA & ORS. STATE	ARVIND KUMAR GUPTA-P P P-R
240	CRL.A. 35/1992 0104	HAR SAHAI STATE	A K GUPTA, R YADAV-P P.P.-R
241	CRL.A. 76/1992 0104	DEENU STATE	D K PAREEK,PRAVEEN JAIN-P RINESH GUPTA-P P.P.-R
242	CRL.A. 82/1992 0104	MOHAN SINGH STATE	V R BAJWA-P MANU BHARGAVA-P V R BAJWA/V P BISHNOI-P P.P.-R MR. PRAKASH THAKURIA-R
243	CRL.A. 264/1992 0104	JAFFAR SYA STATE	S R BAJWA,V P BISHNOI-P O P JHAJHRIA-P P.P.-R
244	CRL.A. 306/1992 0102	STATE MAZEED	P P,AKHIL SIMLOTE-P
With			
245	CRL.A. 165/1992 0106	MAJEED STATE	ASGAR KHAN-R ADITYA MATHUR-P
246	CRL.A. 377/1992 0104	BABU LAL STATE	S R BAJWA,V P BISHNOI-P V S BADHWAR-P P.P.-R ALLADEEN KHAN-R

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247	CRL.A. 400/1992 0104	CHAJU RAM & ORS. STATE	ARVIND KUMAR GUPTA-P P P-R ALADEEN KHAN-R
248	CRL.A. 404/1992 0104	BUDHRAM & ORS. STATE	BIRI SINGH SINSINWAR-P P P-R
249	CRL.A. 465/1992 0104	PITAMBER STATE	A.K.GUPTA-P P P-R
250	CRL.A. 82/1993 0104	BAJRANG LAL STATE	A.S.NARANG-P P.P.-R
251	CRL.A. 85/1993 0104	SHEO DAN AND ORS. STATE	RAVI KASLIWAL-P P.P.-R ALADEEN KHAN PP-R GAYATRI RATHORE-R M K KAUSHIK-R SANTOSH KAUSHIK-R
252	CRL.A. 133/1993 0104	BHANWER AND ORS. STATE	G.C.CHETERJAE-P A.K.GUPTA-P H.P.SINGH-P J.K.SINGHI-P R.B.SAINI-P R.K.YADEV-P P.P.-R ALADEEN KHAN-R BHARAT YADAV-R
253	CRL.A. 193/1993 0106	STATE KAMAL NARAYAN	P.P.-P T C VYAS-R A K BHANDARI-R AJEET BHANDARI-R ALADEEN KHAN-R N K SINGHAL-R
With 254	CRL.A. 323/1992 0102	KISHAN STATE	BIRI SINGH SINSINWAR-P PP-R
255	CRL.A. 240/1993 0104	JHABER MAL STATE	BIRI SING-P GAJENDRA SINGH-P P.D.SINGH-P SANJAY MEHALA-P P.P.-R
256	CRL.A. 349/1993 0104	RAM KISHAN AND ORS. STATE	S.S.HASSAN-P P.P.-R
257	CRL.A. 362/1993 0104	VIJAY LAL STATE	S S HASAN-P PP-R ALADEEN KHAN-R
With 258	CRL.A. 165/1994 0106	STATE BADRI AND ORS.	P.P.-P ALADEEN KHAN-P G.C.SHARMA-R P S SHARMA-R S S HASAN-R
259	CRL.A. 366/1993 0106	STATE OF RAJASTHAN RAMDHAN AND ORS.	P.P.-P AJEET BHANDARI-R ANIL UPMAN-R

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260	CRL.A. 370/1993 0104	CHITTER LAL STATE	S.S.HASSAN-P P.P.-R
261	CRL.A. 376/1993 0104	SITARAM & ORS. STATE	BIRI SINGH SINSINWAR-P HARENDRA SINGH-P P P-R
262	CRL.A. 377/1993 0104	SIKANDER STATE	.L.N.MEENA-P P.P.-R ALADEEN KHAN PP-R GAJENDRA SINGH RATHORE-R
263	CRL.A. 442/1993 0106	STATE OF RAJASTHAN RATAN LAL & OTHERS	P.P.-P A.K.GUPTA-R
264	CRL.A. 449/1993 0104	JALAL @ ABDUL HAQ STATE	S S HASAN-P P P-R
265	CRL.A. 486/1993 0104	GIRIRAJ SINGH AND ORS. STATE	BIRI SINGH-P GAJENDRA SINGH-P MISS SAROJ SHARDA-P P.P.-R ALADEEN KHAN-R SURESH PAREEK-R
266	CRL.A. 10/1994 0104	HARVEER SINGH STATE	A.K.GUPTA-P DEEPAK-P DINESH KALA-P J.R.BIJARNIA-P MANOJ SHARMA-P R.YADEV-P RINESH GUPTA-P P.P.-R
267	CRL.A. 16/1994 0104	NIVENDRA SINGH AND ORS. STATE	A.K.GUPTA-P DEEPAK GOYAL-P DINESH KALA-P J.R.BIJARNIA-P JAVED CHOUDHARY-P MAHENDRA GOYAL-P MANOJ SHARMA-P R.YADEV-P RINESH GUPTA-P P.P.-R
268	CRL.A. 43/1994 0104	BALU RAM @ BALYA AND ORS. STATE	A.K.GUPTA-P P.P.-R
269	CRL.A. 69/1994 0106	STATE RAM KHILADI	P.P.-P ALLADIN KHAN-P A.K.GUPTA-R BIRI SINGH-R R.YADEV-R
With			
270	CRL.A. 327/1993 0103	DAN SINGH & OYHERS STATE	A.K.GUPTA-P P.P.-R
271	CRL.A. 98/1994 0104	DATA RAM & ORS. STATE	A.K.GUPTA-P P.P.,S.S.SUNDA-R
272	CRL.A. 147/1994 0104	MANNA RAM AND ORS. STATE	PARVEEN BALWADA-P DEEPAK SONI-P MOHIT BALWADA-P P.P.-R

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273	CRL.A. 179/1994 0104	TENDU RAM STATE	BIRISINGH,G.SINGH-P P.P.-R ALADEEN KHAN-R ANKIT KHANDELWAL-R
274	CRL.A. 194/1994 0104	KANHI RAM AND ORS. STATE	A.K.GUPTA-P P.P.-R MR PRAKASH THAKURIA-R
275	CRL.A. 251/1994 0104	RAM KARAN AND ORS. STATE	A.K.GUPTA-P P.P.-R
276	CRL.A. 347/1994 0104	PARVEEN KUAMR AND ORS. STATE	A.K.GUPTA-P P.P.-R RAGHUNANDAN SHARMA-R
277	CRL.A. 375/1994 0104	RAJBEER SINGH STATE	S.R.BAJWA-P V R BAJWA/GAURAV SINGH-P P.P.,P.C.JAIN-R ALADEEN KHAN-R
With			
278	CRL.A. 376/1994 0104	MAHA SINGH & ORS STATE	M.M.RANJAN-P P.P,P.C.JAIN-R ALADEEN KHAN-R
279	CRL.A. 399/1994 0106	STATE DURGA SINGH	P.P.-P A.K.GUPTA,DINESH KALA-R
With			
280	CRL.A. 97/1994 0104	JORAVER SINGH & ANO. STATE	A.K. GUPTA-P P.P.,PRAVEEN BALWADA-R
281	CRL.A. 512/1994 0104	KEDAR & ORS. STATE	N.A.NAQVI-P P P-R NAWAB ALI RATHORE-R
282	CRL.A. 516/1994 0104	SUBHASH AND ORS. STATE	S.R.BAJWA-P V.P.BISHNOI-P V.R.BAJWA-P P.P.-R BHARAT YADEV-R G.C.CHATTERJI-R
283	CRL.A. 521/1994 0104	SIBBU & ORS. STATE	B M SHARMA,P P-P T P SHARMA,ANWAR AHMED-R ALADEEN KHAN-R B M SHARMA-R SANJAY JOSHI-R SANJAY JOSHI/B L SAINI-R
284	CRL.A. 530/1994 0104	LAXMEN AND ORS. STATE	A.K.GUPTA-P DEEPAK GOYAL-P DINSH KALA-P J.R.BIJRANIA-P JAVED CHOUDHARY-P MAHENDRA GOYAL-P MANOJ SHARMA-P R.YADEV-P RINESH GUPTA-P P. P.-R R S SHEKHAWAT-R
285	CRL.A. 538/1994 0104	NANU RAM STATE	PARVEEN BALWADA-P P.P.-R

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286	CRL.A. 542/1994 0106	STATE BODU RAM	B.L.AWESTHI,P.P.-P N.K.JOSHI-R S R SAINI/DINESH SAINI-R
287	CRL.A. 562/1994 0104	PHOOL CHAND AND ORS. STATE	A.K.GUPTA-P P.P.-R
288	CRL.A. 582/1994 0104	BIRBAL SINGH STATE	A.K.GUPTA-P P.P.-R
289	CRL.A. 586/1994 0104	DULI CHAND STATE	KAMLA JAIN-P MAHENDRA SINGH-P P.P.-R
290	CRL.A. 602/1994 0104	RATEE RAM STATE	M.M.RANJAN-P P.P.-R
291	CRL.A. 614/1994 0104	ATAR SINGH STATE	S.R.BAJWA,V.P.BISHNOI-P DHEERAJ SINGHAL-P P.P.,V.R.BAJWA-R
292	CRL.A. 619/1994 0104	PINTO @ PREETAM AND ORS. STATE	BIRISINGH-P P.P.-R HARENDRA SINGH SINSINWAR-R
293	CRL.A. 620/1994 0104	DEVA RAM STATE	S.R.BAJWA,V.P.BISHNOI-P V.R.BAJAWA,P.P.-R S.L.SHARMA-R SANTOSH KAUSHIK-R
294	CRL.A. 627/1994 0104	PRAHLAD STATE	RAJENDRA YADEV-P P.P.-R MR ALADEEN KHAN PP-R
With			
295	CRL.A. 135/1996 0104	INDERYA STATE	ROHITASHWA KAJALA-P P P-R HANSRAJ KULDEEP-R
296	CRL.A. 632/1994 0104	DARYAV SINGH AND ORS. STATE	K.K.MEHRISH-P SANJAY MEHRISH-P P.P., S.P.TYAGI-R SUNIL TIYAGI-R
297	CRL.A. 21/1995 0104	RAM CHARAN AND ORS STATE	GHANSHYAM BRIJWASI-P SATYAPAL POSHWAL-P P P-R R S SHEKHAWAT-R RINESH GUPTA-R
298	CRL.A. 24/1995 0104	MST.RASHEEDA STATE	S.R.BAJWA-P CHAIN SINGH RATHORE-P P.P.-R R S SHEKHAWAT-R
299	CRL.A. 29/1995 0104	ANNI LAL & OTHERS STATE	M.M.RANJAN-P GAYATRI RATHORE-R ALADEEN KHAN-R ANOOP DHAND-R
300	CRL.A. 30/1995 0104	SHRI CHAND & ORS. STATE	S.R.BAJWA-P DINESH KUMAR SHARMA-P P.P.-R
301	CRL.A. 35/1995 0104	ROOP SINGH STATE	M.K.KAUSHIK-P P.P.-R
302	CRL.A. 50/1995 0104	JAGDISH STATE	ARVIND KUMAR GUPTA-P P.P.-R

Daily Causelist(Filtered)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
303	CRL.A. 56/1995	STATE KAILASH	P P-P SUNIL KUMAR JAIN-R SUNIL KUMAR JAIN/PRABHATI-R
	0106		
With			
304	CRL.R. 31/1995	GAINDI STATE	R.K.PAREEK-P G P KAUSHIK-P P.P.-R
	0206		
305	CRL.A. 67/1995	SUBHASH STATE	S.S.SUNDA-P S S SUNDA-P P.P.-R
	0104		
306	CRL.A. 70/1995	STATE BHOORA & ORS	P.P.-P M.M.RANJAN-R
	0106		
With			
307	CRL.A. 390/1994	BANWAS STATE	M.M.RANJAN-P P.P.-R
	0102		
With			
308	CRL.R. 413/1994	HAR LAL BHURA	
	0205		
309	CRL.A. 71/1995	TARA SINGH STATE	B.M.SHARMA-P P.P.-R
	0104		
310	CRL.A. 75/1995	KEHARI STATE	A.K.GUPTA-P P.P.-R
	0104		
311	CRL.A. 76/1995	VINOD KUMAR STATE	RAJENDRA YADEV-P S S SUNDA-P P.P.-R
	0104		
With			
312	CRL.A. 138/1995	RAM CHANDRA STATE	S KAUSHIK-P N S RATHORE-P S S SUNDA/VIPUL JAIMAN-P SUMER SHARMA-P UMESH SHARMA-P P.P.-R
	0104		
313	CRL.A. 77/1995	KAMRUDDIN STATE	SK TIWARI-P MOHAN LAL GOYAL-P S.R.BAJWA-P V R BAJWA/V P BISHNOI-P P.P.-R S S HASAN-R
	0104		
314	CRL.A. 96/1995	MUNNA STATE	S.R.BAJWA-P V R BAJWA-P P.P.-R ALADEEN KHAN-R
	0104		
315	CRL.A. 97/1995	ARJUN SINGH & ORS. STATE	ARVIND KUMAR GUPTA-P P P-R ALADEEN KHAN PP-R
	0104		
316	CRL.A. 120/1995	ABDUL MAZID STATE	R.K.YADAV-P PRAHLAD SHARMA-P P.P.-R RAJESH SHARMA/CHETNA-R
	0104		
317	CRL.A. 126/1995	STATE SHEESH RAM & ORS.	P.P.-P A.K.GUPTA-R
	0106		

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
318	CRL.R. 108/1995 0205	GIRDHARI LAL SHISHRAM AND ORS.	A.K.SHARMA,B.M.GURJAR-P P.P.-R
319	CRL.A. 127/1995 0106	SMT JAI KORI STATE	VEDPAL SHASTRI-P PP-R
320	CRL.A. 148/1995 0104	BANWARI STATE OF RAJASTHAN	PRAVEEN BALWADA-P P P-R
321	CRL.A. 150/1995 0104	JAGANYA & ORS. STATE	MUKESH KUMAR-P P.P.-R
322	CRL.A. 159/1995 0106	STATE RAHMAT KHAN & ORS.	P P-P IQBAL KHAN-R
With			
323	CRL.R. 464/1995 0206	KALU KHAN RAHMAT KHAN	ASHWINI JAIMAN-P
324	CRL.A. 161/1995 0106	STATE KOORDA RAM & ORS	P P-P R S SHEKHAWAT-P GAYATRI RATHORE-R
With			
325	CRL.A. 570/1994 0102	RAM LAL & ORS. STATE OF RAJ.	SHYAM SHARMA-P P.P.-R
326	CRL.A. 162/1995 0106	STATE BANWARI LAL	P.P.-P BIRI SINGH-R ANURAG SHARMA-R SURESH SAHNI/R M SHARMA-R
327	CRL.A. 168/1995 0104	SURESH KUMAR STATE	A.K.GUPTA-P P.P.-R
328	CRL.A. 174/1995 0104	KALU SINGH STATE	A.K.GUPTA-P P.P.-R
329	CRL.A. 175/1995 0104	BABLOO@ GAJENDRA SINGH STATE	S K JAIN-P P P,P R S RAJAWAT-R ALADEEN KHAN PP-R
330	CRL.A. 177/1995 0104	BEHARI LAL STATE	S.R.BAJWA-P P.P.-R
331	CRL.A. 190/1995 0104	RAM PHOOL STATE	S.S.HASAN-P S.K.GUPTA-R
332	CRL.A. 191/1995 0104	SMT. SANGEETA JAIN STATE	S.R.BAJWA, V.P.VISHNOI-P S S HORA-P P.P.-R ALADEEN KHAN PP-R
333	CRL.A. 192/1995 0104	CHHAGANA STATE	HARI BHARATH-P P.P.-R

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
334	CRL.A. 196/1995 0104	HARDYA @ HANUMAN STATE	MANISH GUPTA-P P.P.-R
335	CRL.A. 209/1995 0104	MADAN LAL & ORS. STATE	A.K.GUPTA-P PRATAP SINGH SIROHI-P SS SUNDA-R P.P.-R
336	CRL.A. 211/1995 0104	ARVIND @ TILLU STATE	S R BAJWA-P V R BAJWA/GAURAV SINGH-P J R BIJARNIA-R
337	CRL.A. 220/1995 0104	NEPAL SINGH STATE	N.A.NAQVI-P P.P.-R
338	CRL.A. 229/1995 0104	MATHURALAL & ORS STATE	K.K.MEHRISH-P P.P.-R ALADEEN KHAN-R
339	CRL.A. 234/1995 0104	DEEN DAYAL STATE	A K GUPTA-P M.L.GOYAL PP-R MANOJ SHARMA-R MR ALADEEN KHAN PP-R
340	CRL.A. 288/1995 0104	PANTI RAM STATE	S.R.BAJWA-P V R BAJWA/GAURAV SINGH-P P.P.-R ALADEEN KHAN-R
341	CRL.A. 295/1995 0104	DHARAM SINGH STATE	GAYATRI RATHORE-P P.P.-R
342	CRL.A. 325/1995 0104	BAKSHU AND ORS. STATE	A.K.GUPTA-P P.P.-R ALADEEN KHAN-R ROHIT KHANDELWAL-R
343	CRL.A. 342/1995 0104	RAJENDRA SINGH & ORS. STATE	PRAVEEN BALWADA-P P P-R
344	CRL.A. 347/1995 0104	BATTI LAL STATE	SATYENDRA KUMAR GUPTA-P RAJNEESH GUPTA/RAHUL SH-P SMT.YAMINI AGRAWAL-P P.P.-R
With			
345	CRL.A. 424/1995 0104	RAJA RAM STATE	SANTOSH KUMAR JAIN-P P.P.-R
346	CRL.A. 358/1995 0104	BHANWAR SINGH STATE	ARVIND KUMAR GUPTA-P DEEPAK GOYAL-P DINESH KALA-P J.R.BIJARNIA-P RINESH GUPTA-P P.P.-R
347	CRL.A. 385/1995 0104	HATTI RAM STATE	A.K.GUPTA-P P.P.-R
348	CRL.A. 393/1995 0104	GANGA RAM STATE	KARAN PAL SINGH-P P.P.-R
349	CRL.A. 434/1995 0104	BABU LAL STATE	PARVEEN BALWADA-P J.K.YOGI-R

Daily Causelist(Filtered)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
350	CRL.A. 454/1995 0104	SAMPAT STATE	V.P.BISHNOI-P V R BAJWA/GAURAV SINGH-P P P-R
With			
351	CRL.A. 107/1996 0106	STATE JAGAN & ORS	P P-P V.R.BAJWA-R S S SUNDA-R
352	CRL.A. 487/1995 0104	RAM KISHORE STATE	H P SINGH, P P-P PRAVEEN BALWADA-R
With			
353	CRL.R. 492/1995 0205	SHAMBHU DAYAL GANGA SAHAY & ORS.	H P SINGH-P P P-R DEEPAK SONI-R PRAVEEN BALWADA-R
354	CRL.A. 525/1995 0104	ILYAS AND OTHERS STATE	A.K.GUPTA-P P.P.-R AZAD AHMED-R
355	CRL.A. 527/1995	STATE PAPPU @ SARIF AHMED	P.P.-P MOHD IQBAL KHAN-R
With			
356	CRL.R. 324/1995 0205	HARI PRASAD PAPPU @ SHAREEFAHEMAD AND ANR.	B.N.SANDU,M.K.KAUSHIK-P P.P.MAHENDRA GOYAL-R
357	CRL.A. 539/1995 0104	CHOTALAL STATE	SH.ALOAK SHARMA/BHARAT YA-P ARVIND KUMAR GUPTA-P BHARAT YADAV-P MOHIT TIWARI-P P.P.-R
358	CRL.A. 557/1995 0104	SMT. CHAMELI STATE	GAYATRI RATHORE-P S KAUSHIK,P P-R
359	CRL.A. 572/1995 4100	RANDHIR PRASAD SHARMA STATE	R K MATHUR, P P-P ADITYA MATHUR-P DINESH YADAV-R
360	CRL.A. 604/1995 0104	LAXMAN STATE	S.K.TIWARI-P G P KAUSHIK-P P.P.-R
361	CRL.A. 638/1995 0104	OM PARKASH STATE	N.A.NAQVI,R.GOSWAMI-P NAWAB ALI RATHORE-P P P-R
362	CRL.A. 640/1995 0104	PRAHLAD SINGH STATE	P BALWADA,HEMENT SINGH-P J K YOGI, P P-R
363	CRL.A. 642/1995 0104	RAM PRASAD & ORS. STATE	BIRI SINGH SINSINWAR-P B R CHOUDHARY-P P.P.-R
364	CRL.A. 662/1995 0104	RAM PRASAD STATE	B L MANDHANA-P NEERAJ K TIWARI-P P P-R
365	CRL.A. 667/1995 0104	NAHAR SINGH STATE	MAHENDRA GOYAL-P P.P.-R

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
366	CRL.A. 34/1996 0104	SUNIL KUMAR & ORS. STATE	SMT.KAMLA JAIN-P P.P.S M JAIN-R
367	CRL.A. 89/1996 0104	GHASI STATE	B L MANDHANA-P PARTH SARTHI SANDU-P P P-R ALLADIN KHAN-R
368	CRL.A. 106/1996 0106	STATE NAWAL SINGH	P P-P D G CHATURVEDI-R
With			
369	CRL.A. 266/1995 0102	GIRRAJ SINGH AND ORS. STATE	ASHISH SHARMA-P HARENDRA SINGH-P HARENDRA SINGH SINSINWAR-P P.P.-R
370	CRL.A. 109/1996 0104	PURSHOTTAM SINDHI STATE	A K GUPTA-P P P-R
371	CRL.A. 118/1996 0104	ZAHORUDDIN & ORS STATE	PRAVEEN BALWADA-P P P-R
372	CRL.A. 137/1996 0104	LAXMAN STATE	BIRI SINGH-P P P-R B N SANDHU-R
373	CRL.A. 138/1996	KALYAN STATE	A K GUPTA-P DINESH KALA-R
374	CRL.A. 164/1996 0106	STATE MADAN LAL	P.P.-P
375	CRL.A. 184/1996 0106	STATE AYUB KHAN	PP,R R L GUPTA-P MISS RAJESH KANDWAL-R
376	CRL.A. 198/1996 0104	PRADEEP STATE	A K GUPTA-P P P-R
377	CRL.A. 221/1996 0104	SHYAM LAL STATE	A K GUPTA-P P P-R RAJNEESH GUPTA/RAHUL SH-R
378	CRL.A. 234/1996 0104	RAM LAL & ORS. STATE	R N KHANDELWAL-P V R BAJWA-P V R BAJWA/GAURAV SINGH-P MAHESH GUPTA,PP-R
379	CRL.A. 247/1996 0104	RADHEY SHYAM STATE	MANU BHARGAVA-P P.P.-R
380	CRL.A. 251/1996 0104	SHYAM MOHAN STATE	A K GUPTA-P DINESH KALA ,P P-R
With			
381	CRL.A. 256/1996 0104	MUJEEB AHMAD STATE	AJEET BHANDARI-P A BHANDARI,P P-R

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
With			
382	CRL.A. 258/1996 0104	TARIA @ FAHIM STATE OF RAJASTHAN	V.R.BAJWA, V.P.BISHNOI-P PP-R
383	CRL.A. 281/1996 0106	STATE OF RAJ. CHANDER LAL	P.P.-P SH.A.K.GUPTA-R
384	CRL.A. 283/1996 0104	RAMJI LAL STATE	B M GURJAR-P P P-R
385	CRL.A. 287/1996 0106	STATE VISHNU PRASAD	P P, R B MATHUR-P A K GUPTA-R
386	CRL.A. 290/1996 0104	SMT.KUNANI DEVI STATE	ROHITASHWA KAJALA-P P P-R
387	CRL.A. 306/1996 0104	RAM KARAN & ORS. STATE	BIRI SINGH-P P P-R RINESH GUPTA-R
388	CRL.A. 321/1996 0106	STATE GORDHAN	P.P.-P KARAN PAL SINGH-R
389	CRL.A. 389/1996 0104	MANGI LAL & ORS. STATE	P R S RAJAWAT-P P P-R
390	CRL.A. 404/1996 0104	HARI SINGH STATE	K K MEHRISHI-P P P-R
391	CRL.A. 428/1996 0104	NAND KISHORE STATE	A K GUPTA,P P-P
392	CRL.A. 436/1996 0106	STATE HEMRAJ & ORS.	P P-P PREM KUMAR SHARMA-R
393	CRL.A. 437/1996 0104	NAHAR SINGH STATE	V R BAJWA,A K GUPTA-P A K GUPTA/ RINESH GUPTA-P RINESH GUPTA-P V R BAJWA-P P P ,V P BISHNOI-R
With			
394	CRL.A. 419/1996 0104	ANAND SINGH STATE	A.K.GUPTA-P P.P.-R
With			
395	CRL.A. 434/1996 0104	GOVIND SINGH STATE	,,, -P
396	CRL.A. 438/1996 0104	KAMLA @ KAMAL SINGH STATE	A.K.GUPTA,DINESH KALA-P P.P.-R
397	CRL.A. 442/1996 0104	MAHAVIR STATE	K N SHRIMAL-P L P SINGHAL,P P-R
398	CRL.A. 446/1996 0104	RAM NARAYAN STATE	SANTOSH KAUSHIK-P P P-R

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
399	CRL.A. 449/1996 0104	NIROTI LAL STATE	BIRI SINGH-P HARENDRA SINGH-P V R BAJWA-R
400	CRL.A. 462/1996 0104	SHAITAN & ORS. STATE	N A NAQVI-P NAWAB ALI RATHORE-P P P-R B N SANDHU-R
401	CRL.A. 475/1996 0104	LATTUR & ORS STATE	BIRI SINGH-P HARENDRA SINGH-P P P-R B N SANDHU-R
402	CRL.A. 478/1996 0106	STATE KHAYALI	P.P.-P
403	CRL.A. 479/1996 0106	STATE SURESH CHAND	P.P.-P
404	CRL.A. 480/1996 0106	STATE GODURAM AND OTHERS	P.P.-P
405	CRL.A. 519/1996 0106	STATE KAILASH & ORS.	P P,I R SAINI-P MUKESH KUMAR-R
406	CRL.A. 542/1996 0104	JINSI STATE	N A NAQVI,P P-P NAWAB ALI RATHORE-P
407	CRL.A. 554/1996 0104	HANUMAN STATE	PRAMOD KU.SHARMA-P P P-R
408	CRL.A. 569/1996 0104	SHYAM @ CHANGA & ORS. STATE	PRAVEEN BALWADA,P P-P P.P.-R MOHIT BALWADA-R
409	CRL.A. 582/1996 0104	SATISH KUMAR STATE	PRAVEEN BALWADA-P MOHIT BALWADA-P P.P.-R
410	CRL.A. 641/1996 0104	BABULAL STATE	S S SUNDA-P P P-R DINESH SHARMA/SAJID ALI-R
411	CRL.A. 644/1996 0104	LALIT KUMAR STATE	ALOK SHARMA-P S GAHARANA/G K SHARMA-P P.P.-R
412	CRL.A. 645/1996 0104	PAPPU @ AKHLESH STATE	RAJENDRA YADAV-P VIPUL JAIMAN-P P.P.-R
413	CRL.A. 660/1996 0104	FARMAN AHMED & ORS. STATE	ANURAG SHARMA-P S S ALI/AMIR AZIZ-P V R BAJWA/GAURAV SINGH-P P.P.-R BIRI SINGH-R J P GOYAL-R MANEESH SHARMA-R
414	CRL.A. 666/1996 0106	STATE SULMOHAMMED AND OTHERS	P.P.-P BIRI SINGH-R
With			
415	CRL.R. 269/1996 0205	KALLU KHAN STATE	BIRI SINGH,P P-P

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
416	CRL.A. 695/1996 0104	RAM HARI AND TWO OTHERS STATE	V R BAJAWA-P HARENDRA SINGH SINSINWAR-P V.P.VISHNOI,P.P.-R B N SANDHU-R
417	CRL.A. 698/1996 0104	BALWANT SINGH AND THREE OTHERS STATE	N A NAQVI-P NAWAB ALI RATHORE-P PP-R B N SANDU-R
418	CRL.A. 702/1996 0104	HARI RAM AND TWO OTHERS STATE	V R BAJWA-P PP-R
419	CRL.A. 717/1996 0104	CHHOTHYA STATE	N A NAQVI-P KAMLA JAIN/MAHENDRA SINGH-P PP-R
420	CRL.A. 38/1997 0104	MAHAVEER SINGH & ORS. STATE	V R BAJWA,P P-P V P BISHNOI/GAURAV SINGH-P V P VISHNOI-R RAJENDRA SINGH TANWAR-R
421	CRL.A. 207/1997 0106	STATE OF RAJASTHAN BABU LAL AND OTHERS	P.P.,ANOOP DHAND-P O P DHAND-R
With			
422	CRL.R. 135/1996 0205	MURARI LAL STATE	ANOOP DHAND-P O.P.DHAND-R
423	CRL.A. 310/1997 0104	PARMANAND STATE	P R S RAJAWAT-P P.P.-R
424	CRL.A. 628/1997 0106	STATE OF RAJ. BHAGIRATH & ORS.	P.P.,S S NARUKA-P B N SANDU-P S S SUNDA-R
With			
425	CRL.A. 48/1996 0104	RAJESH STATE	SAJJAN SINGH NARUKA-P P.P.-R
426	CRL.A. 114/1999 0106	STATE OF RAJASTHAN MOHAN SINGH & ORS.	P.P.-P RINESH GUPTA-P
With			
427	CRL.A. 431/1998 0101	MOHAN SINGH AND ORS STATE	A K GUPTA, V R BAJAWA-P V R BAJWA-P P.P.-R
428	CRL.A. 777/1999 0106	STATE OF RAJ. KAJOR & ORS.	MISS.REKHA DHAKAR-P BIRI SINGH-P HARENDRA SINGH SINSINWAR-R
With			
429	CRL.A. 319/1999 0101	RAMKUNWAR @ BUDDHA STATE	BIRI SINGH-P P.P.-R
430	CRL.A. 192/2008 0106	STATE OF RAJ. RAMCHARAN AND ORS.	P.P.-P OP PAREEK-R ABDUL KALAM KHAN-R D K DIXIT-R
With			
431	CRL.R. 728/2007 0209	RATAN STATE AND ORS	BIRI SINGH-P P. P.-R

Daily Causelist(Filterd)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
432	C.W. 1587/2014 0516 BEFORE D B IV	MOHD ANWAR HIGH COUR OF JUDICATURE	GAURAV SHARMA-P SANDEEP SINGH SHEKHAWAT-P
433	CRL.A. 620/2015 0104	AMIT KUMAR JOSHI STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P PP-R
With			
434	CRL.LV.A. 331/2015 DEFECT	STATE OF RAJASTHAN AMIT KUMAR JOSHI	P P-P
435	CRL.A. 402/2017 0106	STATE OF RAJASTHAN KALU RAM@SANTOSH	P P-P ANUPAM SHARMA-R

Daily Causelist(Filterd)
Friday Dated : 08/12/2017
HON'BLE MR. JUSTICE MOHAMMAD RAFIQ

10.30 AM TO 01.00 PM

ARBITRATION MATTERS

**NOTE: CASES REGISTERED UPTO THE YEAR 2016 SHALL NOT BE ADJOURNED
ON ANY GROUND, LEARNED CONSELS ARE, THEREFORE REQUESTED
TO COME PREPARED FOR FINAL ARGUMENTS THEREIN**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	ARBAP 6/2016 1200	M/S CONTEC AIRFLOW (I) PVT LTD M/S RAJ DRUGS & PHARMACUTICALS LTD	PREM CHAND DEWANDA-P N L AGARWAL-R
2	C.M.Appl. 33/2016 4201	M/S SANWARIYA INFRASTRUCTURE PVT LTD STATE OF RAJ	DR A S KHANGAROT(ADD GC)-P ALANKRITA SHARMA-R
3	ARBAP 44/2016 1200	RAJENDRA PRASAD JANGID DIRECTOR TOURISM DEPTT JAIPUR	PURAN MAL SHARMA-P MS VANDANA SHARMA-R
4	ARBAP 46/2016 1200	M/S BARDIYA CONSTRUCTION CO PVT LTD APEX BUILDSYS LTD AND ANOTHER	R P GARG-P
5	ARBAP 49/2016 1200	SHRI MUKESH AGARWAL AND OTHERS SHRI VIJAY KUMAR PATNI	PANCHAM SURANA-P AJEET BHANDARI-R ANOOBHA SINGH-R V S POONIA-R
6	ARBAP 88/2016 1200	DJANGO NAVIGATION LTD INDO FERRO METAL PVT LTD	SHASHWAT PUROHIT-P ANURAG KALAVATIYA-R ANURAG KALAVATIYA-R
7	ARBAP 1/2017 1200	RAKESH KUMAR TIBRA SADHU RAM AND ANR	LOKNATH ACHARYA-P ASHOK SINGH SHEKHAWAT-R
8	ARBAP 6/2017 1200	SHRI RAGHUNATH SAXENA AND ORS M/S ICARUS BUILDERS PVT LTD	ADITYA JAIN/RAVI SAIN-P AJATSHATRU MINA-R
9	ARBAP 18/2017 1200	M/S ASHOK GOODS TRANSPORT CO &M/S TRIVED DIR M/S SABOO SODIUM CHLORATE LTD & ANR	RAAJ PAL CHAUDHARY-P
10	ARBAP 27/2017 1200	M/S SHAILENDRA SHARMA THR PROPRIETOR PRASAR BHARTI	O P MISHRA-P ASHISH KUMAR-R
11	ARBAP 30/2017 1200 CMS 1300/2017	M/S SHRINATH ROTOPACK PVT LTD M/S SABOO SODIUM CHLORO LTD AND ANR	DR P C JAIN-P RAVI SHANKAR SHARMA-P
12	ARBAP 59/2017 1200	M/S ZUBERR ENGINEERINGH COMPANY M/S PUNJ LLOYD LTD AND ANR	DINESH BISHNOI-P PUNIT SINGHVI-R
13	ARBAP 60/2017 1200	M/S ASAHI INFRASTRUCTURE & PROJECTS LTD SECRETARY UDH AND ANR	KRISHNAVEER SINGH-P MANU BHARGAVA GA-R
14	ARBAP 66/2017 1200	SHYAM LAL SAINI INDUS TOWER LTD	R K DAGA-P SHAILESH PRAKASH SHARMA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
15	ARBAP 67/2017 1200	M/S SIMPARK INFRASTRUCTURE PVT LTD JAIPUR MUNICIPAL CORPORATION	P K SINGH-P NAINA SARAF-R
16	ARBAP 69/2017 1200	M/S SANWARIA CONSTRUCTION UNION OF INDIA THR DIR GEN (W) AND ORS	DEVIDUTT SHARMA-P ANAND SHARMA-R
17	ARBAP 70/2017 1200	M/S MOHAMMAD UMAR & SONS M/S FRUITFUL BUILDCON PVT LTD	B R VASHISHTH/DEVENDRA-P ANAND SHARMA-R
18	ARBAP 72/2017 1200	M/S SHIVA CONSTRUCTION PVT LTD UNION OF INDIA THR GEN MANAGER NWR &ORS	DEVIDUTT SHARMA-P
19	ARBAP 73/2017 1200	M/S SHIVA CONSTRUCTION PVT LTD UNION OF INDIA THR GEN MANAGER NWR &ORS	DEVIDUTT SHARMA-P P C SHARMA-R SHAILESH PRAKASH SHARMA-R
20	ARBAP 100/2017 1200	M/S SANJEEV BROTHERS NORTH WESTERN RAILWAYS THR G M &ORS	JATIN AGARWAL-P SHAILESH PRAKASH SHARMA-R SHAILESH PRAKASH SHARMA-R
21	ARBAP 104/2017 1200	M/S FLORA-O-FOODS DIRECTOR INTEGRATED CHILD DEVELOPMENT&OR	V K TAMOLIYA AJIT MALOO-P D V THOLIA AAG-R
22	ARBAP 105/2017 1200	SMS PARYAVARAN LTD RAJ URBAN INFRASTRUCTURE DEV PROJECT	VEDPRAKASH-P AMIT LUBHAYA-R PRAKASH CHANDRA JAIN-R
23	ARBAP 106/2017 1200	SMS PARYAVARAN LTD RAJ URBAN INFRASTRUCTURE DEV PROJECT	VEDPRAKASH-P AMIT LUBHAYA-R PRAKASH CHANDRA JAIN-R
24	ARBAP 107/2017 1200	MAHARAJA SAWAI MAN SINGH II MUSEUM TRUST THE ORIENTAL INSURANCE CO LTD	PANCHAM SURANA/SARVESH-P
25	ARBAP 108/2017 1200	M/S NIDHIKAMAL AUTOMOBILES PVT LTD RAJ STAT INDUSTRIAL DEV& INVESTMENT COR	SUKRITI KASLIWAL-P JAI LODHA-R
26	ARBAP 111/2017 1200	MR ARUN PABUWAL AND ANR MR RAJIV PABUWAL AND ANR	GUNJAN PATHAK-P
27	ARBAP 112/2017 1200	M/S MUKESH & ASSOCIATES MALAVIYA NATIONAL INSTITUTE OF TECH.	S SANTANAM SWAMINADHAN-P
28	ARBAP 116/2017 1200	M/S RAJESH MOTORS (RAJ) PVT LTD THE MANAGER ECS INDUS LTD	DEVIDUTT SHARMA-P
29	ARBAP 123/2017 1200	M/S SHIVA CONSTRUCTIONS PVT LTD UNION OF INDIA THR GENERAL MANAGER NWR	DEVIDUTT SHARMA/SANJOG-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
30	ARBAP 124/2017 1200	N V KHAROTE CONSTRUCTION PVT LTD RAJASTHAN URBAN INFRASTRUCTURE DEV	SANJAY JHANWAR/P KHURANA-P	
31	C.M.Appl. 259/2017 4201	M GUPTA AND SONS(HUF) AKSH OPTIFIBRE LTD	G C GARG/ALOK GARG-P	AMUL VYAS-R
32	C.M.Appl. 381/2017 4201	JAIN CONSTRUCTION CO AKLANK HOUSE UNION OF INDIA THR GENERAL MANAGER	ANURAG KALAVATIYA-P	
33	C.M.Appl. 382/2017 4201	JCC I NFRAPROJECTS PVT LTD UNION OF INDIA THR GENERAL MANAGER	ANURAG KALAVATIYA-P	S N MEENA-R
34	C.M.Appl. 409/2017 4201 STAY 3906/2017	V KRISHNAMURTHY AND ORS THE AIRPORT DIRECTOR JAIPUR AIRPORT	SUKRITI KASLIWAL-P	RAVI BHOJAK-R
35	C.M.Appl. 451/2017 4201	R P CHOUDHARI(HUF) M/S SUNRISE BUILDERS	G C GARG/ALOK GARG-P	R K SALECHA-R
FOR ORDERS ON INTERIM APPLICATION				
36	ARBAP 55/2016 1200 APPL 30381/2017	PRADEEP AGARWAL STATE BANK OF INDIA	RAJESH JAIN-P	ALOK GARG-R
37	ARBAP 77/2016 1200 APPL 24778/2017	M/S SUNRISE BUILDERS SMT SNEH SURANA AND ORS	GAURAV GUPTA-P	DHOOP SINGH POONIA-R DHOOP SINGH POONIA-R SARANSH SAINI/ D GUPTA-R
38	ARBAP 65/2017 1200 APPL 40748/2017 STAY 2764/2017	GOPAL LAL DHAMANI AND ANR LAXMINARAYAN DHAMANI AND ORS	DEVIDUTT SHARMA-P	

SB CIVIL MISC WRITS (MINES AND MINERALS, LAND ACQUISITION
LAND REVENUE AND TENANCY, BOARD OF REVENUE, WAKF MATTERS
COLONISATION, JDA AND ALL RESIDUE MATTERS
SB CIVIL CONTEMPT MATTERS

NOTE: ALL THE MEMBERS OF THE BAR ARE INFORMED THAT NO ADJOURNMENT
WOULD BE GRANTED LEARNED ADVOCATE MAY MAKE ALTERNATIVE
ARRANGEMENT FOR APPEARANCE IN THE COURT TO ARGUE THE CASE

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	C.W. 19634/2017 1701 SENIOR CITIZEN	JAGDISH PRASAD CHOUHARY NATIONAL HIGHWAY AUTHORITY & ORS	ABHIMANYU SINGH-P
2	C.W. 20094/2017 1303 SENIOR CITIZEN	RAMESHWAR PRINCIPAL COMMISSIONER OF INCOME TAX ANR	P K KASLIWAL-P
3	C.W. 20128/2017 1804 SENIOR CITIZEN	KAJOD SANWALRAM AND ORS	VIJAY POONIA ANIL KUMAR-P
4	C.W. 20255/2017 5800 SENIOR CITIZEN	PREM BIHARI MATHUR RAJASTHAN STATE COOPERATIVE & ORS	M D AGRAWAL ANURAG-P
5	WRIT RAP 837/2015 4201	SMT SANGEETA MITTAL RAJNI DEVI AND ORS	DR P C JAIN-P
6	W.M.APPL. 596/2017 4201	KISHORE CHHABRA SMT POOJA CHHABRA	P S RAJAWAT-P
7	C.W. 19994/2017 0900	KANWAR LAL STATE (MINES DEPARTMENT) ORS	Y C SHARMA VISHESH ASHISH-P
8	C.W. 19995/2017 0900	MOHABBAT ALI STATE OF RAJ AND ORS	Y C SHARMA VISHESH ASHISH-P
9	C.W. 20030/2017 1804	HANEEF KHAN RAMKRISHAN AND ORS	INTJAR ALI-P GAJENDRA SINGH RATHORE-R GAJENDRA SINGH RATHORE-R
10	C.W. 20032/2017 1700	SMT SHAKILA BEGUM JAGDISH MALI THROUGH HIS LRS & ANR	ANKUL GUPTA-P
11	C.W. 20108/2017 4300	SMT PRIYANKA MISHRA STATE OF RAJ AND ORS	H C GANESHIA-P
12	C.W. 20225/2017 1700	SMT SONU RAMNIWAS CHAUDHARY AND ORS	SANDEEP MAHESHWARI-P
13	C.W. 20277/2017 1600	MOTI LAL MEENA STATE OF RAJ AND ORS`	ANIL MEHTA-P
FOR ORDERS			
14	C.W. 515/2004 4300	KALU RAM & ANR KASHI NATH VERMA & ORS	J K SINGHI-P MANISH SHARMA-R

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Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
15	C.W. 3021/2005 4300	M/S CIMMCO BIRLA LTD UNION OF INDIA & ORS	VIRENDRA LODHA-P R.B.MATHUR, L.M.BHARADWAJ-R
16	C.W. 9430/2006 3100	COMMISSIONER, COMMERCIAL TAXES RECOVERY OFFICER, DRT, JAIPUR	R B MATHUR-P RAJESH JAIN-R
17	C.W. 293/2014 1804 2ND CMS 1423/2014 CMS 279/2014	CHAUTH MAL KAMLESH KUMAR JALANA ORS	S N SHAH SUBODH SHAH-P N L AGARWAL-P MAHENDRA GOYAL-R J P SHARMA-R
18	C.C.P. 80/2016 2401	VIJAYA DEVI SHRI NARENDRA SINGH RATHORE AND OTHERS	PANKAJ GUPTA/SUDHIR JAIN-P
19	C.W. 366/2016 1804 CMS 298/2016	MANDIR MURTI THAKURJI STATE OF RAJ AND ORS	LOKESH SHARMA,SHEFALI-P
With			
20	C.W. 199/2016 1804 CMS 170/2016	MANDIR MURTI THAKURJI STATE OF RA J AND ORS	LOKESH SHARMA,SHEFALI-P
With			
21	C.W. 200/2016 1804 CMS 171/2016	MANDIR MURTI THAKURJI STATE OF RAJ AND ORS	LOKESH SHARMA,SHEFALI-P RAJESH MOONDIA-R DHARMENDRA PAREEK ADD G C-R
With			
22	C.W. 363/2016 1804 CMS 295/2016	MANDIR MURTI THAKURJI STATE OF RAJ AND ORS	LOKESH SHARMA,SHEFALI-P
With			
23	C.W. 364/2016 1804 CMS 296/2016	MANDIR MURTI THAKURJI STATE OF RAJ AND ORS	LOKESH SHARMA,SHEFALI-P
24	C.W. 17046/2016 4300 FD STAT 15200/2016	MALIRAM BHARAT PETROLEUM CORP LTD&ORS	MAHESH KALWANIA-P PRADEEP KALWANIA-R JAI PRAKASH GUPTA-R
25	C.W. 17425/2016 4300	DIGVIJAY SINGH CHAUHAN AND ANR PRINCIPAL SECRETARY (HOME DEPT) ORS	V S CHAUHAN-P B N SANDU AAG-R
26	C.C.P. 110/2017 2401	SAMANTA LAL SHRI DEEPAK UPRETI AND ORS	BY POST-P
27	C.C.P. 133/2017 2401	KARTAR SINGH AND ORS LALARAM GUGARWAL	K C SHARMA/NIDHI-P
28	C.C.P. 190/2017 2401	SHANKAR LAL JAT SMT AKANSHA CHOUDHARY AND ORS	KAILASH CHOUDHARY-P SANDEEP PATHAK-R
29	WRIT RAP 258/2017 4201	JAIPUR ROADWAYS COURT OF PERMANENT LOK ADAL ORS	JUGAL KISHORE AGARWAL-P RAUNAK SINGHVI-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
30	C.C.P. 530/2017 2401	BANSHIDHAR JAT AND ORS OM PRAKASH MEENA AND ORS	RAGHUNANDAN SHARMA-P ANURAG SHARMA AAG-R
31	C.C.P. 617/2017 2401	UDAI SINGH SAINI AND ORS SHRI A MUKHOPADHAYA AND ORS	BHARAT VYAS-P ANUROOP SINGHI-R ANUROOP SINGHI-R
32	C.C.P. 838/2017 2401	LIEUTENANT CLONEL PURUSHOTTAM LAL KAPOOR SHRI MOHIT SHARMA	SHASHIKANT SAINI-P
33	C.C.P. 1320/2017 2401	SANT RAM SHARMA ALIAS SANT KUMAR SHRMA SHRI MANJEET AND ORS	KARANPAL SINGH-P MANU BHARGAVA-R ANURAG SHARMA AAG-R MANU BHARGAVA-R
34	C.C.P. 1332/2017 2401	BABU LAL SWAMI SMT VEENU GUPTA AND ORS	V B SRIVASTAVA-P
35	C.C.P. 1490/2017 2401	ARTI KUNTAL SMT VEENU GUPTA AND ORS	HARI KRISHAN SHARMA-P SHYAM ARYA AAG-R
36	C.C.P. 1495/2017 2401	RAJENDRA SINGH AND ORS SHRI NARESH PAL GANGWAR AND ORS	T C VYAS H K VYAS-P
37	C.C.P. 1641/2017 2401	INDRAPRASTHA INSTITUTE OF NURSING RIET DR V K MATHUR AND ORS	SANGEEV SOGARWAL-P
38	C.C.P. 1738/2017 2401	BINDU YADAV STATE OF RAJ THR DEPUTY SECRETARY & ORS	S K JINDAL SUDHIR YADAV-P
FOR ORDERS ON INTERIM APPLICATIONS			
39	C.W. 15000/2017 4300 APPL 70896/2017 SENIOR CITIZEN	BADALU AND ANR STATE OF RAJ	SAKET PAREEK ADITYA-P
40	C.W. 15068/2017 1804 APPL 71569/2017 CMS 13321/2017 SENIOR CITIZEN	AJEET SINGH KEDAR SINGH AND ANR	ANIL JAIN DUSHYANT JAIN-P DHARMENDRA PAREEK ADD G C-R DHARMENDRA PAREEK ADD G C-R
41	C.W. 19033/2017 4300 APPL 68091/2017 CMS 16842/2017 SENIOR CITIZEN	SMT GOVINDI DEVI SECRETARY KRISHI UPAJ MANDI SAMITI & ORS	KAMAL KANT SHARMA VANDANA-P MANJU JOSHI-R ANSHUMAN SAXEXNA VISHRAM-R R A KATTA-R
42	C.C.P. 112/2007 2401 APPL 34523/2017	JAGDISH PRASAD SHARMA RAVINDRA PANWAR	D C GUPTA-P RAVI BHOJAK,B.K.SHARMA-R
43	C.W. 8942/2007 4300 APPL 71625/2017	SHIVPAL BALODA INDIAN OIL CORPORATION & ORS	ASHOK SHARMA-P ASHOK BANSAL-P R B MATHUR-P S KASLIWAL-R SUKRITI KASLIWAL-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
With			
44	C.W. 815/2007 4300	AJEET SINGH SHEKHAWAT I O C LTD, JAIPUR	ANOOP DHAND-P S KASLIWAL-R
45	C.W. 12073/2010 4300 APPL 71300/2017	M/S KAGZI EXPORT STATE OF RAJ & ORS	PARAS KUHAD SUNIL NATH-P PANCHAM SURANA-P DINESH YADAV AAG-R RIBHUDATT-R
With			
46	C.W. 7284/2010 4300	M/S GUPTA FABTEX PVT LTD STATE OF RAJ &ORS	PARAS KUHAD SUNIL NATH-P DINESH YADAV AAG-R SURUCHI KASLIWAL-R
47	C.W. 6709/2012 1003 APPL 71193/2017 STAY 5698/2012	BAJRANG LAL SHARMA SMT RUDI DEVI AND ANR	ANIL UPMAN-P VIKRAM SINGH SHEKHAWAT-R
48	C.W. 17414/2013 4300 APPL 69479/2017 CMS 14785/2013	SYED MOHAMMED SALEEM CHIEF COMMERCIAL MANAGER AND ORS	DILIP SHARMA-P SHAILESH PRAKASH SHARMA-R
49	C.C.P. 250/2014 2401 APPL 13996/2017	TARA CHAND MST GAGADI AND OTHERS	P L SHARMA-P ABHI GOYAL-R
50	C.W. 9531/2014 1701 APPL 69848/2017 CMS 8864/2014	NARAYAN STATE (URBAN DEVELOPMENT)ORS	R S MEHTA-P AAG AASHISH SHARMA-R ANIL MEHTA-R PUNEET SINGHVI-R
With			
51	C.W. 11884/2012 1600 APPL 69847/2017 CMS 10270/2012	KANA RAM AND ANR STATE (URBAN DEVELOPMENT)ORS	ANIL MEHTA D S PUNIA-P ZAKIR HUSSAIN-R MAHENDRA GOYAL-R PUNIT SINGHVI-R
With			
52	C.W. 12055/2012 1600 CMS 10432/2012	SMT SAVITRI RANI GUPTA AND ORS STATE (URBAN DEVELOPMENT)ORS	ANIL MEHTA D S PUNIA-P MAHENDRA GOYAL-R PUNIT SINGHVI-R SH.RAJENDRA PRASAD A.A.G.-R
With			
53	C.W. 9527/2014 1701 CMS 8860/2014	ROOP NARAYAN AND ORS STATE (URBAN DEVELOPMENT)ORS	R S MEHTA-P AAG AASHISH SHARMA-R PUNEET SINGHVI-R
With			
54	C.W. 14535/2016 1600 CMS 12890/2016	RISHAB BHADOO STATE (URBAN DEVELOP AN HOUSING DEPT)ORS	RAKESH KUMAR-P MR. RAJENDRA PRASAD-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
55	C.W. 2775/2015 1804 APPL 29416/2017 CMS 2481/2015	MOHAN SINGH (DECEASED)ANR STATE OF RAJ	SHAILESH PRAKASH SHARMA-P DHARMENDRA PAREEK ADD G C-R HARI KISHAN SAINI-R R A KATTA-R
With			
56	C.W. 16654/2015 1804 CMS 14735/2015	ASHOK VIHAR VIKAS SAMITI STATE OF RAJ AND ORS	HARI KISHAN SAINI-P R A KATTA M K DHAKAD-R RISHI PARASHAR-R
With			
57	C.W. 4963/2015 1701 APPL 68259/2017	SRIPAL SAHNI STATE OF RAJ AND ORS	LAXMI KANT-P AASHISH SHARMA-R RAJENDRA PRASAD AAG-R
With			
58	C.W. 4961/2015 1701	DEEPIKA SALUJA STATE OF RAJ AND ORS	LAXMI KANT-P AASHISH SHARMA-R
With			
59	C.W. 4962/2015 1701	KANWAR SALUJA STATE OF RAJ AND ORS	LAXMI KANT-P AASHISH SHARMA-R
With			
60	C.W. 4964/2015 1701	SMT GEETA SAHNI STATE OF RAJ AND ORS	LAXMI KANT-P AASHISH SHARMA-R
With			
61	C.W. 6801/2015 3100 APPL 70673/2017 STAY 5965/2015	JAGDISH PRASAD PATIDAR BANK OF RAJ LTD AND ORS	RAJEEV SURANA-P AJEET BHANDARI-R SAJID ALI-R
With			
62	C.C.P. 138/2016 2401 APPL 37387/2017	MAHENDRA PAL SINGH SHRI PRAVEEN GUPTA AND OTHERS	RAJVEER SHARMA-P J M SAXENA-R SHEETAL MIRDHA-R
With			
63	C.C.P. 565/2016 2401 APPL 37086/2017	KAILASH CHAND AND OTHRS SMT SUCHI TYAGI AND OTHERS	SACHIN MITTAL-P SUDESH BANSAL-P RAJNEESH GUPTA-R AASHISH SHARMA JR AAG-R ANUROOP SINGHI-R SANDEEP PATHAK-R
With			
64	C.W. 1851/2016 1600 APPL 69617/2017	BHANWAR SINGH &ORS STATE (REVENUE DEPARTMENT)ANR	BIPIN GUPTA-P BIPIN GUPTA-P ANIL SHARMA-R RAJENDRA PRASAD AAG-R
With			
65	C.W. 4219/2016 1006 APPL 19229/2016 CMS 3700/2016	ST HANU SHREE USHA MITTAL	BIPIN GUPTA-P RAJESH KUMAR PUROHIT-R R K DAGA-R
With			
66	WRIT REVIEW 28/2017 4201 BEFORE CMCW 1045/2017	LEKHARAJ STATE (HOME DEPARTMENT)ORS	DR A S KHANGAROT ADD G C-P RAM PRATAP SAINI-R
With			
67	C.C.P. 609/2017 2401 APPL 31557/2017	MRS SHASHI SINGH SHRI KULDEEP RANKA AND ORS	ASHWINI JAIMAN-P DHARAM VEER THOLIA AAG-R
With			
68	C.C.P. 610/2017 2401 APPL 36122/2017	RAMAWTAR MANGAWA SHRI SUDARSHAN SETHI AND ORS	L N BOSS-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
69	C.C.P. 722/2017 2401 APPL 35928/2017	DR ARVIND CHOWDHARY KUNJI LAL MEENA	S S HORA SANDEEP HORA-P
70	C.W. 3531/2017 4300 APPL 71088/2017 CMS 3221/2017	EKANSH GARG JAIPUR MUNICIPAL CORPORATION AND ORS	SHWETA BANSIWAL-P MANOJ SHARMA RAMNIWAS-R ANAND SHARMA-R NAINA SARAF-R
71	C.W. 5225/2017 5700 APPL 70183/2017	UDAI LAL STATE OF RAJ AND ORS	P L HISSARIA DINESH-P
72	C.W. 8520/2017 4300 APPL 51742/2017 APPL 70781/2017 CMS 7689/2017	SITA RAM DEVANDA AND ANR STATE OF RAJ AND ORS	RAJENDRA SONI MOHIT SONI-P DR ABHINAV SHARMA-P NAINA SARAF-R ANURADHA UPADHAYA-R R P GARG-R SURYA PRATAP SINGH-R
With			
73	C.C.P. 135/2008 2401	BRIJENDRA SINGH D C SAMANT	RAJENDRA SONI-P A K GUPTA,MANOJ SHARMA-R A K GUPTA-R AASHISH SHARMA JR AAG-R MANOJ SHARMA-R MANOJ SHARMA/RAMNIWAS-R
74	C.W. 11066/2017 4300 APPL 64049/2017 APPL 64051/2017 APPL 70936/2017 CMS 9931/2017	BAHADUR SINGH DHANKA STATE OF RAJ AND ORS	NAINA SARAF-P DHARMENDRA PAREEK ADD G C-R JAI RAJ TANTIA R R SONI-R
75	C.W. 15978/2017 1303 APPL 69015/2017 CMS 14138/2017	M/S MANGLAM BUILD DEVELOPERS & ANR DY COMMISSIONER OF INCOME TAX & ANR	RAJAT RANJAN-P R B MATHUR-R
76	C.W. 17618/2017 3100 APPL 66720/2017 CMS 15627/2017	M/S ZYDEN GENTEC LTD P N B AND ANR	SHAILESH PRAKASH SHARMA-P
77	C.W. 21052/2017 1804 APPL 70417/2017 CMS 18453/2017	AJMER DEVELOPMENT AUTHORITY MANGAL SINGH AND ORS	B R RANA-P
FOR FRESH ADMISSION WITH STAY/BAIL			
78	C.W. 9574/2015 1701 CMS 8409/2015 FINAL HEARING	AMAR CHAND STATE (URBAN DEVELOPMENT)ORS	RAM RAKH SHARMA-P AMIT KURI-R AAG AASHISH SHARMA-R MAHENDRA GOYAL-R RAJAT RANJAN-R
79	C.W. 17689/2015 6900 CMS 15652/2015	MUTUAL HOUSING CO OPER SOCI J D A AND ORS	BHARAT VYAS-P PUNIT SINGHVI-R PUNIT SINGHVI-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
With			
80	C.W. 17026/2015 6900 CMS 15091/2015	JAGMAL SINGH STATE (URBAN DEVELOPMENT)ORS	MAHESH GUPTA-P SURYA PRATAP SINGH-R PUNIT SINGHI-R
With			
81	C.W. 6346/2016 6900 CMS 5698/2016	VEENA JOSHI &ORS J D A &ORS	SHASHI KANT SAINI-P ALANKRITA SHARMA-P RAJENDRA PRASAD AAG-R
82	C.W. 11003/2016 1600 CMS 9898/2016	JAGDISH AND ORS LAND ACQUISITION OFFICER &ORS	AKHIL SIMLOTE-P DEEN DAYAL SHARMA DY G C-R DHARMENDRA PAREEK ADD G C-R MR.SANDEEP PATHAK-R
With			
83	C.W. 22111/2017 1600 DEFECT	MAHAVEER SINGH LAND ACQUISITION OFFICER & ORS	DR VIKRAM SINGH NAIN R D-P
84	C.W. 13333/2017 1804 CMS 11832/2017	GANESH AND ANR SHARWAN LAL AND ORS	VIRENDRA SINGH CHOUDHARY-P SANDEEP PATHAK-R SANDEEP PATHAK-R
85	C.W. 17203/2017 4300 CMS 15214/2017	RAJASTHAN PARVIHAN NIGAM SANYUKT STATE OF RAJ AND ORS	L M BHARDWAJ-P
86	C.W. 20340/2017 4300 CMS 17944/2017	SAROJ MEENA NATIONAL COMMISSION AND ORS	ANOOP DHAND-P
87	C.W. 20402/2017 4300 CMS 17965/2017	NARENDRA KUMAR YADAV STATE OF RAJ AND ANR	GAURAV TANWAR-P
88	C.W. 21405/2017 4300 CMS 18717/2017	RAJENDRA KUMAR STATE OF RAJ AND ORS	ANUPAMA CHATURVEDI-P
89	C.W. 22405/2017 4300 CMS 19552/2017	M/S SANGOD H P GAS CENTRE UNION OF INDIA AND ORS	VIKAS JAIN-P
FOR FRESH ADMISSION WITHOUT STAY			
90	C.W. 21179/2017 1700 SENIOR CITIZEN	RADHESHYAM SATYAWATI AND ORS	RAJENDRA PRASAD SHARMA-P
91	C.W. 12919/2016 4300	TARA CHAND SHARMA PUBLIC INFORMATION OFFICER	PETITIONER SELF-P
92	C.C.P. 1408/2017 2401	SURESH KUMAR SHRI ASHIM KHURANA CHAIRMAN CUM SECRETAR	R B SHARMA GANTHOLA-P
93	C.C.P. 1422/2017 2401	MUKESH KUMAR SAINI SHRI ASHIM KHURANA CHAIRMAN S S C	R B SHARMA (GANTHOLA)-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY			
94	C.C.P. 1424/2017 2401	CHHAILU RAM SHRI ASHIM KHURANA CHAIRMAN S S C	R B SHARMA (GANTHOLA)-P
95	C.C.P. 1616/2017 2401	VINOD SINGH SHRI ASHIM KHURANA CHAIRMAN S S C	R B SHARMA (GANTHOLA)-P
96	C.C.P. 1621/2017 2401	NIRANJAN LAL SHARMA STATE OF RAJ THR SECRETARY AND ORS	VINOD KUMAR SHARMA-P
97	C.C.P. 1690/2017 2401	SHRI KRISHNA GOPAL GOSHALA SHRI ALOK PR SECRETARY REVENUE DEP &ORS	DEVENDRA RAGHAVA-P
With			
98	C.W. 9300/2016 1800	SHRI KRISHNA GOPAL GOSHALA STATE (REVENUE DEPARTMENT)ORS	DEVENDRA RAGHAV-P DHARMENDRA PAREEK ADD G C-R
99	C.C.P. 1915/2017 2401	VINOD KUMAR SH RAJHANS UPADHAYAY AND ORS	SANDEEP BHAGWATI/SAURABH-P
100	C.C.P. 1993/2017 2401	BHAGWAN DAS SHRI RAJAT KUMAR MISHRA AND ORS	C P SHARMA-P
101	C.C.P. 1997/2017 2401	RAMESHWAR LAL BAGOTIA SH JAIPRIYE PRAKASH AND ANR	DR VIKRAM SINGH NAIN-P
102	C.W. 20643/2017 1800	SATPAL AND ANR STATE OF RAJ AND ORS	RAJKUMAR SUTHAR-P
103	C.W. 21594/2017 4300	SHYAM LAL SECRETARY R P S C AJMER	PETITIONER SELF-P
104	C.W. 21793/2017 3100	MAGMA HOUSING FINANCE LTD DISTRICT MAGISTRATE AND ORS	PEUSH NAG-P
105	C.W. 21797/2017 4300	SUO MOTU JAIPUR MUNICIPAL CORPORATION AND J D A	BY HONBLE COURT-P J M SAXENA AAG-R ANANT KASLIWAL-R RAJENDRA PRASAD AAG-R VAIBHAV KASLIWAL-R
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
106	C.W. 19413/2017 0900 CMS 17192/2017 SENIOR CITIZEN	SMT ROKAD DEVI STATE OF RAJ AND ORS	VIMAL CHOUDHARY YOGESH T-P ANURAG SHARMA AAG-R ANURAG SHARMA, AAG-R
107	C.W. 10314/2009 1800	MOHAMMAD HANIF KHAN &ORS B O R AJMER AND ORS	AJEET BHANDARI-P ARVIND BHARDWAJ-R TANVIR AHMED-R
108	C.W. 4526/2010 1800	DHARAMPAL BOARD OF REVENUE AJMER & ORS	U P GAUR-P
109	C.W. 10437/2010 1800 STAY 3807/2010	GULLI AND ORS MRS BHANWARI DEVI AND ORS	DEEPAK ASOPA-P LOKESH SHARMA-P R K GOYAL R SINGH-R ASHOK PAREEK-R

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
With			
110	C.W. 10286/2010 1804 CMS 3680/2010	GULLI AND ORS MRS BHANWARI DEVI AND ORS	DEEPAK ASOPA-P LOKESH SHARMA-P
111	C.C.P. 57/2012 2401	JAGDISH AND ORS G S SANDHU AND OTHERS	ANIL MEHTA-P ANUROOP SINGHI-R VINEET MEHTA-R
112	C.W. 10883/2015 7000 CMS 9532/2015	SATYA NARAIN GUPTA STATE (REVENUE DEPARTMENT)ORS	RAJNEESH GUPTA-P PP. PRAKASH THAKURIA-R
113	C.C.P. 1182/2016 2401	P C JAIN AND OTHERS SHRI J K TAYLIA AND OTHERS	V K TAMOLIYA-P S K SAKSENA-R
114	C.C.P. 1391/2016 2401	RAJARAM GOCHAR AMBRISH KUMAR STATE (AGRICULTURE DEP)ORS	TANVEER AHAMED-P J M SAXENA-R
115	WRIT REVIEW 352/2017 4201 BEFORE CMS 15887/2017	DAMODAR LAL JANGID I D B I BANK LTD AND ANR	SANDEEP BHAGWATI SAURABH-P SANJAY RAHAR-R
116	C.C.P. 1188/2017 2401	ROBIN SINGH SHRI S K AGARWAL AND ORS	RAVINDRA PALIWAL-P J M SAXENA-R S S RAGHAV-R
117	C.C.P. 1441/2017 2401	RAGHUNATH PRASAD BUNKAR SMT VEENU GUPTA AND ORS	ASHOK JOSHI-P S K GUPTA AAG-R S K GUPTA AAG-R
118	C.C.P. 1600/2017 2401	MANGI LAL JANGID SHRI RAJAT KUMAR MISHRA AND ORS	C P SHARMA-P J M SAXENA AAG-R J M SAXENA(AAG)-R
With			
119	C.C.P. 1602/2017 2401	JAMALUDDIN SHRI RAJAT KUMAR MISHRA AND ORS	C P SHARMA-P J M SAXENA AAG-R J M SAXENA(AAG)-R
120	C.W. 12438/2017 4300 CMS 11060/2017	RAJ URBAN SECTOR DEVELOPMENT BSNL	AMIT LUBHAYA-P AJAY AGARWAL-R
121	C.W. 13373/2017 4300 CMS 11866/2017	RBI DEPUTY REGISTRAR CO-OPERATIVE & ORS	SANJAY SRIVASTAVA-P KSHITIZ SHARMA-R
122	C.W. 18923/2017 4300	NADEEM UNION OF INDIA	GOPAL SINGH BARETH-P ASHISH KUMAR-R
123	C.W. 21772/2017 5700	RAJESH CHOUDHARY STATE OF RAJ AND ORS	HANUMAN CHOUDHARY-P MR. VD GATHALA, ADDL. GC-R
ADMISSION WITH NOTICE SERVED- REPLY FILED			
124	C.W. 4545/2015 1701 SENIOR CITIZEN	CHHOTU STATE (URBAN DEVELOPMENT)ORS	BHARAT VYAS-P AMIT LUBHAYA-R MR SHRIOMANI-R MR. RAJENDRA PRASAD AAG-R

Daily Causelist(Filtered)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
125	C.W. 11771/2015	SMT DHANNI &ORS STATE (URBAN DEVELOPMENT)ORS	ANIL MEHTA-P AJEET BHANDARI-R AMIT KURI-R MR. ARPIT SRIVASTAVA,DYGC-R
	1701 SENIOR CITIZEN STAY 10304/2015		
126	C.W. 6687/2017	MANOHAR SINGH CHOUDHARY AND ORS J D A AND ANR	SANDEEP BHAGWATI-P AMIT KURI-R MANOJ SHARMA RAMNIWAS-R
	6900 CMS 6074/2017 SENIOR CITIZEN		
127	C.W. 7512/2017	SHRAWAN LAL SHARMA STATE (URBAN DEVELOPMENT AN HOUSING DEPT)ORS	TANVEER AHAMAD-P AMIT KURI-R
	6900 SENIOR CITIZEN		
128	C.W. 16789/2017	YASMEEN ABRAR RAJASTHAN STATE INDUSTRIAL DEVELOP & ANR	ALANKRITA SHARMA-P AJEET BHANDARI-R MR. AJEET BHANDARI, ADV. -R
	4300 CMS 14857/2017 SENIOR CITIZEN		
129	C.W. 18063/2017	ATAR SINGH AND ORS STATE OF RAJ AND ORS	TANVEER AHAMAD-P
	4300 CMS 16015/2017 SENIOR CITIZEN		
130	C.W. 11136/2008	RAJ RAJYA VIDYUT PARSARAN NIGA UNION OF INDIA AND ORS	S KASLIWAL,ANANT KASLIWAL-P K K SHARMA (ADD.SOLI.GEN.-R J K SINGHI-R PARINITOO JAIN-R R B MATHUR-R R D RASTOGI-R S S RAGHAV-R
	1303 CMS 2229/2008		
131	C.W. 14512/2009	M/S SRI RAM BRICKS INDU STATE OF RAJ & ORS	VIMAL CHOUDHARY-P ZAKIR HUSSAIN ADD G C-R MR NS CHAUHAN DY GC-R N S CHAUHAN DY G C-R
	0900		
132	C.W. 4547/2010	MOINUAL ISLAM ALIAS MOIEN STATE OF RAJ AND ORS	SHASHI SHEKHAR GAUR-P PARIKSHIT SINGH DY G C-R DEEN DAYAL SHARMA DY G C-R
	4302		
133	C.W. 508/2011	KANTHI KUMAR AGARWAL UNION OF INDIA &ORS	ASHWANI CHOBISA-P ZAKIR HUSSAIN ADD G C-R MUKESH KUMAR MEENA-R
	0900 CMS 479/2011		
134	WRIT REVIEW 135/2013	SANDEEP KUMAR KULSHRESTHA STATE OF RAJ	H V NANDWANA-P DEEN DAYAL SHARMA DY G C-R
	4201 BEFORE		
135	C.W. 21027/2013	NEKRAM STATE (REVENUE DEPARTMENT)ORS	SHYAM KANT SHARMA-P AJAY KUMAR BAJPAI-R DHARMENDRA PAREEK ADD G C-R
	1800 CMS 18020/2013		
136	C.W. 2820/2014	DIGAMBER JAIN ATISHAYA KSHETRA SHRI MAHA NAGAR NIGAM JAIPUR & ORS.	ANANT KASLIWAL-P NAINA SARAF-R
	1314		
137	C.W. 12830/2015	RAMESHWAR AND ROS STATE (P W D) AND ORS	NAWAL SINGH SIKARWAR-P AASHISH SHARMA-R RAJENDRA PRASAD AAG-R
	1701 CMS 11278/2015		

Daily Causelist(Filterd)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
138	C.W. 13883/2015	GULABI &ORS KISHAN LAL &ORS	SARANSH SAINI-P SANJAY MEHRISHI-R DHARMENDRA PAREEK AGC-R DHEERAJ TRIPATHI DY G C-R
	1804 CMS 12248/2015		
139	C.W. 15514/2016	DEVANS MODERN BREWERIES LTD STATE (FINANCE DEPT) ORS	S N KUMAWAT-P R B MATHUR-R
	3500 CMS 13800/2016		
FOR HEARING			
140	C.W. 2857/2001	UOI AND ORS STATE AND ORS	ASGAR KHAN-P S S RAGHAWA-R
	1301		
141	C.W. 2862/2001	UNION OF INDIA & ORS STATE AND ORS	BHARAT VYAS,-P N.K.BAID, G.S.BAPNA-R N.R.SARAN-R R, B, MATHUR ADV-R S S RAGHAWA-R
	1301		

S B CRIMINAL APPEALS, SB PAROLE MATTERS
 SB CRIMINAL LEAVE TO APPEAL, SB CRIMINAL RESIDUE MATTERS
 SB CRIMINAL MISC PETITION U/S 482 CR P C

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- DEFECT CASES			
1	CRL.LV.A. 430/2017 0106	SEEMA AGRAWAL STATE OF RAJASTHAN AND ANR	RAJENDRA SHARMA-P
2	CRL.LV.A. 431/2017 0106	SEEMA AGRAWAL STATE OF RAJASTHAN AND ANR	RAJENDRA SHARMA-P
FOR ORDERS			
3	CRL.A. 205/1993 0101	BHERU LAL AND ORS. STATE	RAJESH MUTHA-P P.P.-R
4	CRL.LV.A. 158/2011 0106	STATE GURDEEP SINGH	P P-P
5	CRL.LV.A. 85/2013 0106	KRISHI UPAJ MANDI SAMITI PRAKASH CHAND MITTAL	MS. MANJU JOSHI-P MANJU JOSHI-P
6	CRL.LV.A. 445/2015 0106	STATE OF RAJASTHAN KARAMCHAND AND ORS	P P-P
7	CRL.A. 99/2016 0102	VISHNU SHARMA STATE OF RAJASTHAN THROUGH PP	SHAILENDER BALWADA-P PP-R
8	CRL.LV.A. 298/2016 0106	STATE OF RAJASTHAN GORDHAN LAL AND ANR	P P-P
9	CRL.LV.A. 519/2016 0106	STATE OF RAJASTHAN DEVLAL @ DEVILAL	P P-P
10	CRL.LV.A. 191/2017 0106	SAKIL AHMED PATHAN STATE OF RAJASTHAN AND ANR	ANOOP DHAND-P
With			
11	CRL.LV.A. 257/2017 0106	STATE OF RAJASTHAN TABREJ PATHAN	P P-P
12	CRL.LV.A. 197/2017 0106	STATE OF RAJASTHAN KAJOD	P P-P
13	CRL.A. 282/2017 0106	STATE OF RAJASTHAN KHEMRAJ AND ORS	P P-P AKANKSHA SAXENA/SHAILJA-R
With			
14	CRL.A. 734/2015 0101	SRILAL STATE OF RAJASTHAN AND ORS	AKANKSHA SAXENA-P
15	CRL.LV.A. 472/2017 0106	UNION OF INDIA SHRI MANNALAL JHALANI	SAMEER JAIN-P
16	W.M.APPL. 652/2017 4201 BEFORE	OM PRAKASH A V V N LTD &ANR	ABHISHEK SHARMA-P

Daily Causelist(Filtered)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
17	CRL.A. 907/2017 0106	STATE OF RAJASTHAN KAILASH AND ORS	P P-P
18	CRL.A. 1159/2017 0103 SOSA 1393/2017	NISHCHAY SHARMA STATE OF RAJASTHAN THROUGH P P	ASHVIN GARG-P PP-R
19	CRL.A. 1497/2017 0103 SOSA 1377/2017	RAVI SHANKAR STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P B L SHARMA P KAUSHIK-R
20	CRL.M.PET. 6235/2017 0204 STAY 6549/2017	IRFAN GULSHAN AND ANR	INTJAR ALI-P
FOR ORDERS ON INTERIM APPLICATIONS			
21	CRL.M.PET. 3066/2016 0204 APPL 8299/2017 STAY 3178/2016	NEMI CHAND JAIN STATE OF RAJASTHAN AND ANR	DINESH KALA-P P.P.-R A K PAREEK-R
With			
22	CRL.M.PET. 3031/2016 0204 APPL 8303/2017 STAY 3140/2016	NEMI CHAND JAIN STATE OF RAJASTHAN AND ANR	DINESH KALA-P P.P.-R A K PAREEK-R
23	CRL.LV.A. 273/2017 0106 CMC R 445/2017	DR T K VASHIST DAULAT SINGH GURJAR AND ANR	RAJAT RANJAN-P SHAILESH PRAKASH SHARMA-R
24	CRL.A. 1068/2017 0101 APPL 19713/2017	RAMASHANKAR @ RAAMASHANKAR STATE OF RAJASTHAN THROUGH P P	ALI MOHD KHAN-P PP-R
FOR FRESH ADMISSION WITH STAY/BAIL			
25	CRL.A. 521/2015 0102 SOSA 1202/2017	ABUL KASHIM STATE OF RAJASTHAN THROUGH PP	BY POST-P PRADEEP CHAUDHARY-P PP-R
26	CRL.M.PET. 4451/2015 0204 STAY 4185/2015	VINOD KUMAR STATE OF RAJASTHAN AND ANR	H P SINGH-P P.P.-R
With			
27	CRL.M.PET. 4250/2014 0204 STAY 3772/2014	VINOD KUMAR STATE OF RAJASTHAN AND ORS	H P SINGH-P P.P.-R
28	CRL.TSFR.PT. 56/2017 0207 STAY 5821/2017	SMT MANJU DEVI STATE OF RAJ AND ORS	OMVEER SINGH SAINI-P
29	CRL.A. 603/2017 0103 SOSA 396/2017	DHANPAL AND ANR STATE OF RAJASTHAN THROUGH P P	BHARAT SAINI-P PP-R
With			
30	CRL.A. 689/2017 0103 DEFECT	DHAN PAL@ BABU LAL @ SURESH STATE OF RAJASTHAN THROUGH P P	BY POST-P GOVIND PRASAD RAWAT-P PP-R
31	CRL.A. 794/2017 0113 STAY 2258/2017	MAHAVEER AND ORS STATE OF RAJASTHAN THROUGH P P	SANTOSH KUMAR JAIN-P PP-R

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
32	CRL.A. 1365/2017 0101 STAY 4916/2017	DINESH CHAND JAIN C B I THROUGH SPECIAL PP	KAPIL GUPTA/AJEET SINGH-P PP-R
With			
33	CRL.A. 1364/2017 0101 SOSA 991/2017	BHOLA RAM SHRIWAS AND ANR CENTRAL BUREAU OF INVESTIGATION	RAJESH GOSWAMI-P PP-R
34	CRL.A. 1608/2017 0102 SOSA 1024/2017	SUNITA STATE OF RAJASTHAN THROUGH PP	ABDUL KALAM KHAN-P
35	CRL.A. 1985/2017 0104 SOSA 1283/2017	NAND KISHOR STATE OF RAJASTHAN THROUGH PP	K A KHAN/G S GAUTAM-P
36	CRL.A. 2175/2017 0103 SOSA 1385/2017	AJAY SINGH STATE OF RAJASTHAN THROUGH P P	SANTOSH CHOUDHARY-P
37	CRL.A. 2212/2017 0101 SOSA 1396/2017	PRAMOD TIWARI @ BABLU AND ANR STATE OF RAJASTHAN THROUGH PP	MANISH LAWANIYA-P
38	CRL.M.PET. 3194/2017 0204 STAY 3313/2017	CHUNNARAM CHOUDHARY STATE OF RAJASTHAN AND ANR	KAPIL GUPTA-P P.P.-R NIKHLESH KATARA-R PARESH CHOUDHARY-R
39	CRL.M.PET. 5226/2017 0204 STAY 5463/2017	SMT PINKI @ PRACHI AND ANR VIKLESH @ VIKKI SHARMA AND ORS	SUDHIR JAIN-P R P GARG-R
40	CRL.M.PET. 6279/2017 0204 STAY 6599/2017	SATYANARAYAN MEENA STATE OF RAJ AND ORS	SUDARSHAN LADDHA-P
FOR FRESH ADMISSION WITHOUT STAY			
41	CRL.A. 893/2012 0113	FAJLU REHMAN STATE OF RAJASTHAN AND ORS.	S R SAINI-P
42	CRL.A. 1558/2016 0113 APPL 223/2017	MAHENDRA SINGH STATE OF RAJASTHAN AND ANR	RAHUL SINSINWAR-P
43	CRL.A. 447/2017 0106	SMT SANTOSH STATE OF RAJASTHAN AND ANR	AMIT DADHICH/PADMINI-P PP-R
44	CRL.A. 1199/2017 0102	SONU @ RAJENDRA SINGH STATE OF RAJASTHAN THROUGH P P	ABDUL KALAM KHAN-P PP-R
45	CRL.A. 1258/2017 0101	HARISH KUMAR ALLIAS PAPPU STATE OF RAJASTHAN THROUGH PP	VEERENDRA SINGH JAKHAR-P PP-R
46	CRL.A. 1381/2017 0103	RASOOL AHMAD STATE OF RAJASTHAN THROUGH PP	R R CHAUDHARY/KAMLESH-P PP-R
47	CRL.M.PET. 4724/2017 0204	SHER SINGH STATE OF RAJASTHAN AND ANR	ANIL JAIN/DUSHYANT JAIN-P
48	CRL.M.PET. 5266/2017 0204	RAMESH CHAND SAINI STATE OF RAJ AND ORS	J K MOOLCHANDANI-P

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITHOUT STAY				
49	CRL.M.PET. 5471/2017 0204	SONU @ AJAY PATEL STATE OF RAJ AND ORS	ASHISH SHARMA-P	
50	CRL.M.PET. 6106/2017 0204	LALA RAM AND ORS STATE OF RAJASTHAN AND ORS	MOHIT BALWADA-P	DEEPAK SONI-R
51	CRL.M.PET. 6305/2017 0204	SHER MOHAMMED STATE OF RAJASTHAN AND OR	SARFARAZ /SHAHJAHAN-P	
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
52	CRL.M.PET. 3635/2013 0204 STAY 3217/2013	RAM BABU SHARMA STATE OF RAJASTHAN AND ORS	SHASHI KANT SAINI-P	P.P.-R SANJAY SHARMA-R
53	CRL.M.PET. 4961/2014 0204 STAY 4382/2014	JOHARI LAL AND ORS STATE OF RAJASTHAN AND ORS	RAVI KUMAR KASLIWAL-P	P.P.-R GANGARAM SHARMA-R K C SURELA-R SUDHANSHU JOSHI-R
54	CRL.M.PET. 4044/2016 0204 STAY 4138/2016	HOSHIYAR SINGH AND ORS STATE OF RAJASTHAN AND ANR	HARI KRISHANA SHARMA-P P C JAIN/ASHISH JOSHI-P	P.P.-R KARTAR SINGH FAUJDAR-R
55	CRL.M.PET. 5035/2016 0204 APPL 18288/2017 F D STAY 5211/2016	RAMBABU SHARMA STATE OF RAJASTHAN AND ANR	NAWAL SINGH SIKARWAR-P	P.P.-R RAM RAKH SHARMA-R
56	CRL.M.PET. 6652/2016 0204 STAY 6838/2016	KAILASH CHAND STATE OF RAJASTHAN AND ANR	MANISH GUPTA-P	P.P.-R HARENDRA SINGH SINSINWAR-R
57	CRL.TSFR.PT. 16/2017 0206 STAY 1920/12017	DATARAM STATE OF RAJASTHAN AND ORS	DEVI SINGH CHOUDHARY-P	ANIL UPMAN/MOHAR PAL-R
58	CRL.M.PET. 4866/2017 0204 STAY 5100/2017	BABU LAL AND ANR STATE OF RAJ AND ANR	D K BHARDWAJ-P	P C DEWANDA-R PREM CHAND DEWANDA-R
59	CRL.M.PET. 4952/2017 0204 STAY 5197/2017	DILIP KUMAR SHARMA STATE OF RAJASTHAN AND ANR	NEERAJ JOSHI-P	K N SHARMA/ANIL MAN-R
ADMISSION WITH NOTICE SERVED- REPLY FILED				
60	C.W. 15289/2016 4400 -PAROLE	SARAFRAJ MOHD STATE OF RAJ AND ORS	SAMEER SHARMA-P	B S CHABA-R
FOR HEARING				
61	CRL.A. 1318/2017 0103	MUKESH SONKAR STATE OF RAJASTHAN THROUGH P P	LAKHAN SINGH TOMAR-P	

Daily Causelist(Filtered)
Friday Dated : 08/12/2017
Court No :8
HON'BLE SMT. JUSTICE SABINA

10.30 AM TO 01.00PM
02.00 PM TO 04.30 PM

SB CRIMINAL REVISIONS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- DEFECT CASES			
1	CRL.M.APPLI. 381/2017	STATE OF RAJASTHAN BABULAL	P P-P
	BEFORE CRLR ROSTER		
2	CRL.R. 835/2017	POONAM CHAND SAHU PRAKASH GOHARANI AND ANR	MOHIT TIWARI-P P.P.-R NITISH BAGRI-R
	APPL 20402/2017		
3	CRL.R. 1219/2017	PREM CHAND STATE OF RAJASTHAN AND ANR	KAPIL PRAKASH MATHUR-P P.P.-R
4	CRL.R. 1485/2017	INDER PRATAP @ SONTU AND ORS STATE OF RAJ AND ANR	G S RATHORE-P
	0206		
5	CRL.R. 1668/2017	RAM GOPAL MISHRA KRISHNA KUMAR AND ANR	B C CHIRANIA/RAVI-P
	0205		
6	CRL.R. 1722/2017	MUKESH KUMAR SAINI SMT SEEMA SAINI AND ANR	MAHENDRA SHARMA-P NARENDRA SHARMA-P
	0208		
7	CRL.R. 1729/2017	SURESH KUMAR YADAV STATE OF RAJASTHAN AND ANR	RAHUL CHOUDHARY-P
	0209		
8	CRL.R. 1753/2017	RAMBABU SAINI SMT MANJU SAINI	RAHUL GHIYA-P
	0208		
9	CRL.R. 1754/2017	SMT SUNITA PARIK AND ANR ANIL PARIK AND ORS	NEERAJ SHARMA-P
	0208		
10	CRL.R. 1776/2017	KARULAL @ KALULAL KHUSHI AND ANR	SANJAY MEHRISHI-P
	0208		
11	CRL.M.(BAIL) 14660/2017	RAJESH MEENA STATE OF RAJASTHAN THROUGH PP	MUKESH MEENA-P P.P.-R
	0201 BEFORE		
FOR ORDERS			
12	CRL.R. 158/2006	NASEEM BANO STATE	AK BAJPAI-P SS CHOUDHARY-R P. P.-R
	0205		
13	CRL.R. 1255/2014	RAJENDRA PRASAD GUPTA STATE OF RAJASTHAN AND ANR	SUDHIR JAIN-P P.P.-R J P SHARMA-R
	0209 LETTER 995/2015		
With			
14	CRL.R. 1332/2014	RAMJEEVAN SAINI STATE OF RAJASTHAN AND ANR	J P SHARMA-P P.P.-R
	0209		
15	CRL.R. 398/2015	SMT PARVEEN STATE OF RAJASTHAN AND ORS	SMT SHASHI CHOUDHARY-P P.P.-R
	0208 STAY 1180/2015		
16	CRL.R. 1034/2015	YOGESH STATE OF RAJASTHAN THROUGH PP	GOVIND CHOUDHARY-P P.P.-R
	0209		
17	CRL.R. 864/2016	RAJKARANTA STATE OF RAJASTHAN AND ANR	JITENDRA PANDEY-P P.P.-R
	0205		

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
18	CRL.M.(BAIL) 16418/2017 0202 2ND BEFORE	DINESH STATE OF RAJASTHAN THROUGH PP	G S RATHORE-P P.P.-R
FOR ORDERS ON INTERIM APPLICATIONS			
19	CRL.R. 1521/2016 0208 (LIMITATION) APPL 258/2016 STAY 4767/2016	RAGHVENDRA GAUR STATE OF RAJASTHAN AND ANR	SHASHI SHEKHAR GAUR-P P.P.-R ARUN SINGH SHEKHAWAT-R
20	CRL.R. 1786/2016 0208 APPL 16795/2017 STAY 5485/2016	MAHENDRA SINGH RATHOR SMT PRAKASH RATHOR	RAGHURAJ SINGH-P P.P.-R
21	CRL.R. 130/2017 0208 (LIMITATION) APPL 579/2017	STATE OF RAJASTHAN RANVEER	P P-P P.P.-R
22	CRL.R. 1567/2017 0205 (LIMITATION) APPL 776/2017	GHANSHYAMDAS PAREEK STATE OF RAJASTHAN AND ORS	RAJ KAMAL GAUR-P
HELD UP CASES			
23	CRL.R. 55/2016 0206 STAY 74/2016	SHYAM SINGH AJMERA AND OPRS STATE OF RAJASTHAN AND ANR	MADHAV MITRA/NISHANT SH.-P P.P.-R ANIL UPMAN-R
FOR FRESH ADMISSION WITH STAY/BAIL			
24	CRL.R. 990/2015 0206 STAY 3761/2015	SHAHJAD STATE OF RAJASTHAN AND ANR	NAVEEN DHUWAN-P P.P.-R
25	CRL.R. 1062/2015 0208 STAY 4055/2015	MANDEEP KUMAWAT SMT SANGEETA KUMAWAT	MAHENDRA SHARMA-P P.P.-R J K GUPTA-R
26	CRL.R. 232/2016 0206 STAY 737/2016	BANWARI STATE OF RAJASTHAN AND ANR	HARENDRA SINGH SINSINWAR-P P.P.-R
27	CRL.R. 986/2016 0206 STAY 3308/2016	GANESH STATE OF RAJASTHAN THROUGH PP	SANJAY GANGWAR/PREETI-P P.P.-R
28	CRL.R. 1735/2016 0208 STAY 5327/2016	MANISH SMT MEENAKSHI AND ANR	SUDARSHAN LADDHA-P P.P.-R
29	CRL.R. 1771/2016 0206 STAY 5441/2016	BAGJI BHAI AND ORS STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH SINSINWAR-P P.P.-R
30	CRL.R. 1989/2016 0208 STAY 6142/2016	KARAM SINGH STATE OF RAJASTHAN THROUGH PP	G S SODHI-P P.P.-R
31	CRL.R. 137/2017 0206 STAY 469/2017	GAURAV THATTE STATE OF RAJASTHAN THROUGH PP	DR MAHESH SHARMA-P P.P.-R
32	CRL.R. 338/2017 0208 STAY 2076/2017	SHIVCHARAN SMT SEEMA AND ANR	DEEN DAYAL KHANDELWAL-P P.P.-R
33	CRL.R. 677/2017 0208 STAY 2211/2017	VISHNU KUMAR SONI KUMARI PRIYANKA SONI	SANJAY SHARMA-P P.P.-R NASEEMUDDIN QUAZI-R
34	CRL.R. 949/2017 0208 STAY 3133/2017	M/S MODERN MACHINERY STORE STATE OF RAJASTHAN AND ANR	MOHIT GUPTA-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
35	CRL.R. 1556/2017 0208 STAY 5517/2017	SAURABH SHARMA SMT USHA JANGID	BHANU PRAKASH VERMA-P
36	CRL.R. 1689/2017 0208 STAY 5991/2017	PAWAN KUMAR SHARMA STATE OF RAJASTHAN AND ORS	ANSHUMAN SAXENA-P
37	CRL.R. 1690/2017 0208 STAY 5992/2017	GOVIND SINGH STATE OF RAJASTHAN AND ORS	RAJENDRA SHARMA-P
38	CRL.R. 1765/2017 0206 STAY 6274/2017	RAHUL PACHORI @ MUNNU PACHORI STATE OF RAJ AND ANR	S GAHARANA/ VIVEK SHARMA-P
With			
39	CRL.R. 1842/2017 0206 STAY 6564/2017	MANOJ PACHORI @ MANUA AND ANR STATE OF RAJASTHAN AND ANR	SHREY GHARANA/VIVEK SH.-P
40	CRL.R. 1832/2017 0208 STAY 6491/2017	MOHAMMAD AHSAN STATE OF RAJASTHAN THROUGH P P	ELIYAS ALI-P
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
41	CRL.R. 504/2016 0208	MANISH RAVAL STATE OF RAJASTHAN THROUGH P.P.	SANJAY SINGHAL-P P.P.-R
42	CRL.R. 2087/2016 0209	PRAMOD KUMAR YOGI STATE OF RAJASTHAN THROUGH PP	B R CHOUDHARY-P P.P.-R
43	CRL.R. 2098/2016 0208	KAILASH CHAND BAIRAGI SMT HEMLATA	SANJAY MEHRISHI/TARUNJAIN-P P.P.-R
44	CRL.R. 77/2017 0206	SMT MISHRI AND ANR BADRI AND ORS	S K JINDAL/AMIT JINDAL-P P.P.-R
45	CRL.R. 684/2017 0206	BHAGAT SINGH @ BABLU STATE OF RAJASTHAN AND ANR	MUKESH SHARMA-P P.P.-R
46	CRL.R. 1777/2017 0209	PINTU STATE OF RAJ AND ANR	HARENDRA SINGH SINSINWAR-P
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
47	CRL.R. 835/2001 0208	SMT. KAMLESH SATE AND ORS	A K GUPTA-P P. P.-R
48	CRL.R. 1505/2014 0208 STAY 4650/2014	DINESH CHANDAA AND ANR	SATYAVRITA SHARMA/SHRUTI-P P.P.-R JITENDRA PANDEY-R
49	CRL.R. 580/2016 0208 STAY 2242/2016	KULDEEP SAINI SMT RENU AND ANR	MOHAMMED ANEES-P P.P.-R SANTOSH KUMAR JAIN-R
50	CRL.R. 680/2016 0206 STAY 2553/2016	KISHOR KUMAR AND ORS STATE OF RAJASTHAN THROUGH PP	MAHESH GUPTA-P P.P.-R
51	CRL.R. 106/2017 0208 STAY 347/2017	RAMRAJ STATE OF RAJASTHAN AND ORS	ASHINDRA GAUTAM-P P.P.-R KAMAL KUMAR MATHUR-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED-REPLY NOT FILED			
52	CRL.R. 904/2017	ANNU NATHAWAT ABHISHEK SOLANKI	DINESH BISHNOI-P P.P.-R ADITYA PANWAR/S S SOLANKI-R
	0208		
FOR HEARING			
53	CRL.R. 1192/2005	RAM DUTT STATE	A K GUPTA-P P. P.-R P R S RAJAWAT-R
	0206		

SB CIVIL SERVICE WRITS (MATTERS RELATING TO RECRUITMENT,
RESERVATION IN SERVICE, REGULARISATION AND ABSORPTION OF
EMPLOYEES, MATTERS RELATING TO REMOVAL/DISMISSAL/TERMINATION/
COMPULSORY RETIREMENT FROM SERVICE)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
1	C.W. 18957/2017 0515 CMS 16789/2017	GYARSI DEVI STATE (MEDICAL & HEALTH) ORS	MUKESH KUMAR VERMA-P
FOR ORDERS ON INTERIM APPLICATION			
2	C.W. 2340/1999 1502 APPL 54805/2017 BEFORE	BHAGWAN SINGH SURI THE JUDGE LABOUR COURT & ORS	VINAYAK JOSHI-R ABHISHEK PAREEK-P ANIL BENIWAL-P RAJENDRA KUMAR SHARMA-P
3	C.W. 4450/2003 0502 APPL 68135/2017	SAVITRI GIRLS COLLEGE AJMER SMT ANJANA MATHUR & ORS	REASHM BAHARGAVA-P C P SHARMA-R DR SONIYA SAINI ADD G C-R
4	C.W. 6905/2005 0504 APPL 65563/2017	RAM HANS MEENA THE UNION OF INDIA & ORS(HOME AFFAIRS)	R.S.BHADAURIA-P BHANWAR BAGRI-R RAM GOPAL CHOUDHARY-R SHIV LAL MEENA-R
5	C.W. 12386/2012 0515 APPL 68119/2017	SUBE SINGH YADAV STATE (P W D) AND ANR	VIKAS KABRA-P TANVEER AHAMAD-P S N KUMAWAT AAG-R DR A S KHANGAROT ADD G C-R
With			
6	C.W. 11892/2016 0515	SUBE SINGH YADAV STATE (P W D) AND ORS	VIKASH KABRA-P TANVEER AHAMAD-P DR A S KHANGAROT ADD G C-R S K GUPTA AAG-R
7	C.W. 20287/2013 0502 APPL 64703/2017	LAKHAN SINGH STATE (EDUCATION DEPARTMENT)ORS	R D MEENA-P S N KUMAWAT-R MR SANJAY KUMAR SHARMA-R SANJAY KUMAR SHARMA G C-R
8	C.W. 10829/2014 0513 APPL 70686/2017	MOHAN LAL HARIJAN STATE OF RAJ & ORS.	AJAY GUPTA-P RIBHU DUTT-R
9	C.W. 11780/2014 0515 APPL 68840/2017 CMS 10922/2014	DR CHARU JOSHI STATE OF RAJ AND ORS	GAURAV SHARMA-P R A KATTA-R A G SHEETANSHU SHARMA-R
10	C.W. 18855/2015 0502 APPL 69172/2017 CMS 16679/2015	ONKAR MEENA STATE (PANCHAYATI RAJ DEP)ANR	KESHAV AGARWAL V S YADAV-P N K BHATT ADD G C-R
11	C.W. 19240/2015 0515 APPL 66954/2017 CMS 17006/2015	ROOP CHAND BAIRWA STATE (HOME DEPARTMENT)ORS	ARCHANA MANTRI-P DR A S KHANGAROT ADD G C-R G S GILL AAG H KANDPAL-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
12	C.W. 1443/2016 0515 2ND CMS 527/2017 APPL 64629/2017 CMS 1194/2016	DR BHARTI KHUNTETA U O I AND ORS	BIPIN GUPTA-P ASHISH KUMAR-R
13	C.W. 3754/2016 0515 APPL 67018/2017 CMS 3296/2016	RAM LAL JATAV &ORS STATE (EDUCATION DEPARTMENT)ORS	R D MEENA-P
14	C.W. 4436/2016 0513 APPL 70986/2017 BEFORE	ANOOP CHAND SHARMA STATE (MEDICAL AND HEALTH)ORS	MAHENDRA SHAH V SHAH-P SANJAY KUMAR SHARMA G C-R
15	C.W. 7026/2016 0515 APPL 67749/2017	MANJU STATE (LOCAL SELF DEP)ANR	AMIT DADHICH-P MANU BHARGAVA G C-R
16	C.W. 14249/2016 0515 APPL 68526/2017	RAJESH KUMAR SHARMA STATE (MEDICAL AND HEALTH)ORS	TANVEER AHAMAD-P SANJAY KUMAR SHARMA G C-R MR RAM PRATAP SAINI-R MR SANJAY KUMAR SHARMA-R
17	C.W. 1298/2017 0515 APPL 59189/2017 STAY 1193/2017	BANWARI LAL LODIYA STATE OF RAJ AND ORS	PRAHLAD SHARMA-P S S RAGHAV-R N K BHATT ADD G C-R NEERAJ KUMAR BHATT-R SANDEEP SHARMA-R
18	C.W. 8126/2017 0515 APPL 57739/2017	KAILASH CHAND JAT AND ANR STATE (RURAL DEVLOP AN PANCHAYATI)ORS	PRADEEP KALWANIA SUSHILA-P G L SHARMA-R MR. S.K GUPTA, AAG-R
With			
19	C.W. 8277/2017 0515	DEVENDRA KUMAR YADAV AND ORS STATE (RURAL DEVLOP AN PANCHAYATI)ORS	SUDHIR YADAV-P MR SK GUPTA AAG-R
With			
20	C.W. 8771/2017 0515	KANWAR SINGH &ORS STATE (PANCHAYATI RAJ DEP)ORS	SUDHIR YADAV-P
With			
21	C.W. 11046/2017 0515	DEEN DAYAL GORA STATE (EDUCATION DEPARTMENT) ORS	RAJENDRA SINGH SUNIL-P
22	C.W. 9105/2017 0515 APPL 69151/2017	RAMESHWAR PRASAD VERMA STATE (EDUCATION DEPARTMENT) ORS	R D MEENA N P MEENA-P
23	C.W. 9759/2017 0515 APPL 68458/2017 CMS 8830/2017	PRAMOD KUMAR SHARMA STATE (EDUCATION DEPARTMENT)ORS	GOVIND UPADHAYAY-P
24	C.W. 12128/2017 0515 APPL 55962/2017 CMS 10804/2017	MAYUR SHARMA AND ORS STATE OF RAJ AND ANR	SANDEEP SAXENA SAVITA-P ANAND SHARMA-R B L AVASTHI ADD G C-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATION			
With			
25	C.W. 13509/2017	SUDESH KUMAR SHARMA STATE OF RAJ AND ORS	AJATSHATRU MINA-P ANAND SHARMA-R B L AVASTHI ADD G C-R
	0515 APPL 58287/2017 CMS 11970/2017		
26	C.W. 13063/2017	KAILASH CHANDRA STATE OF RAJ AND ORS	B R RANA-P DR A S KHANGAROT ADD G C-R
	0515 APPL 68569/2017 CMS 11600/2017		
27	C.W. 15879/2017	DR KHEMRAJ SINGH UNIVERSITY GRANTS COMMISSION & ORS	TANVEER AHAMAD-P M FAISAL BAIG-R AAG AASHISH SHARMA-R NEERAJ BATRA-R
	0515 APPL 68151/2017 CMS 14048/2017		
28	C.W. 16977/2017	DILEEP KUMAR SHARMA AND ORS STATE (PANCHAYATI RAJ) ORS	BHARAT SAINI SONIYA SAINI-P S K GUPTA AAG-R
	0515 APPL 62202/2017 CMS 14999/2017		
29	C.W. 17830/2017	MUKESH SINGH AND ANR STATE (PANCHAYATI RAJ) ORS	TANVEER AHAMAD-P S.K. GUPTA AAG-R
	0515 APPL 66978/2017 CMS 15810/2017		
30	C.W. 19155/2017	UMESH CHAND SHARMA STATE OF RAJ AND ANR	MAHENDRA SHAH VIGYAN SHAH-P
	0515 APPL 69050/2017		
FOR FRESH ADMISSION WITH STAY			
31	C.W. 2748/2016	SHYAM SINGH RAJPUT STATE (PANCHAYATI RAJ DEP)ORS	S K JINDAL AMIT JINDAL-P S K GUPTA AAG-R
	0515 CMS 2407/2016		
32	C.W. 9202/2016	SMT SUNITA KANERIYA STATE OF RAJ AND ORS	N C GOYAL-P
	0502 CMS 8288/2016		
With			
33	C.W. 10758/2011	VINOD KUMAR BHARGAVA STATE (ENERGY DEPARTMENT)ORS	ASHOK YADAV-P PRIYANKA PAREEK-R ANURAG SHARMA AAG-R
	0502		
With			
34	C.W. 10764/2011	RAVI KANT MEHTA STATE (ENERGY DEPARTMENT)ORS	ASHOK YADAV-P PRIYANKA PAREEK-R ANURAG SHARMA AAG-R PARIKSHIT SINGH GC-R
	0502		
With			
35	C.W. 16831/2015	SMT DEEPIKA SHARMA STATE (ELEMENTARY EDUCATION)ORS	NITIN KUMAR SHARMA-P PARIKSHIT SINGH DY G C-R TANVEER AHAMAD-P ANURAG SHARMA AAG-R PARIKSHIT SINGH DY GC-R
	0502		
With			
36	C.W. 16923/2016	SMT MANISHA KUMARI BHAVSAR STATE (EDUCATION DEPARTMENT) ORS	TANVEER AHAMAD-P ANURAG SHARMA AAG-R
	0502		
37	C.W. 11472/2017	KAILASH CHAND SAINI STATE (P H E D)AND ORS	PRADEEP SINGH-P
	0513 CMS 10291/2017		

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FOR FRESH ADMISSION WITH STAY			
38	C.W. 11890/2017 0515 CMS 10630/2017	BABBAL SINGH STATE OF RAJ AND ORS	N K SINGHAL-P
39	C.W. 11893/2017 0515 CMS 10632/2017	RAJESH CHOUDHARY STATE OF RAJ AND ORS	N K SINGHAL-P
40	C.W. 18592/2017 0515 CMS 16476/2017	RAJENDRA PRASAD STATE OF RAJ AND ORS	SUNIL KUMAR SINGODIYA-P
41	C.W. 19236/2017 0515 CMS 17035/2017	BRIJ MOHAN STATE (PANCHAYATI RAJ) ORS	AMIT SINGH SHEKHAWAT-P
42	C.W. 19683/2017 0515 CMS 17395/2017	ANSHUL RAWAT STATE (PUB HEALTH & ENGG DEPT) ORS	SUNIL KUMAR SINGODIYA-P
43	C.W. 21674/2017 0504 CMS 18926/2017	ASHFAQ MOHD STATE (HOME DEPARTMENT) ORS	TANVEER AHAMAD-P
44	C.W. 21743/2017 0515 CMS 18989/2017	PAWAN KUMAR JANGIR STATE OF RAJ AND ORS	LAXMI KANT (MALPURA)-P
45	C.W. 21800/2017 0515 CMS 19034/2017	ANIL KUMAR YADAV STATE (PANCHAYATI RAJ) ANR	SANDEEP SAXENA SAVITA-P
46	C.W. 21928/2017 0515 CMS 19152/2017	KAPIL SHRIVASTAVA R P S C AJMER	SIYARAM SHARMA A JINDAL-P
47	C.W. 21931/2017 0515 CMS 19479/2017	KAILASH JAIN AND ORS STATE OF RAJ AND ANR	C P SHARMA-P
48	C.W. 22071/2017 0515 CMS 19276/2017	SMT REENA SHARMA STATE (PANCHAYATI RAJ)ORS	SUDARSHAN LADDHA-P
49	C.W. 22148/2017 0515 CMS 19348/2017	VIPIN SHARMA R P S C AJMER AND ORS	MAHENDRA SHAH VIGYAN SHAH-P
50	C.W. 22249/2017 0515 CMS 19423/2017	DILIP KUMAR MEENA R R V U N L AND ORS	T S PARMAR-P
51	C.W. 22266/2017 0502 CMS 19439/2017	BADAN SINGH STATE OF RAJ AND ORS	SUMIT KHANDELWAL-P
52	C.W. 22274/2017 0515 CMS 19443/2017	VIMLA KUMARI MEENA STATE (PANCHAYATI RAJ) ANR	RAM PRATAP SAINI-P
53	C.W. 22276/2017 0515 CMS 19445/2017	SHRI RAM VERMA STATE OF RAJ AND ANR	AMIT SHARMA ASHRUTSETHI-P
54	C.W. 22302/2017 0502 CMS 19464/2017	ROHITASH MEENA &ORS STATE (MEDICAL AND HEALTH)ORS	TANVEER AHAMAD-P
55	C.W. 22304/2017 0502 CMS 19466/2017	ANIL KUMAR BHARGAV AND ORS STATE (EDUCATION DEPARTMENT) ORS	TANVEER AHAMAD-P

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FOR FRESH ADMISSION WITH STAY			
56	C.W. 22311/2017 0513 CMS 19471/2017	MADAN LAL GURJAR CHAIRMAN R S R D C C LTD AND ORS	GANESH CHATURVEDI-P
57	C.W. 22312/2017 0515 CMS 19472/2017	MAMTA STATE OF RAJ AND ORS	KAN SINGH RATHORE-P
58	C.W. 22323/2017 0515 CMS 19484/2017	SUMAN KUMARI MEENA AND ANR STATE OF RAJ AND ORS	R A VERMA M K MAHARDA-P
59	C.W. 22324/2017 0515 CMS 19488/2017	SUSHIL KUMAR SESAMA STATE (HOME DEPARTMENT)ORS	VIJAY POONIA ANIL KUMAR-P
60	C.W. 22328/2017 0515 CMS 19492/2017	PAWAN AND ANR STATE OF RAJ AND ORS	RAHMAT KHAN-P
61	C.W. 22332/2017 0515 CMS 19495/2017	DULI CHAND BAIRWA AND ORS STATE OF RAJ AND ANR	RAM PRATAP SAINI-P
62	C.W. 22334/2017 0515 CMS 19497/2017	UPENDRA KUMAR SHARMA STATE OF RAJ AND ORS	SUMIT JAIN-P
63	C.W. 22337/2017 0515 CMS 19499/2017	SHRAWAN SINGH STATE OF RAJ AND ORS	RIPU DAMAN SINGH NARUKA-P
64	C.W. 22353/2017 0515 CMS 19506/2017	ASHOK KUMAR BHEDI STATE OF RAJ AND ANR	MAHENDRA SHAH VIGYAN SHAH-P
FOR FRESH ADMISSION WITHOUT STAY			
65	C.W. 19214/2017 0509 BEFORE SENIOR CITIZEN	ARUN KUMAR SOOD RAJASTHAN FINANCIAL CORPORATION	SUNIL KUMAR SINGH-P
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
66	C.W. 818/2008 0502	DR RAJIV SIDHANA AND ORS STATE OF RAJ AND ORS	SANJEEV PRAKASH SHARMA-P J.K.AGARWAL G.A.-R
With			
67	C.W. 7150/2008 0515	DR CHARU SHARMA AND ORS STATE OF RAJ AND ORS	SANJEEV PRAKASH SHARMA-P DY. GOVERNMENT COUNSEL-R
68	C.W. 17433/2011 0502 CMS 16127/2011	CHOMU KRAYA VIKRAY SAHAKARI THE ASSISTANT REGI COOP SOCI ORS	ASHOK JOSHI-P C S SHARMA-R C S SHARMA-R PRAVEEN BALWADA-R
69	C.W. 5204/2016 0513	GHANSHYAM NAGAR R S R T C AND ANR	S P CHANDOLIYA D S BAIRWA-P VINAYAK JOSHI-R
70	C.W. 1070/2017 0502	ASHOK KUMAR MEENA U O I AND ORS	SARANSH SAINI-P PAVAN SHARMA-R
71	C.W. 12955/2017 0515 CMS 11515/2017	KRISAN KUMAR SUTHAR STATE OF RAJ AND ANR	TANVEER AHAMAD-P M FAISAL BAIG-R
72	C.W. 21286/2017 0515 CMS 18634/2017	VISMIT SHARMA STATE OF RAJ AND ORS	ARVIND SHARMA AKANKSHA-P AKANKSHA SAXENA-P SK GUPTA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY FILED			
73	C.W. 1966/2004 0515 CMS 1732/2004	AJAY KUMAR MUDGAL STATE OF RAJ & ORS	S K SAKSENA-P GOVT.ADVOCATE-R S S HASAN-R
74	C.W. 16027/2011 0515	RAVINDRA SINGH HADA STATE (EDUCATION DEPARTMENT)ORS	SANJAY SINGHAL-P MAHENDRA SHARMA-P MOHD RAHIL KALAM-R J M SAXENA AAG-R
75	C.W. 777/2012 0515 CMS 575/2012	REKHSINGH BAIRWA STATE (HOME DEPARTMENT) AND ORS	VIJAY PATHAK-P S K PANWAR-P TANVEER AHMED-P B S RAJAWAT DY G C-R
76	C.W. 11314/2012 0515	PHOOL SINGH STATE (MINISTREY OF FINANCE)ORS	R S BHADAURIA-P M FAISAL BAIG DY G C-R DR. A. S. KHANGAROT-R
77	C.W. 11592/2012 0513	LAXMI NARAIN UNIVERSITY OF RAJ	KARANPAL SINGH S P SINGH-P DILIP SHARMA-R PRATEEK SHARMA-R
78	C.W. 17162/2012 0502	B D YADAV U O I AND ORS	ANKIT JAIN-P S S RAGHAV-R B S CHHABA-R
79	C.W. 7942/2013 0515	SHRADHANAND KASHYAP STATE (PANCHAYATI RAJ DEP)ANR	R D MEENA-P SANJAY KUMAR SHARMA G C-R
80	C.W. 17191/2013 0502 STAY 14564/2013	MEETHA LAL STATE (EDUCATION DEPARTMENT)ORS	NAWAL SINGH SIKARWAR-P S K GUPTA AAG-R
81	C.W. 20410/2013 0515 STAY 17490/2013	RAJEEV GANDHI COMPUTER SAKSHARTA MISSION STATE(O T AND C AND ORS	S D SHARMA-P DEEPAK SHARMA-P ANITA AGARWAL-R AMOL VYAS-R S K GUPTA AAG-R
82	C.W. 20864/2013 0502	MOHD SALEEM STATE (HOME DEPARTMENT) ORS	GAURAV SHARMA-P SHOBHIT TIWARI-P DR A S KHANGAROT ADD G C-R
83	C.W. 21127/2013 0515	SMT MAINA DEVI AND ANR STATE (PANCHAYATI RAJ DEP)ANR	RAJESH RAJ KUMAWAT-P B L AVASTHI ADD G C-R
84	C.W. 252/2015 0515 CMS 230/2015	SANWAR MAL DHAKA U O I AND ANR	MANOJ GOYAL-P ASHISH KUMAR-R
85	C.W. 14727/2015 0515	OM PRAKASH SAINI STATE OF RAJ AND ORS	NARENDRA KUMAR SAINI-P B K SHARMA ADD G C-R
86	C.W. 14956/2015 0502 CMS 13180/2015	JEEYA LAL SAINI STATE OF RAJ AND ORS	SUNIL KUMAR SINGODIYA-P DHARMENDRA PAREEK ADD G C-R
87	C.W. 415/2016 0513 CMS 341/2016	JAGDISH NAGARS STATE OF RAJ AND ORS	R M JAIN-P SANJEEV SINGHAL DY G C-R
88	C.W. 4086/2016 0502 cms 3575/2016	INDRAJ MEENA STATE (HOME DEPARTMENT)ORS	RAM KUMAR SHARMA-P DR A S KHANGAROT ADD G C-R
89	C.W. 4611/2016 0516 STAY 4055/2016	GAJANAND TENGURIA STATE (MEDICAL AND HEALTH)ANR	DR VB SHARMA SHRUTI DIXIT-P MR SHYAM ARYA AAG-R

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ADMISSION WITH NOTICE SERVED- REPLY FILED			
90	C.W. 5623/2016 0515 APPL 43255/2016 APPL 45991/2016 APPL 51638/2016 CMS 5023/2016	DR HEMANT MALHOTRA STATE (MEDICAL EDUCATION)&ORS	GAURAV SHARMA-P ADITYA MATHUR-R A G SHEETANSHU SHARMA-R N M LODHA AG-R
91	C.W. 5861/2016 0515	DR KRISHAN GOPAL SINGH SHEKHAWAT STATE OF RAJ ORS	SATYAPAL POSHWAL-P B L AVASTHI ADD G C-R S N KUMAWAT-R VIBHOR SHARMA-R
92	C.W. 7094/2016 0513 CMS 6370/2016	OM SINGH AND ANR STATE OF RAJ AND ORS	SURESH KASHYAP-P SAURABH SARASWAT DY G C-R
93	C.W. 7834/2016 0516 STAY 7070/2016	DR AJAY & ORS STATE (AYURVED) & ORS	RAJENDRA SONI-P RAM PRATAP SAINI-R SANJAY KUMAR SHARMA G C-R
94	C.W. 8569/2016 0515	KAMAL SHARMA STATE (EDUCATION DEPARTMENT)ORS	ARVIND BHARDWAJ-P SANJAY KUMAR SHARMA G C-R
95	C.W. 10432/2016 0515 STAY 9356/2016	RAJESH KUMAR RAJPOOT PRINCIPAL CHIEF CONSERVATOR &ORS	DR PUSHPENDRA PAL SINGH-P SANJAY KUMAR SHARMA G C-R SANJAY KUMAR SHARMA-R
96	C.W. 10909/2016 0502	MEGH SHYAM JATAV STATE (MEDICAL AND HEALTH)ORS	ANJANI KR SHARMA GIRRAJ P-P SANJAY KUMAR SHARMA G C-R SANJAY KUMAR SHARMA-R
97	C.W. 11655/2016 0515 CMS 10464/2016	THAN SINGH STATE OF RAJ AND ORS	JEETENDRA KUMAR SHARMA-P DR A S KHANGAROT ADD G C-R
98	C.W. 13696/2016 0515 CMS12217/2016	SAURABH SINGH CHAHAR STATE (MEDICAL AND HEALTH)ORS	TANVEER AHAMAD-P MR SANJAY SHARMA G C-R
99	C.W. 16086/2016 0515 CMS 14320/2016	NARAYAN LAL KHATIK STATE OF RAJ AND ANR	SANJAY MEHLA SUNITA MEHLA-P DR A S KHANGAROT ADD G C-R AMIT KURI-R DR A S KHANGAROT AGC-R
100	C.W. 16124/2016 0515	DEENPAL AKHAND AND ANR STATE (MEDICAL AN HEALT DEPT) ORS	P C DEWANDA R BOCHALYA-P SHYAM ARYA AAG-R
101	C.W. 353/2017 0515 CMS 341/2017	KAILASH CHAND JAT STATE (D G P) ANR	SAMIT BISHNOI-P DR A S KHANGAROT ADD G C-R DR. A.S.KHANGAROT, AGC-R
102	C.W. 3640/2017 0516	AJAY SHARMA CERTIFYING OFFICER ®IONAL	SHAILESH PRAKASH SHARMA-P RAJNEESH GUPTA-R MR. R.D. RASTOGI ASG-R

S.B. CIVIL SECOND APPEALS

SB CIVIL MISCELLANEOUS APPEALS (MAC MATTERS)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	C.IInd.APPL 479/2015 3900 APPL 2506/2017(LIMITATION) APPL 35575/2017	PRABHU LAL RADHA DEVI	DEEPAK KHANDELWAL-P
2	C.M.Appl. 421/2017 4201	SMT NORTI DEVI & ORS MURAD & ORS	S K SINGODIYA-P
3	C.IInd.APPL 662/2017 3900	SHRICHAND SAINI STATE OF RAJASTHAN THR COLLECTOR AND ORS	ASGAR KHAN-P
4	C.IInd.APPL 667/2017 3900	MANI RAM AND ORS SURENDRA KUMAR LATH	SANJAY VERMA/GIRRAJ-P
5	C.IInd.APPL 676/2017 3900	STATE OF RAJ THR DIST COLLECTOR AND ORS ANIL SINGH	DR A S KHANGAROT-P
6	C.M.A. 5575/2017 1700 CMCC 2330/2017	SMT GULAB SAINI AND ORS ANSAR AHMED AND ORS	DEEPAK CHAUHAN-P
7	C.M.A. 5586/2017 1700	RAHUL CHANGIL INDRAJ ACHARYA AND ORS	RAVINDRA TOMAR-P
8	C.M.A. 5634/2017 1700	SMT SUSHILA DEVI AND ORS JASWANT SINGH AND ORS	RAMESH KHANNA-P
9	C.M.A. 5660/2017 1700	SANZEEDA AND ORS AKHTAR HUSSAIN AND ORS	AATISH JAIN-P
10	C.M.A. 5688/2017 1700	NAGAR PARISHAD SWAIMADHOPUR SMT PRIYANKA AND ORS	NITIN SINSINWAR/ANIL-P
11	C.M.A. 5690/2017 0603	NAGAR PARISHAD SWAIMADHOPUR JAYSINGH AND ORS	NITIN SINSINWAR/ANIL-P
12	C.M.A. 5697/2017 1700	DOLAT RAM AND ORS BACCHU SINGH AND ORS	B P YADAV-P
13	C.M.A. 5704/2017 1700	NAGAR PARISHAD SWAIMADHOPUR SEEMA AND ORS	NITIN SINSINWAR/ANIL-P
14	C.M.A. 5707/2017 0603	AJAY PRATAP SINGH CHOB SINGH AND ORS	SATYAPAL POSHWAL-P
15	C.M.A. 5708/2017 0603	SETHILAL BAIRWA MUKESH AND ORS	RITESH JAIN-P
16	C.M.A. 5726/2017 0602	SMT JANA DEVI HARISH KUMAR AND ORS	D D BANSAL/BRAHMA PRAKASH-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS - DEFECT CASES				
17	C.M.A. 5746/2017 1700 (LIMITATION) APPL 2401/2017	OMPRAKASH BABLOOSINGH AND ANR THR LRS	M K CHATURVEDI-P	
18	C.M.A. 5754/2017 1700	SMT SUDHA AND ORS GOPAL PRASAD AND ORS	ANSHUL SHARMA-P	
19	C.M.A. 5790/2017 0603	JAYESH BHATT UNITED AGROGRATH AND RESORTS LTD AND ANR	RAM SINGH RATHORE-P	
20	C.M.A. 5876/2017 0602 (LIMITATION) APPL 2497/2017	PRIYANK SHARMA PAWAN KUMAR MEENA AND ANR	GIRISH KHANDELWAL-P	
FOR ORDERS ON INTERIM APPLICATIONS				
21	C.IInd.APPL 509/2009 3900 APPL 31886/2017 STAY 2600/2009	JAGDISH PRASAD & ORS RADHA DEVI	AJAY GUPTA-P	K C SHARMA-R SATISH KHANDAL-R
22	C.IInd.APPL 231/2014 1806 APPL 637/2014 (LIMITATION)	STATE THRO DISTT COLLECTOR DAUSA AND ORS LALA MUNNILAL CHERTIABLE TRUST	N K BHATT(ADD GC)-P	NAWAL SINGH SIKARWAR-R
23	C.M.A. 3527/2017 1700 APPL 39795/2017	SMT MONIKA AND ORS MADAN PRASAD AND ORS	K N TIWARI-P	GAURAV JAIN-R
24	C.M.A. 3693/2017 1700 APPL 35745/2017 APPL 42305/2017	R S R T C MAHESH KUMAR TANK AND ORS	TABASSUM JOAD-P	
25	C.M.A. 4580/2017 1700 CMCC 2648/2017	SMT URMILA DEVI AND ORS HARBANSH SINGH AND ORS	KAUSHAL KISHORE-P	
26	C.M.A. 4834/2017 1700 CMCC 2510/2017	DEVKARAN AND ORS VISHRAM AND ORS	BHANU PRAKASH-P DIGVIJAY MANTRI-P	
FOR FRESH ADMISSION WITH STAY/BAIL				
27	C.IInd.APPL 188/2016 3900 STAY 1812/2016	FATEH SINGH JAIPUR NAGAR NIGAM THROUGH MAYOR	USMAN KHAN/ZEESHAN KHAN-P	
28	C.IInd.APPL 115/2017 2800 STAY 586/2017	JAGDISH PRASAD AND ORS BABU LAL BHAGAT AND ORS	UMESH KUMAR SHARMA-P	M K KAUSHIK-R P S SHARMA-R
29	C.IInd.APPL 323/2017 3900 STAY 1856/2017	SRINARAYAN MANGI LAL AND ORS	RAJNEESH GUPTA-P	RAMESH KUMAWAT-R
30	C.IInd.APPL 750/2017 3900 STAY 4656/2017	KOTA NAGRIK SAHAKARI BANK LTD SHYAM BIHARI FATEHPURIA AND ORS	A K PAREEK-P	
31	C.M.A. 5555/2017 1700 STAY 3951/2017	HDFC ERGO GENERAL INSURANCE CO LTD RAMGOPAL AND ORS	VIRENDRA AGRAWAL-P	
32	C.M.A. 5727/2017 0602 STAY 4065/2017	UNITED INDIA INSURANCE CO LTD PRAHLAD ALIAS PAPPU AND ORS	HRIDAYESH SINGH-P	

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITH STAY/BAIL			
33	C.M.A. 5852/2017 1700 STAY 4186/2017	HDFC ERGO GENERAL INSURANCE CO LTD SMT MANBHAR DEVI AND ORS	VIRENDRA AGRAWAL-P
34	C.M.A. 5908/2017 0603 STAY 4245/2017	RELIANCE GENERAL INSURANCE CO LTD SMT MADHU MALA UDAIWAL AND ORS	RIZWAN AHMED-P
35	C.M.A. 5940/2017 0603 STAY 4291/2017	UNITED INDIA INSURANCE CO LTD SHANKAR LAL AND OTHERS	CHITRA GOYAL-P
36	C.M.A. 6105/2017 1700 STAY 4389/2017	THE ORIENTAL INSURANCE CO LTD SMT REETU DEVI AND ORS	PRATAP SINGH ARYA-P
37	C.M.A. 6115/2017 0602 STAY 4395/2017	SHIV PRAKASH KHATANA ICICI LOMBARD GEN INSURANCE CO LTD	VINAY MATHUR-P SH. C. S. JODHA-R
38	C.M.A. 6228/2017 1700 STAY 4497/2017	U P R T C SMT MAMTA AND ORS	ASHISH KUMAR SHARMA-P
39	C.M.A. 6271/2017 1700 STAY 4579/2017	RAJ RAJYA PATH PARIVAHAN NIGAM THR MD LATE RATAN DEVI TAK ALIAS RATNI THR LRS	V P MATHUR-P
40	C.M.A. 6273/2017 1700 STAY 4581/2017	UNITED INDIA INSURANCE CO LTD RAMBAHADUR AND ORS	V P MATHUR-P
41	C.M.A. 6306/2017 1700 STAY 4594/2017	UNITED INDIA INSURANCE CO LTD SMT KRISHANA SHARMA AND ORS	CHITRA GOYAL/B P SHARMA-P
42	C.M.A. 6315/2017 1700 STAY 4595/2017	RELIANCE GENERAL INSURANCE CO LTD SMT MANOJ KANWAR AND ORS	RIZWAN AHMED-P DEEPAK ASOPA/PANKAJ-R
43	C.M.A. 6324/2017 1700 STAY 4616/2017	UNITED INDIA INSURANCE CO LTD GHANSHYAM MAHESHWARI AND ORS	N L VERMA-P
44	C.M.A. 6336/2017 0603 STAY 4619/2017	UNITED INDIA INSURANCE CO LTD ARPIT SANKHALA AND ORS	N L VERMA-P
45	C.M.A. 6337/2017 1700 STAY 4620/2017	UNITED INDIA INSURANCE CO LTD SUSHRI KOMAL MAHESHWARI AND ORS	N L VERMA-P
46	C.M.A. 6344/2017 1700 STAY 4622/2017	R S R T C DELUX DEPOT JAIPUR SMT SUPYARI AND ORS	VIRENDRA AGRAWAL-P
47	C.M.A. 6374/2017 1700 STAY 4640/2017	RELIANCE GENERAL INSURANCE CO LTD SMT BHAGWANI AND ORS	VIRENDRA AGRAWAL-P
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
48	C.M.A. 4103/2017	SMT NAJAHTINISSA AND ORS MADAN LAL AND ORS	PRAVEEN JAIN-P
49	C.M.A. 5376/2017 1700	RAM MURTI VINOD KUMAR ANDORS	PRAVEEN KUMAR JAIN-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION WITHOUT STAY/BAIL			
50	C.M.A. 5585/2017 1700	PREMCHAND CHANGIL AND ANR INDRAJ ACHARYA AND ORS	RAVINDRA TOMAR-P RAVINDRA TOMAR-P
51	C.M.A. 5614/2017 0603	KUMARI AARUSHI MATHUR VIJAY SINGH AND ORS	SURESH CHARAN/Y RATNOO-P
52	C.M.A. 5758/2017 0602	VIJAYNANDAN ALIAS BRAJMOHAN ALIAS BIRJU OMVEER SINGH AND ORS	JAI PRAKASH GUPTA-P
53	C.M.A. 5912/2017 1700	SMT SANTOSH DEVI AND OTHERS BRIJESH SINGH AND OTHERS	A JINDAL/SIYARAM SHARMA-P AMIT JINDAL-P
54	C.M.A. 5913/2017 1700	SMT SANTOSH DEVI AND OTHERS BRIJESH SINGH AND OTHERS	A JINDAL/SIYARAM SHARMA-P AMIT JINDAL-P
55	C.M.A. 6190/2017 1700	SMT SUMITRA AND ORS NATWARLAL AND ORS	DHOOP SINGH POONIA-P
56	C.M.A. 6311/2017 1700	PINJARI AKILA BI AND ORS DURGA SINGH AND ORS	AKHILESH PAREEK-P
57	C.M.A. 6313/2017 0603	SAHID BHAGWAN SINGH PRAJAPAT AND ORS	GIRISH KHANDELWAL-P
58	C.M.A. 6314/2017 1700	SMTJHAMKU BAI AND ORS RATAN LAL AND ORS	SANDEEP MATHUR-P
59	C.M.A. 6316/2017 0603	RAMRAJ SAINI HEERALAL AND ORS	PRASHANT JOSHI-P
60	C.M.A. 6317/2017 1700	GHEESU LAL AND ORS MADAN LAL GURJAR AND ORS	SANDEEP MATHUR-P
61	C.M.A. 6330/2017 1700	SANTOSH DEVI AND ORS BIRBAL ALIAS BALBEER AND ORS	GAJENDER SHARMA-P
62	C.M.A. 6331/2017 0603	SHER SINGH MEENA DHARMENDRA KUMAR MEENA AND ORS	RITESH JAIN-P
63	C.M.A. 6332/2017 1700	RAJENDRA KUMAR SAINI AND ANR PRIYA SWAMI AND ORS	RITESH JAIN-P
64	C.M.A. 6333/2017 0603	RAGHUVEER SINGH GURJAR HARINARAYAN AND ANR	RITESH JAIN-P
65	C.M.A. 6352/2017 0603	SURESH KUMAR ABID ALI AND ORS	AKSHAT CHAUDHARY-P
66	C.M.A. 6353/2017 0603	KAMLESH ABID ALI AND ORS	AKSHAT CHAUDHARY-P
67	C.M.A. 6364/2017 0602	HANUMAN SINGH BADRI NARAYAN AND ORS	K N TIWARI-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITHOUT STAY/BAIL				
68	C.M.A. 6365/2017 1700	SMT MONIKA KANWAR AND ORS SHAMBHU LAL CHOUDHARY AND ORS	K N TIWARI-P	
69	C.M.A. 6370/2017 0603	SURENDRA SINGH KATIYAR SANDEEP KUMAR AND ANR	RAM SINGH RATHORE-P	
70	C.M.A. 6371/2017 1700	SAKSHI SUNIL KADAM AND ORS DHURA RAM YADAV AND ORS	RAM SINGH RATHORE-P	
71	C.M.A. 6373/2017 0603	AMZAD KHAN JOGENDRA KUMAR SHARMA AND ANR	ABDUL HANIF/NAVEEN SHARMA-P	
72	C.M.A. 6375/2017 1700	SMT PINKI GURJAR AND ORS HARKESH AND ORS	JITENDRA BAJAJ-P	
73	C.M.A. 6381/2017 1700	SMT PRIYA AND ORS KALIM AND ORS	DEEPAK KHANDELWAL-P	
ADMISSION WITH NOTICE SERVED REPLY NOT FILED				
74	C.Ind.APPL 334/2012 0800	KANTI DEVI NAZIR AND ANOTHER	P S SHARMA-P	ABHI GOYAL-R
75	C.Ind.APPL 289/2014 3900 STAY 2126/2014	BODAN SAHAI ALIAS BODYA AND OTHERS SHAMBHU DAYAL AND OTHERS	H C SAINI/SEEMA SAINI-P	NAWAL SINGH SIKARWAR-R
76	C.Ind.APPL 173/2015 3900 STAY 859/2015	RADHEY SHYAM THROUGH LRS GHANSHYAM	S D SHARMA/DEEPAK SHARMA-P	HARI KRISHAN SHARMA-R
77	C.M.A. 4919/2015 1700 APPL 18528/2016 CMS 3464/2015	NEW INDIA ASSURANCE CO LTD HEERA LAL AND OTHERS	RAM SINGH RATHORE-P	RIPU DAMAN SINGH NARUKA-R ANIL AGARWAL-R JITENDRA BAJAJ-R
FOR HEARING				
78	C.Ist.Appl 776/2007 0800 BEFORE	M/S INDO CONTINENTAL HOTELS SHRI ISHWAR SINGH AND ORS	R D RASTOGI-P SARTHAK RASTOGI-P	LAXMI KANT SHARMA-R R K DAGA-R
With				
79	C.Ist.Appl 16/2007 0800	ISHWAR SINGH AND ORS M/S INDO CONTINENTAL HOTEL AND	PRAVEEN BALWADA-P R K DAGA-P	R D RASTOGI-R SARTHAK RASTOGI-R

S B CIVIL MISC APPEALS (NON M A C MATTERS)

S B SALES TAX REVISION.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- DEFECT CASES			
1	S.T.R. 6/2015 1301	M/S RAHUL STEELS A C T O WARD-1 CIRCLE-C JAIPUR	J N SHARMA/ALKESH SHARMA-P
2	C.M.A. 2566/2016 1600	BADDAL SINGH LAND ACQUISITION OFFICER(SDM) KISHANGRAH	ADITYA MATHUR-P
3	S.T.R. 109/2017	ASSISTANT COMMISSIONER ANTI EVASION-III M/S RAJ RAJYA SAHKARI SPINNING &GINNING	ASLAM KHAN-P
4	S.T.R. 112/2017 CMCC 6307/2008	C T O KOTA M/S ASSOCIATED CEMENT CO LTD LAKHERI	B S RAJAWAT ASSTT G A-P
5	S.T.R. 115/2017 1301	C T O AJMER M/S ANJITA ENTERPRISES PVT LTD	NARESH C GOYAL-P
6	S.T.R. 116/2017	A C T O ALWAR M/S ASHOK KUMAR BHARATBHUSHAN	G S BAPNA-P
7	S.T.R. 119/2017	ASSTT COMMISSIONER COM.TAX SIK M/S MANDIA POLYMERS PVT LTD	G S BAPNA-P
8	S.T.R. 246/2017 1301	COMMERCIAL TAXES OFFICER ANTI EVASION M/S N K INDUSTRIES	R B MATHUR-P
FOR ORDERS			
9	C.M.A. 847/2002 4000	STATE M/S SETHI CONSTRUCTION CO LTD	HANUMAN CHOUDHARY-P DR A S KHANGAROT(DY G C)-P G A-R HARI BARATH DY G C-R
10	C.M.A. 5686/2017 2800 STAY 4042/2017	M/S MANI SHANKAR OILS PVT LTD M/S AALISHAN AGRO INDIA INDUSTRIES &ORS	SUDESH BANSAL/M ADIL-P M D JHAJHARA/P C DEWANDA-R
FOR ORDERS ON INTERIM APPLICATIONS			
11	S.T.R. 487/2011 1301 APPL 41056/2017	A C T O JAIPUR M/S ADINATH TRADING COMP DELHI	G A-P
12	C.M.A. 3173/2013 4000 APPL 40400/2017 STAY 2280/2013	STATE THROUGH CHIEF SECRETARY AND OTHERS SURYA KANT ALIAS KISHAN KANT AND OTHERS	S C PUROHIT(ADD GC)-P PARIKSHIT SINGH(DY GC)-P RAJENDRA PRASAD(AAG)-P M K JAIN-R DINESH PAREEK/RAKESH-R GOVIND GUPTA-R
13	C.M.A. 4816/2016 1504 (LIMITATION) CMCC 1428/2017 CMS 2512/2016	IFFCO TOKIO GEN INSURANCE CO LTD RATNI AND OTHERS	SANDEEP PATHAK-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS ON INTERIM APPLICATIONS			
14	S.T.R. 144/2017 1301 (LIMITATION) APPL 1429/2017	ASSISTANT COMMISSIONER ANTI EVASION M/S ELCOTEQ ELECTRONICS (INDIA) PVT LTD	R B MATHUR-P HARSH SAHU-R
15	C.M.A. 2801/2017 1504 APPL 39105/2017	SHRIRAM GENERAL INSURANCE CO LTD BUNTI AND ORS	R P VIJAY/SUNIL VIJAY-P RAKESH BHARGAVA-R
16	C.M.A. 5370/2017 4000 APPL 39996/2017	SMT ASHA SANGHI AND ANR NEERAJ JAIN (THOLIA) AND ORS	ABHI GOYAL-P RAJESH JAIN-R
17	C.M.A. 6390/2017 1504 CMCC 2863/2017	MANGLARAM AND ANR KALURAM YADAV AND ANR	PRATEEK SHARMA-P
18	C.M.A. 6391/2017 1504 CMCC 2867/2017	RAMESHWAR LAL SAINI AND ANR KALURAM AND ANR	PRATEEK SHARMA-P
19	C.M.A. 6408/2017 1703 CMCC 2872/2017 STAY 4666/2017	UNION OF INDIA KALE ALIAS SEHDEV	P C SHARMA-P
FOR FRESH ADMISSION WITH STAY/BAIL			
20	C.M.A. 2396/2015 1101 CMS 1642/2015	GIRDHARI AND OTHERS BABU LAL AND ANOTHER	NEERAJ K TIWARI-P VINOD GUPTA-P NASEEMUDDIN QUZI-R
21	C.M.A. 4552/2016 4000 CMS 2377/2016	DR P L YADAV STATE AND OTHERS	RAJEEV SOGARWAL-P MR R B MATHUR-R MR RAJENDRA PRASAD AAG-R
22	S.T.R. 304/2017 1301 STAY 4521/2017	M/S DEEP SPECIAL STEELS LTD ASSIST COMMISSIONER COMMERCIAL TAXES	VIVEK SINGHAL-P
23	S.T.R. 305/2017 1301 STAY 4522/2017	M/S DEEP SPECIAL STEELS LTD ASSIST COMMISSIONER COMMERCIAL TAXES	VIVEK SINGHAL-P
24	S.T.R. 306/2017 1301 STAY 4523/2017	M/S DEEP SPECIAL STEELS LTD ASSIST COMMISSIONER COMMERCIAL TAXES	VIVEK SINGHAL-P
25	S.T.R. 307/2017 1301 STAY 4524/2017	M/S DEEP SPECIAL STEELS LTD ASSIST COMMISSIONER COMMERCIAL TAXES	VIVEK SINGHAL-P
26	S.T.R. 310/2017 1301 STAY 4530/2017	M/S DEEP SPECIAL STEELS LTD ASSIT COMMISSIONER COMMERCIAL TAXES	VIVEK SINGHAL-P
27	S.T.R. 312/2017 1301 STAY 4532/2017	M/S DEEP SPECIAL STEELS LTD ASSIT COMMISSIONER COMMERCIAL TAXES	VIVEK SINGHAL-P
28	S.T.R. 315/2017 1301 STAY 4578/2017	ASSIST COMMISSIONER COMMERCIAL TAXES M/S C P AGRO INDUSTRIES	R B MATHUR-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY/BAIL				
29	S.T.R. 316/2017 1301 STAY 4602/2017	COMMERCIAL TAXES OFFICER TONK M/S RAJESH PRODUCTS TONK	R B MATHUR-P	
30	S.T.R. 317/2017 1301 STAY 4603/2017	COMMERCIAL TAXES OFFICER TONK M/S R T INDUSTRIES	R B MATHUR-P	
31	S.T.R. 318/2017 1301 STAY 4604/2017	COMMERCIAL TAXES OFFICER KOTA M/S GOYAL PROTEINS LTD	R B MATHUR-P	
32	S.T.R. 319/2017 1301 STAY 4605/2017	COMMERCIAL TAXES OFFICER KOTA M/S SHIV AGRIVO LTD	R B MATHUR-P	
33	S.T.R. 320/2017 1301 STAY 4606/2017	COMMERCIAL TAXES OFFICER M/S SHIV AGRIVO LTD	R B MATHUR-P	
34	S.T.R. 321/2017 1301 STAY 4607/2017	COMMERCIAL TAXES OFFICER ANTI EVASION M/S SHIV EDIBLE LTD	R B MATHUR-P	
35	S.T.R. 322/2017 1301 STAY 4608/2017	COMMERCIAL TAXES OFFICER ANTI EVASION M/S SHIV EDIBLE LTD	R B MATHUR-P	
36	S.T.R. 323/2017 1301 STAY 4609/2017	COMMERCIAL TAXES OFFICER ANTI EVASION M/S SHIV EDIBLE LTD	R B MATHUR-P	
37	S.T.R. 324/2017 1301 STAY 4610/2017	COMMERCIAL TAXES OFFICER ANTI EVASION M/S GOYAL PROTEINS LTD	R B MATHUR-P	
38	S.T.R. 325/2017 1301 STAY 4611/2017	COMMERCIAL TAXES OFFICER ANTI EVASION M/S SHIV AGRIVO LTD	R B MATHUR-P	
39	S.T.R. 326/2017 1301 STAY 4612/2017	COMMERCIAL TAXES OFFICER ANTI EVASION M/S SHIV AGRIVO LTD	R B MATHUR-P	
40	C.M.A. 4700/2017 4000 STAY 3341/2017	DILIP KUMAR JANGID (SHARMA)AND ORS VIJAY GRUH NIRMAN SAHAKARI SAMITI LTD	S K SINGODIYA-P	PAWAN KUMAR SHARMA-R
41	C.M.A. 5625/2017 4000 STAY 3989/2017	TRUST MANDIR SHREE KALYAAN JI MAHARAJ SHIV PRAKASH SHARMA AN ORS	ADITYA SHARMA-P	RAJESH GOSWAMI-R
42	C.M.A. 5682/2017 1703 STAY 4038/2017	UNION OF INDIA THR GEN MANAGER NWR SOUTHERN PHOSPHATE &MINERALS	S N MEENA-P	AJAY SHUKLA-R
43	C.M.A. 5683/2017 1703 STAY 4039/2017	UNION OF INDIA THR GEN MANAGER NWR SOUTHERN PHOSPHATE &MINERALS	S N MEENA-P	AJAY SHUKLA-R
44	C.M.A. 5684/2017 1703 STAY 4040/2017	UNION OF INDIA THR GEN MANAGER NWR SOUTHERN PHOSPHATE &MINERALS	S N MEENA-P	AJAY SHUKLA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION WITH STAY/BAIL				
45	C.M.A. 5685/2017 1703 STAY 4041/2017	UNION OF INDIA THR GEN MANAGER NWR SOUTHERN PHOSPHATE & MINERALS	S N MEENA-P	AJAY SHUKLA-R
46	C.M.A. 5900/2017 4000 STAY 4227/2017	MOHAMMAD SALEEM JAHUR AHMAD	INTJAR ALI-P	
47	C.M.A. 6163/2017 4000 STAY 4431/2017	SMT PARVATI DEVI SHRI HAJARI AND ORS	SHOBHIT TIWARI-P	
48	C.M.A. 6249/2017 1200 STAY 4508/2017	R K TYAGI AND ANR HDFC BANK LTD AND ANR	KUSHAGRA SHARMA/PURVI-P	
49	C.M.A. 6251/2017 1200 STAY 4511/2017	R K TYAGI AND ANR HDFC BANK LTD AND ANR	KUSHAGRA SHARMA/PURVI-P	
50	C.M.A. 6345/2017 4000 STAY 4623/2017	RAJEEV GANDHI COMP SAKSHARTA MISSION RAJEEV GANDHI COMP SAKSHARTA MISSIONFIRM	SUDESH BANSAL/M ADIL-P	
51	C.M.A. 6383/2017 1504 STAY 4644/2017	S B I GENERAL INSURANCE CO LTD SMT RAJU DEVI AND ORS	VIRENDRA AGARWAL-P	
52	C.M.A. 6384/2017 4000 STAY 4645/2017	PRAMOD KUMAR SHARMA MURLIDHAR SHARMA AND ORS	MOHAMMED ANEES-P	
FOR FRESH ADMISSION WITHOUT STAY/BAIL				
53	C.M.A. 924/2016 1000	LAXMI DEVI SMT DULARI DEVI AND OTHERS	JAGMEET SINGH-P	
54	C.R.V.W. 71/2017 4201	CTO M/S ALOK INDUSTRIES	SAMEER JAIN-P	R B MATHUR-R
55	S.T.R. 153/2017 1301	M/S NOBLE GRAIN INDIA PVT LTD RAJASTHAN TAX BOARD AJMER	P K KASLIWAL-P	
With				
56	S.T.R. 154/2017 1301	M/S NOBLE GRAIN INDIA PVT LTD RAJASTHAN TAX BOARD AJMER AND ANR	P K KASLIWAL-P	R B MATHUR-R
57	S.T.R. 197/2017 1301	C T O JHUNJHUNU M/S BALAJI TRADING CO	SHYAM ARYA G A-P R B MATHUR-P	
58	C.M.A. 6257/2017 1703	INDIAN POTASH LTD UNION OF INDIA THR GEN MANAGER NWR & ANR	AJAY SHUKLA-P	
59	C.M.A. 6388/2017 1703	PUSHKAR UNION OF INDIA THR GEN MANAGER NWR	AJAY SHUKLA/DEEPMALA-P	
60	C.M.A. 6389/2017 1703	KISNA AND ANR UNION OF INDIA THR GEN MANAGER NWR	AJAY SHUKLA/DEEPENDRA-P	
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
61	C.M.A. 1859/2010 5900 CMS 1455/2010	YOGESH KUMAR SAPRA RAJ STATE INDUSTRIAL DEV AND INVEST CORP	SUDHANSHU KASLIWAL-P MR ANANAT KASLIWAL-P ANURAG SHARMA-R
62	C.M.A. 3917/2011 4000 STAY 2657/2011	M/S GOYAL ELECTRONICS M/S BAID ROUTOMOULDERS	PRAKASH THAKURIA-P G D BANSAL-R
63	C.W. 9679/2012 4300 BEFORE CMS 8378/2012	M/S SAWAI MADHOPUR LODGE ORS ASHOK AND ORS	LAXMI KANT-P POONAM CHAND BHANDARI-R RAJENDRA ARORA-R
With			
64	C.W. 12253/2012 4300 STAY 10597/2012	M/S SWAI MADHOPUR LODGE PVT ADDI CIVIL JUDGE (J D) AND ORS	LAXMI KANT-P P S SHARMA-R
With			
65	C.W. 12254/2012 4300 STAY 10598/2012	M/S SWAI MADHOPUR LODGE PVT ADDI CIVIL JUDGE (J D) AND ORS	LAXMI KANT-P JINESH JAIN G C-R
66	C.M.A. 1181/2013 1103 STAY 811/2013	SITA RAM GUPTA AND OTHERS SMT ANURADHA GUPTA AND OTHERS	RAJAT RANJAN-P RAKESH KUMAR-P BIPIN GUPTA-R
67	C.M.A. 1363/2014 1103 STAY 1010/2014	MOHAMMED HANIF SMT. RASIDAN AND OTHERS	PRAHLAD SHARMA-P RAJNEESH GUPTA-R LOKESH SHARMA-R
68	C.M.A. 2559/2015 4000 STAY 1773/2015	ZAFAR AHMED AND OTHERS TUFAIL AHMED AND ANOTHER	MAHESH GUPTA-P AMIR AZIZ-R
69	C.M.A. 3185/2015 4000 STAY 2174/2015	DURGA PRASAD KASHYAP AND ANOTHER GANESH MAL	ABHI GOYAL-P B L AGARWAL-R SUNITA PAREEK-R
70	C.M.A. 4640/2015 4000 STAY 3221/2015	SHANTI LAL JAIN SMT PHOOLI DEVI AND OTHERS	MUKESH KUMAR SAINI-P RAJAT RANJAN-P ABHIMANYU SINGH-R PANKAJ THAKURIA-R
71	C.M.A. 2755/2016 4000 STAY 1558/2016	SMT LATA AGARWAL OM PRAKASH AND OTHERS	V K TAMOLIYA/ALOK SOGANI-P SUDESH BANSAL-R
72	S.T.R. 52/2017 1301 STAY 1255/2017	ASSISTANT COMMISSIONER ANTI EVASION M/S RAJ AUTO WHEELS PVT LTD	R B MATHUR-P
With			
73	S.T.R. 55/2017 1301 STAY 1258/2017	ASSISTANT COMMISSIONER ANTI EVASION M/S RAJ AUTO WHEELS PVT LTD	R B MATHUR-P
74	S.T.R. 68/2017 1301 STAY 1419/2017	ADDITIONAL COMMISSIONER (VAT & IT) M/S MOHAN LAL ASHOK KUMAR	R B MATHUR-P
75	C.M.A. 88/2017 1103 STAY 78/2017	SMT PRIYANKA PACHORI AND ANOTHER SAKHI DEVI AND OTHERS	DR MAHESH SHARMA/RAJESH-P RAJENDRA SHARMA-R SANJAY KUMAR SHARMA-R SUNIL KUMAR YADAV-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED			
76	C.W. 5234/2017 5600 BEFORE CMS 4784/2017	SMT KOSHI MIGLANI STATE OF RAJ AND ORS	ASHOK BANSAL-P SHEETAL MIRDHA-R
77	C.M.A. 5458/2017 2204 STAY 3874/2017	GAJENDRA CHOUDHARY SMT SUMAN CHOUDHARY AND ORS	J R CHOUDHARY-P R P KULDEEP-R DHARMENDRA PAREEK AGC-R
ADMISSION WITH NOTICE SERVED- REPLY FILED			
78	S.T.R. 73/2013 1301 STAY 1837/2013	M/S MARUDHAR HARBALS ADDL COMMISSIONER COM TAXES DEPTT	P K KASLIWAL-P
79	S.T.R. 7/2017 1301 STAY 133/2017	M/S BHOLE BABA GRAMODHYOG VIKAS SAMITI COMMERCIAL TAX OFFICER	SARVESH JAIN-P R B MATHUR-R
With			
80	S.T.R. 4/2017 1301 STAY 130/2017	M/S SHRI KRISHNA GRAMODYOG VIKAS SAMITI COMMERCIAL TAX OFFICER	SARVESH JAIN-P R B MATHUR-R
With			
81	S.T.R. 5/2017 1301 STAY 131/2017	M/S SHRI GANESH GRAMODYOG VIKAS SAMITI COMMERCIAL TAX OFFICER	SARVESH JAIN-P R B MATHUR-R
With			
82	S.T.R. 6/2017 1301 STAY 132/2017	M/S SHRIJEE GRAMODHYOG SAMITI COMMERCIAL TAX OFFICER	SARVESH JAIN-P R B MATHUR-R
With			
83	S.T.R. 8/2017 1301 STAY 134/2017	M/S SATGURU GRAMODHOG SAMITI COMMERCIAL TAX OFFICER	SARVESH JAIN-P R B MATHUR-R
With			
84	S.T.R. 9/2017 1301 STAY 135/2017	M/S SOM GRIT UDYOG FATEHPUR COMMERCIAL TAX OFFICER	SARVESH JAIN-P R B MATHUR-R
With			
85	S.T.R. 10/2017 1301 STAY 136/2017	M/S HALDAR GRAMODHOG SAMITI AGARWALI COMMERCIAL TAXES OFFICER	SARVESH JAIN-P R B MATHUR-R
FOR HEARING			
86	C.M.A. 399/1997 4000	HANUMAN & ORS GULAB CHAND	S K GUPTA D.K.GARG-P G.K.GARG-R
87	C.M.A. 797/2002 1101	SUNITA SHUKLA BHAGWATI DEVI & ORS	SHAILESH PRAKASH SHARMA-P MAHESH SHARMA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR HEARING			
88	C.M.A. 2442/2005 4000	SMT LEKHA BHATT & ORS VAIDYA DEVENDRA PRASAD BHATT	G P SHARMA-P KANTA PRASAD SHARMA-R
With			
89	C.M.A. 3751/2013 4000	SMT SHREELEKHA BHATT AND OTHERS VAIDH DEVENDRA PRASAD BHATT	G P SHARMA/M C GUPTA-P M FAISAL BAIG/A K HASHMI-R SHAFALI SHARMA-R
90	S.T.R. 141/2008 1301	COMMERCIAL TAXES OFFICER, KOTA M/S RAJESH RICE AND DAL MILL	R B MATHUR-P PAWAN SHARMA-R
91	C.M.A. 153/2013 1200	MURLIDHAR RAO M D FABRICON P LTD M D R S R T C JAIPUR AND OTHERS	R K DAGA-P ANUROOP SINGHI-R
With			
92	C.M.A. 2788/2005 1200 2ND CMS 3305/2009	R S R T C M/S FABRICOM PVT LTD	J M SAXENA/J K SINGHI-P R K DAGA/LAXMI K SHARMA-R
With			
93	C.R. 42/2006 4100	MURLIDHAR MANAGING DIRECTOR, R S R T C J	S C BHANDARI-P J M SAXENA-R J.K.SINGHI-R R K DAGA-R
With			
94	C.M.A. 5786/2011 1700 DEFECT	R S R T C M/S FABRICOM PVT LTD & ORS	J M SAXENA-P J K SINGHI-P
With			
95	C.M.A. 154/2013 1200	MURLIDHAR RAO M D FABRICON P LTD M D R S R T C JAIPUR AND OTHERS	R K DAGA-P ANUROOP SINGHI-R
With			
96	C.M.A. 155/2013 1200	MURLIDHAR RAO M D FABRICON P LTD M D R S R T C JAIPUR AND OTHERS	R K DAGA-P ANUROOP SINGHI-R
With			
97	RES.APPL. 872/2015 4201 LIMITATION	MANAGING DIRECTORE R S R T C JAIPUR MURLILDHAR RAO AND ANOTHER	ANUROOP SINGHI-P
98	S.T.R. 146/2016 1301	SHREE CEMENT LTD ASSTT COMMISSIONER COM TAXES DEPTT	ANANT KASLIWAL/VIABHAV-P
With			
99	S.T.R. 147/2016 1301	SHREE CEMENT LTD ASSTT COMMISSIONER COM TAXES DEPTT	ANANT KASLIWAL/VIABHAV-P R B MATHUR-R

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FOR HEARING			
With 100	S.T.R. 148/2016	SHREE CEMENT LTD ASSTT COMMISSIONER COM TAXES DEPTT	ANANT KASLIWAL/VIABHAV-P R B MATHUR-R
	1301		
With 101	S.T.R. 150/2016	SHREE CEMENT LTD ASSTT COMMISSIONER COM TAXES DEPTT	ANANT KASLIWAL/VIABHAV-P
	1301		
With 102	S.T.R. 151/2016	SHREE CEMENT LTD ASSTT COMMISSIONER COM TAXES DEPTT	ANANT KASLIWAL/VIABHAV-P R B MATHUR-R
	1301		
With 103	S.T.R. 152/2016	SHREE CEMENT LTD ASSTT COMMISSIONER COM TAXES DEPTT	ANANT KASLIWAL/VIABHAV-P R B MATHUR-R
	1301		
With 104	S.T.R. 153/2016	SHREE CEMENT LTD ASSTT COMMISSIONER COM TAXES DEPTT	ANANT KASLIWAL/VIABHAV-P
	1301		
With 105	S.T.R. 154/2016	SHREE CEMENT LTD ASSTT COMMISSIONER COM TAXES DEPTT	ANANT KASLIWAL/VIABHAV-P R B MATHUR-R
	1301		
With 106	S.T.R. 155/2016	SHREE CEMENT LTD ASSTT COMMISSIONER COM TAXES DEPTT	ANANT KASLIWAL/VIABHAV-P
	1301		
With 107	S.T.R. 156/2016	SHREE CEMENT LTD ASSTT COMMISSIONER COM TAXES DEPTT	ANANT KASLIWAL/VIABHAV-P R B MATHUR-R
	1301		
108	S.T.R. 190/2017	BEST IT WORLD (INDIA)PVT LTD ASSISTANT COMMISSIONER ANTI EVASION	SIDDHARTH RANKA/M IQBAL-P R B MATHUR-R
	1301		
109	S.T.R. 191/2017	BEST IT WORLD (INDIA)PVT LTD ASSISTANT COMMISSIONER ANTI EVASION	SIDDHARTH RANKA/M IQBAL-P R B MATHUR-R
	1301		
110	C.M.A. 2537/2017	INDIAN POTASH LTD UNION OF INIDA THR GEN MANAGER	AJAY SHUKLA-P S N MEENA-R
	1703		

S B CRIMINAL MISC. BAILS U/S 439 OF CR. P.C.

S B CRIMINAL MISC. BAILS U/S 438 OF CR. P.C.SB CRIMINAL WRITS

SB CRIMINAL APPEALS U/S 14-A OF SC & ST (POA) ACT RELATING
TO BAILS

NOTE: ADVOCATES WHO ARE DESIROUS TO TAKE ADJOURNMENT ARE REQUESTED
TO FURNISH WRITTEN REQUEST IN THIS REGARDS TO THE COURT MASTER,
A DAY BEFORE THE DATE OF HEARING , AFTER SEEKING NO OBJECTION
FROM THE OPPOSITE COUNSEL. IN ABSENCE OF SUCH WRITTEN REQUEST
THE MATTER WILL NOT BE ADJOURNED.

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
1	CRL.M.(BAIL) 11349/2017 0202	HAJI KHAN STATE OF RAJASTHAN THROUGH PP	R SURANA/SANJAY YADAV-P P.P.-R
2	CRL.M.(BAIL) 14057/2017 0202	VIKRAM @ VIKKY STATE OF RAJASTHAN TROUGH P.P.	ANAND BHARDWAJ-P P.P.-R
3	CRL.M.(BAIL) 14306/2017 0202	SUDHIR KUMAR GUPTA UNION OF INDIA	ALI MOHD KHAN-P P.P.-R TEJ PRAKASH SHARMA-R
4	CRL.M.(BAIL) 16103/2017 0202	SATISH KUMAR STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P P.P.-R
5	CRL.M.(BAIL) 16134/2017 0202	SHIVNARAYAN AND ANR STATE OF RAJASTHAN THROUGH PP	AMIR AZIZ-P P.P.-R GOVIND CHOUDHARY-R
6	CRL.M.(BAIL) 16150/2017 0202	GANESH SINGH BANJARA STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P.P.-R
7	CRL.M.(BAIL) 16316/2017 0202	SATVEER STATE OF RAJASTHAN THROUGH P P	VIJAYANT NIRWAN-P P.P.-R
8	CRL.M.(BAIL) 16330/2017 0202	BIRAM SINGH @ KALU STATE OF RAJ ASTHAN THROUGH PP	SANJAY GANGWAR/LAXMI KANT-P P.P.-R RAJESH SHARMA/SMT CHETNA-R
9	CRL.M.(BAIL) 16399/2017 0202	HATILA STATE OF RAJASTHAN THROUGH PP	JINESH JAIN-P P.P.-R
10	CRL.M.(BAIL) 16671/2017 0202	VIMAL KUMAR JAIN STATE OF RAJASTHAN THROUGH PP	MOHAMMED ANEES-P P.P.-R
11	CRL.M.(BAIL) 16672/2017 0202	VIMAL KUMAR JAIN STATE OF RAJASTHAN THROUGH PP	MOHAMMED ANEES-P P.P.-R
12	CRL.M.(BAIL) 16673/2017 0202	VIMAL KUMAR JAIN STATE OF RAJASTHAN THROUGH PP	MOHAMMED ANEES-P P.P.-R
13	CRL.M.(BAIL) 16674/2017 0202	VIMAL KUMAR JAIN STATE OF RAJASTHAN THROUGH PP	MOHAMMED ANEES-P P.P.-R
14	CRL.M.(BAIL) 16675/2017 0202	GOPAL STATE OF RAJASTHAN THROUGH PP	RAJENDRA SHARMA-P P.P.-R

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FOR ORDERS (439 CR.P.C.)			
15	CRL.M.(BAIL) 16676/2017 0202	CHHITAR LAL STATE OF RAJASTHAN THROUGH PP	SUMATI BISHNOI-P P.P.-R
16	CRL.M.(BAIL) 16684/2017 0202	RATAN LAL GURJAR STATE OF RAJASTHAN THROUGH PP	RAJESH SHARMA/CHETNA-P P.P.-R
17	CRL.M.(BAIL) 16686/2017 0202	GAJRAJ SINGH AND ORS STATE OF RAJASTHAN THROUGH PP	SAMARTH SHARMA-P P.P.-R
18	CRL.M.(BAIL) 16724/2017 0202 2ND BEFORE	JAGMOHAN STATE OF RAJASTHAN THROUGH PP	RAHUL SINSINWAR-P P.P.-R
With			
19	CRL.M.(BAIL) 16725/2017 0202 2ND BEFORE	JAHUL STATE OF RAJASTHAN THROUGH PP	ANKIT KHANDELWAL-P P.P.-R
20	CRL.M.(BAIL) 16733/2017 0202	SHAKIR AND ANR STATE OF RAJASTHAN THROUGH PP	HARENDRA SINGH-P P.P.-R
21	CRL.M.(BAIL) 16735/2017 0202 3RD	PAPPU KHAN STATE OF RAJASTHAN THROUGH PP	KHUSHAL SINGH-P P.P.-R
22	CRL.M.(BAIL) 16737/2017 0202	VIMAL KUMAR JAIN STATE OF RAJASTHAN THROUGH PP	MOHAMMED ANEES-P P.P.-R
23	CRL.M.(BAIL) 16738/2017 0202	DIYACHAND@DAYA CHAND GURJAR AND ORS STATE OF RAJASTHAN THROUGH PP	LOKENDRA SINGH SHEKHAWAT-P P.P.-R
24	CRL.M.(BAIL) 16746/2017 0202	SHIV SINGH STATE OF RAJASTHAN THROUGH PP	VIJAY KUMAR JANGID-P VIJENDRA YADAV-R P.P.-R
25	CRL.M.(BAIL) 16749/2017 0202	RAVI SAXENA STATE OF RAJASTHAN THROUGH PP	DEEPAK CHAUHAN-P P.P.-R
26	CRL.M.(BAIL) 16757/2017 0202	HANIF AND ANR STATE OF RAJASTHAN THROUGH PP	RAJESH SHARMA/CHETNA-P P.P.-R
27	CRL.M.(BAIL) 16761/2017 0202	DHEERAJ TIWARI STATE OF RAJASTHAN THROUGH PP	ANIL JAIN-P P S SHUKLA-R P.P.-R
With			
28	CRL.M.(BAIL) 16867/2017 0202	RAKESH KUMAR GARG STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/H R GURJAR-P P.P.-R
29	CRL.M.(BAIL) 16768/2017 0202	BAL CHAND STATE OF RAJASTHAN THROUGH PP	KALU SINGH SISODIYA-P P.P.-R
With			
30	CRL.M.(BAIL) 16769/2017 0202	GYAN SINGH AND ANR STATE OF RAJASTHAN THROUGH PP	KALU SINGH SISODIYA-P P.P.-R
31	CRL.M.(BAIL) 16772/2017 0202	LALSINGH STATE OF RAJASTHAN THROUGH PP	MANISH GUPTA-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
32	CRL.M.(BAIL) 16773/2017 0202	RAJENDRA KUMAR STATE OF RAJASTHAN THROUGH PP	SANJAY TYAGI/MOHAN-P P.P.-R
33	CRL.M.(BAIL) 16775/2017 0202	RESHAM STATE OF RAJASTHAN THROUGH PP	M P SINGH-P P.P.-R
34	CRL.M.(BAIL) 16776/2017 0202	RAJAN MALI STATE OF RAJASTHAN THROUGH PP	V S CHAUHAN-P P.P.-R
35	CRL.M.(BAIL) 16777/2017 0202	BHANWARLAL STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P.P.-R
36	CRL.M.(BAIL) 16780/2017 0202	KAMLESH@BABU STATE OF RAJASTHAN THROUGH PP	S R SAINI/DINESH SAINI-P P.P.-R
37	CRL.M.(BAIL) 16782/2017 0202	PREMNIDHI SHARMA STATE OF RAJASTHAN THROUGH PP	VIJAY POONIA-P P.P.-R
38	CRL.M.(BAIL) 16784/2017 0202	MANOJ KUMAR STATE OF RAJASTHAN THROUGH PP	K K BHINDA/ATAR SINGH-P P.P.-R
39	CRL.M.(BAIL) 16786/2017 0202	CHIRANJI@AAMI STATE OF RAJASTHAN THROUGH PP	SANTOSH KUMAR JAIN-P P.P.-R R R GOYAL-R
40	CRL.M.(BAIL) 16790/2017 0202	GYAN SINGH STATE OF RAJASTHAN THROUGH PP	RAVINDRA PALIWAL/MANISH-P P.P.-R
41	CRL.M.(BAIL) 16791/2017 0202	HARISINGH AND ANR STATE OF RAJASTHAN THROUGH PP	K N SHARMA-P P.P.-R
42	CRL.M.(BAIL) 16792/2017 0202	SAKOOR STATE OF RAJASTHAN THROUGH PP	GAJENDRA SINGH RATHORE-P P.P.-R
43	CRL.M.(BAIL) 16794/2017 0202	JAGANNATH AND ORS STATE OF RAJASTHAN THROUGH PP	K N SHARMA-P P.P.-R
44	CRL.M.(BAIL) 16795/2017 0202	IMRAN KHAN STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P P.P.-R
45	CRL.M.(BAIL) 16799/2017 0202	CHUNNA AND ANR STATE OF RAJASTHAN THROUGH PP	V V HARIT-P P.P.-R DR ABHINAV SHARMA/ANAND-R
46	CRL.M.(BAIL) 16801/2017 0202	MUNEER STATE OF RAJASTHAN THROUGH PP	VINEET DIXIT-P P.P.-R
47	CRL.M.(BAIL) 16802/2017 0202	MAHAVEER PRASAD SHARMA STATE OF RAJASTHAN THROUGH PP	KAPIL GUPTA-P P.P.-R
With			
48	CRL.M.(BAIL) 16803/2017 0202	ASHOK KUMAR MEENA STATE OF RAJASTHAN THROUGH PP	V R BAJWA GAURAV SINGH-P P.P.-R
49	CRL.M.(BAIL) 16804/2017 0202	RAJESH@RAJU STATE OF RAJASTHAN THROUGH PP	M P SINGH-P P.P.-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (439 CR.P.C.)			
50	CRL.M.(BAIL) 16805/2017 0202	SHAKEEL AHMAD STATE OF RAJASTHAN THROUGH PP	M P SINGH-P P.P.-R
51	CRL.M.(BAIL) 16806/2017 0202	SURESH SINGH GURJAR STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P.P.-R
52	CRL.M.(BAIL) 16807/2017 0202	VIKAS GURJAR STATE OF RAJASTHAN THROUGH PP	VIMAL KUMAR JAIN-P P.P.-R
53	CRL.M.(BAIL) 16808/2017 0202	DEEPAK KHANDELWAL STATE OF RAJASTHAN THROUGH PP	GOVIND GUPTA-P P.P.-R
54	CRL.M.(BAIL) 16825/2017 0202	MOHAMMAD TOUFIQ STATE OF RAJASTHAN THROUGH PP	SANJAY SINGHAL-P P.P.-R
55	CRL.M.(BAIL) 16829/2017 0202	PURUSOTTAM STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/O P FAUZDAR-P P.P.-R
56	CRL.M.(BAIL) 16833/2017 0202	BAHADUR SINGH STATE OF RAJASTHAN THROUGH PP	NARPAT SINGH SHEKHAWAT-P P.P.-R
57	CRL.M.(BAIL) 16834/2017 0202	NARAYAN SINGH AND ORS STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P.P.-R
58	CRL.M.(BAIL) 16844/2017 0202	LOKENDRA SINGH@BHANWAR SINGH STATE OF RAJASTHAN THROUGH PP	VINOD KUMAR SHARMA-P P.P.-R
59	CRL.M.(BAIL) 16849/2017 0202	TRILOK SINGH@RAJA STATE OF RAJASTHAN THROUGH PP	SAMARTH SHARMA-P P.P.-R RAJENDRA SINGH/P C JAIN-R
60	CRL.M.(BAIL) 16858/2017 0202	TAPENDRA SINGH@ANNU STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/PAWAN VERMA-P P.P.-R
61	CRL.M.(BAIL) 16861/2017 0202	DHARAMRAJ STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/O P FAUZDAR-P P.P.-R
62	CRL.M.(BAIL) 16864/2017 0202	HEM SINGH STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN/PAWAN VERMA-P P.P.-R
63	CRL.M.(BAIL) 16872/2017 0202	RATI RAM JAT STATE OF RAJASTHAN THROUGH PP	BRIJESH YADAV-P P.P.-R
64	CRL.M.(BAIL) 16888/2017 0202	SUSHIL KUMAR POONIYA STATE OF RAJASTHAN THROUGH PP	ASHVIN GARG-P P.P.-R
65	CRL.M.(BAIL) 16891/2017 0202	BANSI LAL STATE OF RAJASTHAN THROUGH PP	SHYAM BIHARI GAUTAM-P P.P.-R
66	CRL.M.(BAIL) 16901/2017 0202 2ND BEFORE	DHARA SINGH STATE OF RAJASTHAN THROUGH PP	JIYA UR RAHMAN-P P.P.-R
FOR ORDERS (438 CR.P.C.)			
67	CRL.M.(BAIL) 12539/2017 0201	SHARWAN SINGH STATE OF RAJASTHAN THROUGH PP	PRAHLAD SHARMA-P P.P.-R MANU PANCHOLI-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS (438 CR.P.C.)			
68	CRL.M.(BAIL) 14585/2017 0201	SAHID AND ORS STATE OF RAJASTHAN THROUGH PP	VIJAY YADAV-P P.P.-R
69	CRL.M.(BAIL) 15418/2017 0201	MEETHALAL MEENA STATE OF RAJASTHAN THROUGH PP	GIRISH KHANDELWAL-P P.P.-R
70	CRL.M.(BAIL) 15876/2017 0201	ROHIT NAGAR(MALAV) STATE OF RAJASTHAN THROUGH PP	ROHAN JAIN-P P.P.-R KHUSHAL SINGH-R
With			
71	CRL.M.(BAIL) 16216/2017 0201	ANIL MALAV STATE OF RAJASTHAN THROUGH PP	ROHAN JAIN-P P.P.-R KHUSHAL SINGH-R
72	CRL.M.(BAIL) 16051/2017 0201	SHAREEF AND ANR STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P.P.-R
73	CRL.M.(BAIL) 16809/2017 0201	JAISINGH CHAUHAN STATE OF RAJASTHAN THROUGH PP	KARTAR SINGH-P P.P.-R
74	CRL.M.(BAIL) 16835/2017 0201	RAMESH CHAND STATE OF RAJASTHAN THROUGH PP	RAJNEESH GUPTA-P P.P.-R
75	CRL.M.(BAIL) 16848/2017 0201	RAMVILAS MEENA@PAPPU MEENA STATE OF RAJASTHAN THROUGH PP	SANJAY SINGHAL-P P.P.-R
76	CRL.M.(BAIL) 16853/2017 0202	AJAY PAL SINGH RATHORE STATE OF RAJASTHAN THROUGH PP	K K BHINDA/ATAR SINGH-P P.P.-R
77	CRL.M.(BAIL) 16865/2017 0201	SMT RAMPATI DEVI STATE OF RAJASTHAN THROUGH PP	SUDHIR JAIN/BHRIGU-P P.P.-R
78	CRL.M.(BAIL) 16868/2017 0201	MANOJ KUMAR MEENA STATE OF RAJASTHAN THROUGH PP	NARENDRA KUMAR SHARMA-P P.P.-R
79	CRL.M.(BAIL) 16869/2017 0201	BHAGWAN AND ORS STATE OF RAJASTHAN THROUGH PP	RAHUL TIWARI-P P.P.-R
80	CRL.M.(BAIL) 16874/2017 0201	HAMIDA AND ANR STATE OF RAJASTHAN THROUGH PP	JIYA UR RAHMAN-P P.P.-R
FOR ORDERS - DEFECT CASES			
81	CRL.A. 2039/2017 0113 U/S 14 A SC/ST ACT	RAJU @ RAJESH STATE OF RAJ ASTHAN THROUGH PP	D G CHATURVEDI-P
FOR FRESH ADMISSION- WITH STAY/BAIL			
82	CRL.W. 389/2016 0113 STAY 4581/2016	COL. B M SEHGAL STATE OF RAJASTHAN AND ORS	GAURAV SHARMA-P MR. ASHWANI SHARMA-R
83	CRL.W. 610/2017 0113 STAY 6538/2017	SMT KANI DEVI STATE OF RAJASTHAN AND ORS	RAJESH SHARMA/CHETNA SH.-P
84	CRL.W. 630/2017 0113 STAY 6745/2017	JITENDRA SINGH @ GOURAV AND ANR STATE OF RAJASTHAN AND ORS	MITHUN CHATURVEDI-P

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITH STAY/BAIL				
85	CRL.W. 636/2017 STAY 6763/2017	SABNAM AND ANR STATE OF RAJASTHAN AND ORS	SHAHJAHAN KHAN-P	
FOR FRESH ADMISSION- WITHOUT STAY/BAIL				
86	CRL.W. 504/2017 0113	RAMESH CHANDRA SHARMA STATE OF RAJASTHAN AND ORS	D D KHANDELWAL-P	
ADMISSION WITH NOTICE SERVED- REPLY NOT FILED				
87	CRL.W. 459/2017 0113 STAY 5177/2017	RAMCHANDRA MEENA STATE OF RAJASTHAN AND ANR	SUDHIR JAIN-P PANKAJ GUPTA-P	NIKHLESH KATARA-R
FOR ORDERS				
88	CRL.A. 1553/2017 0113 U/S 14 A SC/ST ACT	KADEER KHAN STATE OF RAJASTHAN THROUGH PP	LIYAKAT ALI-P	P P-R
89	CRL.A. 2121/2017 0113 U/S 14 A (2) SC/ST ACT	MANISH STATE OF RAJASTHAN THROUGH PP	JITENDRA PANDEY/VIRENDRA-P	
90	CRL.A. 2177/2017 0113 U/S 14 A (2) SC/ST ACT	RAMKALYAN STATE OF RAJASTHAN THROUGH P P	ROHAN JAIN-P	
91	CRL.A. 2185/2017 0113 U/S 14 A (2) SC/ST ACT	AMIR KHAN STATE OF RAJASTHAN THROUGH P P	MOHD IQBAL KHAN-P	
92	CRL.A. 2187/2017 0113 U/S 14 A (2) SC/ST ACT	SUMER SINGH STATE OF RAJASTHAN THROUGH P P	ABDUL KALAM KHAN-P	
93	CRL.A. 2188/2017 0113 U/S 14 A (2) SC/ST ACT	NARENDRA SINGH STATE OF RAJASTHAN THROUGH P P	MAHENDRA SHARMA-P	
94	CRL.A. 2211/2017 0113 U/S 14 A (2) SC/ST ACT	BHUPENDRA SINGH STATE OF RAJASTHAN THROUGH P P	ASHVIN GARG-P	
FOR ORDERS ON INTERIM APPLICATIONS				
95	CRL.W. 371/2017 0113 APPL 18200/2017 STAY 4631/2017	RAMAVTAR SHARMA STATE OF RAJ AND ORS	S S SUNDA-P	G P KAUSHIK-R

SB CIVIL WRITS SERVICE MATTERS RELATING TO POST SERVICE AND RETIREMENT MATTERS, PENSION MATTERS, RETIREMENT BENEFITS VOLUNTARY RETIREMENTS, MATTERS RELATING TO INDUSTRIAL DISPUTES ACT, TRADE UNION ACT, WORKMEN COMPENSATION ACT, EMPLOYEES STATE INSURANCE ACT, FACTORIES ACT, EMPLOYEES PROVIDENT FUND AND MISC PROVISION ACT, PAYMENT OF GRATUITY ACT PAYMENT OF BONUS ACT, PAYMENT OF WAGES ACT, CONTRACT LABOUR (REGULATION OF PAYMENT ACT AND COMPANY CASES AND CIVIL SERVICE WRITS (DISCIPLINARY PROCEEDINGS AND PENALTIES PROMOTIONS SENIORITY SALARY AND ALLOWNACES TRANSFER REVERSIONS SELECTION SCALES AND ALL RESIDUE MATTERS

NOTE: IN HEARING CASES, LEARNED COUNSEL FOR THE PARTIES ARE REQUESTED TO KEEP AVAILABLE SHORT SYNOPSIS AND LIST OF DATES ALONG WITH PHOTOCOPY OF THE JUDGMENTS RELIED UPON

CASES LISTED IN HEARING CATEGORY EITHER IN MAIN LIST OR IN SUPPLEMENTARY LIST OR IN WEEKLY LIST WILL BE TAKEN YEAR WISE i e IN CHRONOLOGICAL ORDER

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	C.W. 19808/2017 0509 SENIOR CITIZEN	CONSTABLE RAJENDRA PRASAD UNION OF INDIA AND ORS	SANJAY MEHLA SUNITA MEHLA-P
2	C.W. 20464/2017 0507 SENIOR CITIZEN	J P SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
3	C.W. 3289/2014 0507 APPL 26083/2014	MANAGIND COMMITTEE BAL ANR DIRECTOR SECONDARY EDU ORS	AJAY TYAGI-P RAJVIR SHARMA-R RAJVIR SHARMA-R
4	C.W. 19748/2017 0516	NARENDRA SINGH STATE OF RAJ AND ORS	SUNIL KUMAR SAINI-P
5	C.W. 19843/2017 0505	GHANSHYAM MEENA STATE OF RAJ AND ORS	M P SINGH-P
6	C.W. 19927/2017 0511	DIWAN SINGH UNION OF INDIA AND ORS	LAKHAN SINGH TOMAR-P
7	C.W. 20051/2017 0523	OM PRAKASH SHARMA R S R T C AND ANR	HEMANT SHARMA-P
8	C.W. 20452/2017 0507	RAMESHWAR LAL SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGODIYA-P
FOR ORDERS			
9	C.W. 13703/2016 0509 SENIOR CITYZEN	SURYA DEV SHARMA STATE (EDUCATION DEPARTMENT)ORS	VINOD GOYAL-P RISHI PAL AGARWAL ADD G C-R
10	C.W. 19063/2017 0509 SENIOR CITIZEN	GIRISH CHAND BHARGAV STATE (PUBLIC WORKS DEPARTMENT) ORS	ZAKIR HUSSAIN-P
11	C.W. 21132/2017 0509 CMS 18514/2017 SENIOR CITIZEN	BHANWAR LAL TELI R S R T C AND ANR	ANKUL GUPTA-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
12	WRIT RAP 705/2017 4201 (LIMITATION) CMCW 969/2017	WAHID MOHAMMAD REGIONAL OFFICER	SUNIL KUMAR JAIN PRABHATI-P	
13	WRIT RAP 775/2017 4201	RAMVILAS MALI DY FOREST CONSERVATOR & ANR	K C SHARMA NIDHI SHARMA-P	
14	WRIT RAP 822/2017 4201	HARENDRA SINGH BAGARIA STATE OF RAJ AND ANR	SANJAY GANGWAR-P	
15	CRL.M.(BAIL) 13559/2017 0202 2ND BEFORE	ROHTASH STATE OF RAJASTHAN THROUGH PP	RAJENDRA SINGH TANWAR-P	P.P.-R
16	CRL.M.(BAIL) 16862/2017 0202 2ND BEFORE	PRAVEEN KRISHNA STATE OF RAJASTHAN THROUGH PP	RAJESH GOSWAMI-P	P.P.-R
17	C.W. 18223/2017 1502 CMS 16154/2017	MANAGING DIRECTOR R S R T C AND ANR GENERAL SECRETARY RAJ TRANSPORT WORKERS	R M BAIRWA VANDANA-P	
FOR ORDERS - ON INTERIM APPLICATIONS				
18	C.W. 4443/2001 0511 APPL 69832/2017	RAMESH CHAND BUNDEL L I C OF INDIA & ORS	A L VERMA-P	HEMANT SHARMA-R B L AGARWAL-R
19	C.W. 3846/2003 0507 APPL 70954/2017	SUBHASH CHANDRA STATE BANK OF BIKANER & JAIPUR	M S YADAV-P	M D AGRAWAL-R M D AGARWAL-R
20	C.W. 3667/2004 0507 APPL 68777/2017	MAHENDRA KUMAR JAIN SECRETARY HOME AFFAIRS JAIPUR	R A KATTA-P	M FAISAL BAIG DY G C-R DR A S KHANGAROT ADD G C-R
21	C.W. 13476/2008 0516 APPL 67940/2017	GULAB RAM STATE OF RAJ AND ORS	ASHWINI JAIMAN-P	G A-R DHEERAJ TRIPATHI DY. GC-R NALIN G NARAIN DY G C-R NEERAJ TRIPATHI DY G C-R RISHI PAL AGARWAL ADD G C-R
22	C.W. 8572/2011 0519 APPL 57408/2017	SMT RUDKALA DEVI AND ORS STATE (EDUCATION DEP)ORS	M M MEHRISHI-P	GANESH MEENA G C-R
23	C.W. 2878/2013 0517 APPL 70634/2017	SHRI NARAYAN MEENA STATE (EDUCATION DEPARTMENT)ANR	TANVEER AHMED-P	B K SHARMA ADD G C-R
24	C.W. 5604/2013 1502 APPL 66494/2017 STAY 4394/2013	DEPUTY GENERAL MANAGER DANIK SHRI BANSHI SINGH ANR	MAHENDRA SHANDILYA-P	DHARMENDRA JAIN-R DHARMENDRA JAIN-R NITISH BAGRI-R
25	C.W. 56/2015 0519 APPL 71492/2017	SMT VIMLA DEVI STATE OF RAJ AND ANR	SARVESH JAIN-P	
26	C.W. 1450/2015 0516 APPL 71366/2017 CMS 1303/2015	RAJARAM MEENA DISTRICT AND SESSIONS JUDGE &ANR	K L MEENA-P	RISHI PAL AGARWAL ADD G C-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
27	C.W. 18086/2015 1502 APPL 71292/2017	NARENDRA KUMAR MANAGER GANGANAGAR STATE SUGAR &ORS	SURESH KASHYAP-P AASHISH SHARMA-R
28	C.W. 3313/2016 0506 APPL 70910/2017	K C YADAV STATE OF RAJ AND ORS	DINESH YADAV-P M R YADAV-P RAM KUMAR SHARMA-R ASHOK BANSAL-R
29	C.W. 7752/2016 0509 APPL 64602/2017	MUNEER MOHAMMAD R S R T C &ANR	RAKESH KUMAR DESH RAJ-P DR R K SHARMA BHRIGU-R DR. R.K. SHARMA, ADV.-R
30	C.W. 10097/2016 0519 APPL 71173/2017 CMS 9085/2016	SMT HEERA DEVI STATE OF RAJ AND ANR	DR SHIVENDRA S RATHORE-P
31	C.W. 10628/2016 1502 APPL 66732/2017	ABDUL WAHID ZONEL FOREST OFFICER &ANR	ANUROOP SINGHI-P SHRI SHIV RAJ SINGH, DGC-R
32	C.W. 11031/2016 0509 APPL 60498/2017	CHAUTTAN LAL SAINI STATE (P H E D)ORS	SANTOSH SINGH SHEKHAWAT-P SAURABH SARASWAT DY G C-R
33	C.W. 11986/2016 0519 APPL 70643/2017	SHANTI DEVI KHANDELWAL&ANR STATE (AGRICULTURE DEP)ORS	HARI KRISHAN SHARMA-P MANJU JOSHI ADD G C-R DHEERAJ TRIPATHI-R R B MATHUR-R
With			
34	C.W. 3897/2013 0515	SMT SAROJ KHANDELWAL STATE OF RAJ AND ORS	R B MATHUR-P HEMANT MATHUR DY G C-R BABU LAL SAINI DY G C-R HARI KRISHAN SHARMA-R MANJU JOSHI ADD G C-R SUNITA SATYARTHI ADD G C-R
35	C.W. 1783/2017 0510 APPL 69136/2017 CMS 1632/2017	PRAVEEN SINGH JAIPUR NAGAR NIGAM AND ORS	RAJESH RAJKUMAWAT-P NAINA SARAF-R
With			
36	C.W. 1883/2017 0510 STAY 1706/2017	GIRDHARI LAL SHARMA STATE OF RAJ AND ORS	DINESH YADAV D BURMAN-P AAG AASHISH SHARMA-R NAINA SARAF-R
37	C.W. 5628/2017 0503 APPL 70976/2017 CMS 5144/2017	UMMED SINGH STATE OF RAJ AND ORS	ANIL UPMAN SHRIBHAN-P B L AVASTHI ADD G C-R ANURAG SHARMA AAG-R MR. B.L. AVASTHI, GC-R
38	C.W. 8519/2017 0505 APPL 71177/2017 CMS 7683/2017	SAJJAN SINGH KULHAR STATE (EDUCATION DEPARTMENT) ANR	SANJAY MEHLA SUNITA MEHLA-P
39	C.W. 9728/2017 5400 APPL 41070/2017 APPL 71943/2017 BEFORE CMS 8802/2017	SMT SITA DEVI AND ANR STATE OF RAJ AND ORS	S K JINDAL AMIT JINDAL-P R D SHARMA-P MANOJ SHARMA RAMNIWAS-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - ON INTERIM APPLICATIONS			
40	C.W. 11335/2017 0523 APPL 66489/2017	ANANT LAL MEENA STATE (REVENUE DEPARTMENT) ANR	TANVEER AHAMAD-P DHARMENDRA PAREEK ADD G C-R DHARMENDRA PAREEK DY GC-R
41	C.W. 14769/2017 0510 APPL 64242/2017 CMS 13699/2017	MR MUKESH KUMAR MEENA U O I AND ORS	R R GURJAR N S GURJAR-P DR RAM KISHAN SHARMA-P P P MATHUR-R ASHISH KUMAR-R DEVESH KUMAR BANSAL-R
42	C.W. 15960/2017 0507 APPL 62574/2017 CMS 14125/2017	NITIN YADAV STATE OF RAJ AND ORS	ASHOK YADAV-P R B MATHUR-R
43	C.W. 18218/2017 0510 APPL 68775/2017 CMS 16149/2017	SHIV SINGH SHEKHAWAT NATIONAL SEEDS CORPORATION & ORS	ARUN SHARMA-P SANDEEP SINGH SHEKHAWAT-R
With			
44	C.W. 18172/2017 0510 APPL 68776/2017 CMS 16105/2017	SMT LILLY BABU MR VINOD KUMAR GAUR AND ANR	RAVI CHIRANIA-P SANDEEP SINGH SHEKHAWAT-R
45	C.W. 18851/2017 0507 APPL 71365/2017	UDAILAL BHOI SUPERINTENDING ENGINEER & ANR	D P SHARMA-P
FOR FRESH ADMISSION- WITH STAY/BAIL			
46	C.W. 22246/2017 0507 CMS 19418/2017 SENIOR CITIZEN	ATMANAND PANDEY STATE OF RAJ AND ORS	S K SAKSENA ASHISH-P
47	C.W. 22321/2017 0509 CMS 19482/2017 SENIOR CITIZEN	RAMPAL SHARMA STATE OF RAJ AND ORS	HIMANSHU JAIN-P
48	C.W. 22322/2017 0523 CMS 19483/2017 SENIOR CITIZEN	TULSI RAM GIRI STATE OF RAJ AND ORS	SANDEEP SAXENA SAVITA-P
49	C.W. 17915/2012 0511 CMS 14839/2012	N K GUPTA P N B AND ANR	ANAND SHARMA-P
50	C.W. 7530/2015 1502 STAY 6539/2015	D F O SAMAJIK VANIKI MADHAV SINGH	N K BHATT ADD G C-P J P SHARMA-R
51	C.W. 13999/2017 0510 CMS 12392/2017	PREMLATA MADHUKAR STATE OF RAJ AND ORS	SANDEEP KUMAR SHARMA-P
52	C.W. 14970/2017 0517 CMS 13234/2017	BANDELA ALPHONSUS HINDUSTAN COPPER LTD & ANR	P K SHARMA ANUPMA SHARMA-P ASHISH KUMAR SINGH-R
53	C.W. 16116/2017 0507 CMS 14249/2017	MANOJ KUMAR BHARADWAJ STATE OF RAJ AND ORS	ANKUR SRIVASTAVA-P
54	C.W. 16302/2017 0503 CMS 14422/2017	BRIJ MOHAN SHARMA STATE (REVENUE DEPARTMENT) ORS	N K SINGHAL-P

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FOR FRESH ADMISSION- WITH STAY/BAIL			
55	C.W. 17441/2017 0507 CMS 15477/2017	AKHIL RAJASTHAN RIICO RAJASTHAN STATE INDUSTRIAL DEVELOP & ORS	MAHENDRA SHAH VIGYAN SHAH-P JAI LODHA-R
56	C.W. 17965/2017 0507 CMS 15929/2017	PREM JI PATIDAR AMBIKA PATHAK AND ORS	PRADEEP MATHUR-P SANJAY SHARMA-R
57	C.W. 18698/2017 1502 CMS 16562/2017	DY CONSERVATOR OF FOREST & ANR SHRI RAGHUNATH	SHIVRAJ SINGH DY GC-P H V NANDWANA-R H V NANDWANA-R
58	C.W. 20861/2017 1502 CMS 18273/2017	NATIONAL DIRECTOR WORLD VISION INDIA ORS RAJENDRA MASIH	DEEPAK GOYAL PRERANA-P
59	C.W. 21008/2017 0503 CMS 18406/2017	RAJ KUMAR YADAV STATE OF RAJ AND ANR	MANOJ BHARDWAJ-P
60	C.W. 21937/2017 1502 CMS 19158/2017	SUPERINTENDENT CUM SECRETARY SHRI KRISHANKANT SHARMA &ANR	SANJAY KUMAR SHARMA GC-P
61	C.W. 22250/2017 0510 CMS 19424/2017	BIRAM CHAND LODHA STATE OF RAJ AND ORS	SUNIL KUMAR JAIN PRABHATI-P
62	C.W. 22309/2017 1502 CMS 19469/2017	ASHOK KUMAR CHAIRMAN NAGAR PALIKA AND ANR	BANWARI SHARMA N N SHARMA-P
63	C.W. 22320/2017 0506 CMS 19481/2017	CHANDAN SINGH SISODIYA J V V N L AND ORS	DHARMENDRA JAIN VINOD-P
64	C.W. 22338/2017 0505 CMS 19500/2017	SMT SUDESH KUMARI STATE BANK OF INDIA AND ORS	ASHOK BANSAL-P
FOR FRESH ADMISSION- WITHOUT STAY/BAIL			
65	C.W. 19468/2017 0507 SENIOR CITIZEN	GHANSHYAM SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
66	C.W. 19469/2017 0507 SENIOR CITIZEN	HANUMAN PRASAD SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
67	C.W. 19470/2017 0507 SENIOR CITIZEN	ISHWAR SINGH BHATI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
68	C.W. 19473/2017 0507 SENIOR CITIZEN	MOOLCHAND UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
69	C.W. 19474/2017 0507 SENIOR CITIZEN	NIRANJAN LAL SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
70	C.W. 19488/2017 0507 SENIOR CITIZEN	KAILASH KAMATI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
71	C.W. 19559/2017 0507 SENIOR CITIZEN	NARPAT SINGH KACHHAWA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITHOUT STAY/BAIL			
72	C.W. 19560/2017 0507 SENIOR CITIZEN	ISHWAR SINGH CHAUHAN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
73	C.W. 20258/2017 0507 SENIOR CITIZEN	JANARDAN PRASAD UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
74	C.W. 20260/2017 0507 SENIOR CITIZEN	SAJJAN SINGH UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
75	C.W. 20262/2017 0507 SENIOR CITIZEN	G K BASSI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
76	C.W. 20264/2017 0507 SENIOR CITIZEN	JAI SINGH KUMPAWAT UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
77	C.W. 20266/2017 0507 SENIOR CITIZEN	BHARAT BHUSHAN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
78	C.W. 20269/2017 0507 SENIOR CITIZEN	GHANSHYAM THAWANI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
79	C.W. 20282/2017 0507 SENIOR CITIZEN	SURESH CHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
80	C.W. 20283/2017 0507 SENIOR CITIZEN	YAD RAM PATNWAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
81	C.W. 20284/2017 0507 SENIOR CITIZEN	RAM SWAROOP UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
82	C.W. 20285/2017 0507 SENIOR CITIZEN	R S SAXENA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
83	C.W. 20286/2017 0507 SENIOR CITIZEN	B L JALUTHARIA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
84	C.W. 20287/2017 0507 SENIOR CITIZEN	BABU LAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
85	C.W. 20349/2017 0507 SENIOR CITIZEN	ROOP NARAYAN SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
86	C.W. 20350/2017 0507 SENIOR CITIZEN	WALIDAD KHAN PATHAN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
87	C.W. 20351/2017 0507 SENIOR CITIZEN	BHAGU RAM UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
88	C.W. 20352/2017 0507 SENIOR CITIZEN	MOOLCHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
89	C.W. 20353/2017 0507 SENIOR CITIZEN	BALRAM KISHAN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITHOUT STAY/BAIL			
90	C.W. 20354/2017 0507 SENIOR CITIZEN	MANOHAR LAL CHOUHAN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
91	C.W. 20355/2017 0507 SENIOR CITIZEN	DEEN DAYAL SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
92	C.W. 20356/2017 0507 SENIOR CITIZEN	ANIL KUMAR GUPTA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
93	C.W. 20357/2017 0507 SENIOR CITIZEN	HUKUM CHAND UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
94	C.W. 20362/2017 0507 SENIOR CITIZEN	SMT TARA DEVI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
95	C.W. 20364/2017 0507 SENIOR CITIZEN	MAN MOHAN SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
96	C.W. 20365/2017 0507 SENIOR CITIZEN	JASWANT KUMAR SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
97	C.W. 20366/2017 0507 SENIOR CITIZEN	HARDEEP SINGH BEDI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
98	C.W. 20367/2017 0507 SENIOR CITIZEN	KISHIN LAL JONWAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
99	C.W. 20370/2017 0507 SENIOR CITIZEN	RAM KISHORE VERMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
100	C.W. 20371/2017 0507 SENIOR CITIZEN	HARI OM VISHWAKARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
101	C.W. 20373/2017 0507 SENIOR CITIZEN	SHYAM SUNDER UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
102	C.W. 20374/2017 0507 SENIOR CITIZEN	PREM KUMAR MOTIHAR UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
103	C.W. 20375/2017 0507 SENIOR CITIZEN	MADAN LAL SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
104	C.W. 20376/2017 0507 SENIOR CITIZEN	KAILASH CHAND UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
105	C.W. 20380/2017 0507 SENIOR CITIZEN	KAILASH CHAND UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
106	C.W. 20382/2017 0507 SENIOR CITIZEN	BANSI LAL VERMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
107	C.W. 20386/2017 0507 SENIOR CITIZEN	A K DUBEY UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITHOUT STAY/BAIL			
108	C.W. 20387/2017 0507 SENIOR CITIZEN	RAM KISHAN SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
109	C.W. 20388/2017 0507 SENIOR CITIZEN	ROOP NARAYAN SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
110	C.W. 20389/2017 0507 SENIOR CITIZEN	KALU RAM UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
111	C.W. 20391/2017 0507 SENIOR CITIZEN	PANNA SINGH RAWAT UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
112	C.W. 20392/2017 0507 SENIOR CITIZEN	KALTON JACKSON U O I AND ORS	SUNIL KUMAR SINGH-P
113	C.W. 20394/2017 0507 SENIOR CITIZEN	HARI SHANKAR KUMAWAT UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
114	C.W. 20437/2017 0507 SENIOR CITIZEN	DURGA PRASAD JHALA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
115	C.W. 20462/2017 0507 SENIOR CITIZEN	RAMDEEN RAWAT UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
116	C.W. 20467/2017 0507 SENIOR CITIZEN	K K ROY UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
117	C.W. 20473/2017 0507 SENIOR CITIZEN	ASHOK KUMAR GUPTA U O I AND ORS	SUNIL KUMAR SINGH-P
118	C.W. 20477/2017 0507 SENIOR CITIZEN	DALUAT MULCHANDANI U O I AND ORS	SUNIL KUMAR SINGH-P
119	C.W. 20481/2017 0507 SENIOR CITIZEN	VIRENDRA KUMAR RANIWAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
120	C.W. 22245/2017 0516 SENIOR CITIZEN	CHANDRA KANTA STATE OF RAJ AND ANR	RAJ KUMAR SHARMA-P
121	C.W. 22273/2017 0507 SENIOR CITIZEN	MANAK CHAND AND ORS PRINCIPAL SECRETARY AND ORS	MUKESH KUMAR VERMA-P
122	C.W. 6692/2012 1502	DILEEP SINGH CHIEF FOREST OFFICER AND ORS	M F BAIG-P DHEERAJ TRIPATHI-P
123	C.W. 4768/2016 1502	HUKAM ASSISTANT ENGINEER P W D	SATYAPAL POSHWAL-P
124	WRIT REVIEW 325/2017 4201 BEFORE	DINESH KUMAR AND ORS STATE OF RAJ AND ORS	NAWAB ALI RATHORE-P
125	C.W. 16856/2017 0507	ASHOK KUMAR MEHRA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

S.No.	Case Type /No	Title of The Case	Name of Advocate
With 126	C.W. 16822/2017 0507	SMT SHASHI GOYAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 127	C.W. 16823/2017 0507	JITENDRA SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 128	C.W. 16824/2017 0507	RAKESH BAIJAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 129	C.W. 16825/2017 0507	ASHOK KUMAR UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 130	C.W. 16826/2017 0507	S S JYOTIANA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 131	C.W. 16827/2017 0507	M P MATHUR UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 132	C.W. 16829/2017 0507	HIRALAL SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 133	C.W. 16830/2017 0507	SHEKHAR CHAND CHATURVEDI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 134	C.W. 16831/2017 0507	ARJUN LAL JASORIA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 135	C.W. 16832/2017 0507	MAHESH CHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 136	C.W. 16833/2017 0507	VIRUMAL GIANCHANDANI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 137	C.W. 16834/2017 0507	SURESH CHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 138	C.W. 16835/2017 0507	MOHAN SINGH RATHORE UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 139	C.W. 16836/2017 0507	MOHAN LAL SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

S.No.	Case Type /No	Title of The Case	Name of Advocate
With 140	C.W. 16837/2017 0507	BHANWAR LAL SANKHLA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 141	C.W. 16838/2017 0507	C D SHRAMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 142	C.W. 16839/2017 0507	H C BANSAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 143	C.W. 16840/2017 0507	K K SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 144	C.W. 16841/2017 0507	TEJ PAL SINGH UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 145	C.W. 16842/2017 0507	TRILOK CHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 146	C.W. 16843/2017 0507	MOOL CHAND NEHRA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 147	C.W. 16844/2017 0507	UDAI KUMAR CHOUGULA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 148	C.W. 16845/2017 0507	CHAND MAL JALUTHARIA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 149	C.W. 16857/2017 0507	SUNIL KUMAR UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 150	C.W. 16858/2017 0507	AMRIT KUMAR SINGHAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 151	C.W. 16859/2017 0507	K V SINGH UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 152	C.W. 16860/2017 0507	A K GOYAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 153	C.W. 16861/2017 0507	ASHOK KEHMCHANDANI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITHOUT STAY/BAIL			
With 154	C.W. 16862/2017 0507	SMT SUGAN JANGID UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 155	C.W. 16863/2017 0507	BHOPAL SINGH SHEKHAWAT UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 156	C.W. 16864/2017 0507	RAKESH GUPTA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 157	C.W. 16865/2017 0507	JAI GOPAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 158	C.W. 16866/2017 0507	RAM BILASH UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 159	C.W. 16867/2017 0507	DINESH CHAND JHA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 160	C.W. 16868/2017 0507	O P ARORA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 161	C.W. 16869/2017 0507	PRAMOD KUMAR SHRIVASTAVA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 162	C.W. 16870/2017 0507	POKAR RAM BHOBHARIA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 163	C.W. 16871/2017 0507	SHIVCHARAN SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 164	C.W. 16872/2017 0507	LAXMAN SINGH SOLANKI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 165	C.W. 16873/2017 0507	RAMESH CHANDRA MANTRI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 166	C.W. 16874/2017 0507	RAMKRISHAN WATUMAL JETHWANI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 167	C.W. 16875/2017 0507	JAGDISH PRASAD KACHHAWA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

S.No.	Case Type /No	Title of The Case	Name of Advocate
With 168	C.W. 16876/2017 0507	JAI KISHAN ARJANI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 169	C.W. 16877/2017 0507	PRAHALAD RAI SONI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 170	C.W. 16878/2017 0507	GURUDEEP SINGH UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 171	C.W. 16879/2017 0507	SAMUEL SOHAN SINGH UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 172	C.W. 16880/2017 0507	A K ASSUDANI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 173	C.W. 16881/2017 0507	SATYA NARAIN MAHESHWARI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 174	C.W. 16882/2017 0507	RATAN KANT PADGIL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 175	C.W. 16883/2017 0507	RAMJAS POKHRA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 176	C.W. 17835/2017 0507	HANUMAN SINGH UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 177	C.W. 17836/2017 0507	G K SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 178	C.W. 17837/2017 0507	S N GAURAV UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 179	C.W. 17841/2017 0507	HARI SHANKAR UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 180	C.W. 18562/2017 0507	DAULAT RAM SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 181	C.W. 18563/2017 0507	RAM CHANDER SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

S.No.	Case Type /No	Title of The Case	Name of Advocate
With 182	C.W. 18564/2017 0507	RAMESH CHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 183	C.W. 18565/2017 0507	OM PRAKASH AIRUN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 184	C.W. 18566/2017 0507	NAVEEN KUMAR GUPTA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 185	C.W. 18567/2017 0507	CHHOTE LAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 186	C.W. 18568/2017 0507	CHUNNILAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 187	C.W. 18688/2017 0507	ABDUL WAHID ANSARI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 188	C.W. 18766/2017 0507	S N CHOUHAN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 189	C.W. 18825/2017 0507	SITA RAM UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 190	C.W. 19050/2017 0507	RAJENDRA PRASAD MATHUR UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 191	C.W. 19051/2017 0507	RAMZAN ALI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 192	C.W. 19052/2017 0507	BALU RAM SAMBHRIA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 193	C.W. 19061/2017 0507	R C YADAV UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 194	C.W. 19098/2017 0507	N S VERMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P
With 195	C.W. 19099/2017 0507	Y K TYAGI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITHOUT STAY/BAIL				
With 196	C.W. 19100/2017 0507	SOHAN SINGH RAWAT UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
With 197	C.W. 19117/2017 0507	SUBHASH CHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
With 198	C.W. 19131/2017 0507	SHIV NARAYAN MATHUR UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P REKHA DIXIT-P	
With 199	C.W. 19220/2017 0507	P C JAIN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
With 200	C.W. 19459/2017 0507	KISHAN SINGH CHOUHAN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
With 201	C.W. 19463/2017 0507	GANGA RAM UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
With 202	C.W. 19464/2017 0507	MOHAN LAL PALIWAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
With 203	C.W. 19556/2017 0507	SURYA DEV SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
With 204	C.W. 19557/2017 0507	MEHENDRA KUMAR SEN UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
With 205	C.W. 19558/2017 0507	AMAR CHAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
206	C.W. 16886/2017 0511	SUNIL KUMAR VERMA STATE (EDUCATION DEPARTMENT) ORS	KULDEEP ASWAL ANNU-P	
207	C.W. 18574/2017 0507	MANGI LAL DHANKHAD R S R T C AND ORS	V L MATHUR AMIT DHAWAN-P	RAHUL LODHA-R
208	C.W. 19471/2017 0507	R K BHARDWAJ UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
209	C.W. 19472/2017 0507	TRILOK CHAND UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
210	C.W. 19489/2017 0507	KISHAN LAL UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	

**Daily Causelist(Filterd)
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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION- WITHOUT STAY/BAIL				
211	C.W. 19561/2017 0507	GHANSHYAM BHATI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
212	C.W. 20265/2017 0507	SMT SANGH MITRA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
213	C.W. 20268/2017 0507	MEERA DEVI UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
214	C.W. 20448/2017 0507	BRAHMANAND SHARMA UNION OF INDIA AND ORS	SUNIL KUMAR SINGH-P	
215	C.W. 20767/2017 0507	SUSHIL KUMAR MAHAWAR STATE (RURAL DEVELP & PANCHAYATI) ORS	MANOJ SHARMA-P	
216	C.W. 22064/2017 1502	SHREE JEEVRAJ VARISTH BHU VEGYANIK AND ANR	DHARMENDRA JAIN VINOD-P	
217	C.W. 22285/2017 0507	PAWAN KUMAR ACHARYA AND ANR STATE OF RAJ AND ORS	RAM PRATAP SAINI-P	
218	C.W. 22330/2017 0505	RAMESH CHAND RAWAL STATE OF RAJ AND ANR	RAM PRATAP SAINI-P	
219	C.W. 22335/2017 0510	KRISHNA KUMAR MATHUR AND ANR STATE OF RAJ AND ORS	KAMAL KUMAR MATHUR-P	
FOR ADMISSION - NOTICE SERVED REPLY NOT FILED				
220	C.W. 1527/2016 0509 SENIOR CITIZEN	INDRA CHAND SONI M D R S R T C &ANR	RAJEEV SOGARWAL-P	VINAYAK JOSHI-R
221	C.W. 11809/2017 0509 SENIOR CITIZEN	N B KHANDELWAL UNION OF INDIA AND ORS	DINESH SHARMA-P	R B MATHUR-R
222	C.W. 13187/2014 0509	JAGDISH PRASAD SHARMA STATE (MEDICAL AND HEALTH)ORS	MAHENDRA SHAH V SHAH-P	MR. SANJAY SHARMA-R
With				
223	C.W. 7518/2014 0521	JAGDISH PRASAD SHARMA STATE (MEDICAL AND HEALTH)ORS	M SHAH VIGYAN SHAH-P	
224	C.W. 10465/2015 1502	KHEMCHAND RAIGAR &ORS CHIEF MECDHANICAL ENGINEER &ORS	AMIT PUNIA-P	OM PRAKASH SHEORAN-R
225	C.W. 13235/2015 0521	JAGAN PRASAD GUPTA CHAIRMAN S B I AND ANR	PRADEEP ASTHANA-P	VIRENDRA SINGH YADAV-R
226	C.W. 603/2016 0509 STAY 511/2016	SECRETARY MEDICAL &HEALTH &ORS SHYAM SUNDER TIWARI	PARIKSHIT SINGH DY G C-P	VIMAL KUMAR JAIN-R
227	C.W. 4890/2017 0505	BEGA RAM STATE OF RAJ AND ORS	M M MEHARISHI-P	DR A S KHANGAROT ADD G C-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - NOTICE SERVED REPLY NOT FILED			
228	C.W. 16030/2017 0503 CMS 14171/2017	ASHOK KUMAR SINGH RAWAT STATE OF RAJ AND ANR	RAKESH KUMAR PRIYANKA-P HIMANSHU SHARMA-R
FOR ADMISSION - NOTICE SERVED REPLY FILED			
229	C.W. 2935/2009 0516 SENIOR CITIZEN	PREM CHAND GUPTA THE REGISTRAR CO-OPERATIVE AND	R B MATHUR, BRIJ SHARMA-P ABHISHEK SHARMA-R RAM KUMAR SHARMA-R
230	C.W. 553/2015 0509 SENIOR CITIZEN	OM PRAKASH GUPTA STATE (AYURVED DEPARTMENT)ORS	ABHISHEK SHARMA-P PARIKSHIT SINGH DY G C-R RISHI PAL AGARWAL ADD G C-R
231	C.W. 1174/2015 0509 SENIOR CITIZEN	KESHAV DEV SHARMA STATE (PANCHAYATI RAJ DEP)ORS	BANWARI SHARMA N N SHARMA-P RISHI PAL AGARWAL ADD G C-R SANJAY SHARMA G.C-R
232	C.W. 14328/2015 0519 SENIOR CITIZEN	SMT VIDYA DEVI STATE OF RAJ AND ORS	PRADEEP MATHUR-P R B MATHUR-R ANURAG SHARMA AAG-R RISHI PAL AGARWAL ADD G C-R
233	C.W. 6869/2016 0519 SENIOR CITIZEN	SMT GEETA DEVI STATE (EDUCATION DEPARTMENT)ORS	S K SAKSENA-P RISHI PAL AGARWAL ADD G C-R SANJAY KUMAR SHARMA G C-R
234	C.W. 12561/2017 0503 CMS 11161/2017 SENIOR CITIZEN	PARAS CHAND JAIN STATE (IRRIGATION DEPT) AND ORS	S C GOYAL SUNIL NATH-P RISHI PAL AGARWAL ADD G C-R
235	C.W. 14051/2017 0507 CMS 12426/2017 SENIOR CITIZEN	SMT KASTURI DEVI STATE OF RAJ AND ORS	JAI PRAKASH GUPTA-P RISHI PAL AGARWAL DY G C-R RISHIPAL AGRAWAL-R SANJAY KUMAR SHARMA G C-R
236	C.W. 19781/2017 0522 CMS 17495/2017 SENIOR CITIZEN	DR KUSUM SANGHI STATE OF RAJ AND ORS	PRAVEEN SHARMA-P KUNAL JAIMAN-R ADVOCATE GENERAL-R
237	C.W. 21006/2017 0509 SENIOR CITIZEN	DR AHMED ALI STATE OF RAJ AND ORS	SANDEEP SINGH SHEKHAWAT-P
238	C.W. 4660/2006 0505	ASHOK KUMAR JAIN AND ORS STATE OF RAJ AND ORS	VIRENDRA LODHA-P R B MATHUR-R
239	C.W. 9858/2008 0507	PRAHLAD SINGH STATE OF RAJ.	ANURAG SHARMA-P R D SHARMA-P HEMANT MATHUR DY G C-R
240	C.W. 10232/2008 0519	ANOKHI DEVI STATE OF RAJ AND ORS	RAJDEEPAK RASTOGI-P SARTHAK RASTOGI-P HEMANT MATHUR DY G C-R H P BAIRWA DY G C-R SANJEEV SINGHAL DY G C-R
241	C.W. 1272/2009 0523	HARI SAHAI RAM JAT A V V N LTD AND ANR	D P SHARMA-P PUNIT SINGHVI-P HARISH MAAN-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - NOTICE SERVED REPLY FILED			
242	C.W. 3424/2009	R S TRIVEDI AND ANR STATE OF RAJ AND ORS	BRIJESH YADAV-P AKHIL SIMLOTE-P DINESH YADAV-P
	0521 CMS 1543/2009		KRISHNA VERMA ADD G C-R ARPIT SRIVASTAVA DY G C-R B K SHARMA AGC-R
243	C.W. 13696/2009	MANOHAR LAL MEENA DIRECTOR SECONDARY EDU &ORS	C P SHARMA-P
	0507		GANESH MEENA G C-R S D KHASPURIA ADD G C-R
244	C.W. 14279/2009	NAWAL KISHORE GUPTA STATE OF RAJ	R K MATHUR-P
	0511		RAJ SHARMA ADD G C-R B L AVASTHI ADD G C-R
245	C.W. 14787/2009	UDAI SINGH STATE OF RAJ & ORS	SURESH PAREEK-P
	0505		DR A S KHANGAROT ADD G C-R M F BAIG-R
246	C.W. 14811/2011	RICHPAL SINGH LABOUR COURT AND ORS	SANDEEP SAXENA-P RAJEEV SURANA-P
	1502		G N MISHRA MANAV DY G C-R ASHISH JAIN ADD G C-R G N MISHRA MANAV DY G C-R RISHI PAL AGARWAL ADD G C-R
247	C.W. 10173/2012	BRAHMANAND SHARMA STATE (EDUCATION DEPARTMENT)ORS	SANJAY SHARMA-P
	0507		GANESH MEENA G C-R SANJAY KUMAR SHARMA-R
248	C.W. 6622/2013	RADHEY SHYAM SHARMA R S I D AND ANR	B C CHIRANIA-P
	0523		NITISH BAGRI-R
With			
249	C.W. 7580/2013	KAILASH CHAND BHATT R S I D AND ANR	RAVI CHIRANIA-P
	0523		NITISH BAGRI-R
With			
250	C.W. 3274/2014	SHRI NARAYAN AND ORS M D R S I D AND ANR	B C CHIRANIA-P
	0523		NITISH BAGRI-R
With			
251	C.W. 4574/2014	SARVAN LAL GURJAR RIICO & ORS.	B C CHIRANIA-P
	0523		NITISH BAGRI-R
With			
252	C.W. 5448/2014	OM PRAKASH GAUR R S I D AND ORS	RAVI CHIRANIA-P
	0523		NITISH BAGRI-R
253	C.W. 6661/2013	CHITTARMAL JAT STATE (EDUCATION DEPARTMENT)ORS	SHASHANK AGARWAL-P
	0509		PRIYANKA PAREEK DY G C-R B K SHARMA ADD G C-R B K SHARMA DY GC-R
254	C.W. 14666/2013	MAIM BATI U O I AND ORS	M R YADAV-P
	0519		S S RAGHAV-R ANAND SHARMA-R B S CHHABA-R T P SHARMA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - NOTICE SERVED REPLY FILED			
255	C.W. 2348/2014 1502	TARACHAND SAINI HOTEL CLARKS AMER & ORS.	BABU LAL GUPTA-P VIRENDRA AGARWAL-R R K JAIN-R
256	C.W. 3746/2014 0507	VIRENDRA KUMAR JAIN & ORS STATE OF RAJ AND ORS	VINOD LAL MATHUR-P PARIKSHIT SINGH DY G C-R
257	C.W. 5368/2014 0507	JAI PRAKASH MEENA STATE (HOME DEPARTMENT)ANR	VINOD GOYAL-P DR A S KHANGAROT ADD G C-R
258	C.W. 8666/2014 0507 CMS 8004/2014	SHAILENDRA SHUKLA AND ORS STATE (TECHNICAL EDU)ANR	PETITIONER SELF-P ASHOK BANSAL-P MANU BHARGAVA G C-R MANU BHARGAV G C-R
259	C.W. 11285/2014 0523 STAY 10515/2014	RICHAPAL SINGH STATE (PANCHAYATI RAJ DEP)ORS	GAJENDER SHARMA-P PREM KRISHAN SHARMA-P S K GUPTA AAG-R
260	C.W. 14051/2014 0507	RAJ BIJLI WORKEERS FEDERATON STATE (ENERGY DEP)ORS	NAWAL SINGH SIKARWAR-P J M SAXENA AAG-R BABU LAL SAINI-R BABU LAL SAINI DY G C-R J M SAXENA AAG-R J.M.SAXENA A.A.G.-R
261	C.W. 14352/2014 0509 CMS 13215/2014	AHMAD NOOR AND ORS STATE OF RAJ AND ORS	K N SHARMA-P SANJAY KUMAR SHARMA G C-R JAI KUMAR YADAV-R
With 262	C.W. 4105/2013 0509 APPL 35754/2014 CMS 3187/2013	SATYA NARAYAN DADHICH STATE (PANCHYATI RAJ DEP)ORS	RAJVIR SHARMA-P JAI KUMAR YADAV-R
263	C.W. 6267/2015 0505	SHANKAR LAL AND ORS STATE (P W D) AND ORS	SURESH KASHYAP-P DR A S KHANGAROT ADD G C-R
264	C.W. 8811/2015 0506 STAY 7723/2015	JOGENDRA PAL &ORS STATE (HOME DEPARTMENT)ORS	JAI LODHA-P AAG-R G S GILL AAG-R
265	C.W. 11902/2015 0505	DINESH CHANDRA SHARMA STATE (EDUCATION DEPARTMENT)ANR	RAJENDRA VAISH-P NEERAJ BATRA-P RAJ SHARMA NAVEEN SHARMA-P SANJAY KUMAR SHARMA G C-R
266	C.W. 13747/2015 0505 CMS 12129/2015	GHANSHYAM SINGH DEVAL STATE (REVENU DEPARTMENT)ORS	DR SAUGATH ROY-P DHARMENDRA PAREEK ADD G C-R RAKESH KUMAR SHARMA-R
With 267	C.W. 6198/2016 0506 CMS 5564/2016	RAMSWAROOP PANKAJ STATE (REVENU DEPARTMENT)ANR	VIJAY DUTT SHARMA-P DHARMENDRA PAREEK ADD G C-R MAHENDRA SHAH V SHAH-R RAKESH KUMAR SHARMA-R VIGYAN SHAH-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
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268	C.W. 15220/2015 0505	RAJ RAM MEENA J V V N LTD &ORS	R D MEENA-P SANDEEP SINGH SHEKHAWAT-R H V NANDWANA-R
269	C.W. 1047/2016 0507 STAY 870/2016	CAPT RAJVEEV DUBE STATE (PERSONNEL DEPARTMENT)ORS	DR P C JAIN-P B L AVASTHI ADD G C-R VANDANA SHARMA DY G C-R
270	C.W. 2045/2016 1502	SATYANARAYAN NAMA DY CONSERVATORS OF FOREST	K C SHARMA-P SHIVRAJ SINGH DY G C-R
271	C.W. 3468/2016 0509	DR O P DHAKAR UNIVERSITY OF RAJ AND ANR	PRAHLAD SINGH-P DR RAM KISHAN SHARMA-R KAPIL CHOUDHARY-R
272	C.W. 3688/2016 1502 CMS 3247/2016	BHARTIYA PARYANT VIKAS NIGAM LTD &ANR SHRI DINESH CHANDRA SHARMA	MANOJ GOYAL-P Y K SHARMA-R LAXMI KANT-R YASH SHARMA-R
273	C.W. 8520/2016 0507 CMS 7662/2016	GIRDHARI LAL A V V N LTD &ORS	RAKESH KUMAR SHARMA-P RIBHU DUTT-R
274	C.W. 9545/2016 0516 CMS 8592/2016	SMITRA KHINCHI STATE (EDUCATION DEPARTMENT)ORS	D K BHARDWAJ-P MR. SANJAYKUMAR SHARMA GC-R
275	C.W. 10143/2016 0509	SMT BRIJLATA VERMA STATE (EDUCATION DEPARTMENT)ORS	ISHWAR JAIN-P RISHI PAL AGARWAL ADD G C-R SANJAY KUMAR SHARMA G C-R
276	C.W. 10494/2016 0511 CMS 9414/2016	DWARIKA PRASAD SHARMA UCO BANK AND ANR	GAURAV SHARMA-P C P SHARMA-R
277	C.W. 12654/2016 0501 CMS 11295/2016	DR MANOJ KUMAR STATE (ANIMAL AND HUSBSNDRY DEP)ORS	B B L SHARMA-P BANWARI SHARMA N M SHARMA-P B L AVASTHI ADD G C-R ARPIT SRIVASTAVA DY G C-R
278	C.W. 17285/2016 0507 CMS 15425/2016	BASANTI LAL KHATI AND ORS STATE (ELEMENTARY EDUCATION)ORS	NAWAL SINGH SIKARWAR-P RAJNEESH GUPTA-R RAJNEESH GUPTA-R
279	C.W. 166/2017 0501 CMS 163/2017	SYED SHAHID ALI STATE OF RAJ	TANVEER AHAMAD-P DHARMENDRA PAREEK DY G C-R MR. SANJAY SHARMA-R
280	C.W. 1871/2017 0509	SHIV DAYAL SHARMA CO-OPERATIVE DEPARTMENT&ORS	S D KHASPURIA-P RAM KUMAR SHARMA-R BHUWNESH SHARMA DY G C-R ROHITASHW KAJALA-R
With 281	C.W. 1869/2017 0516	SUBHASH CHANDRA SAXENA CO-OPERATIVE DEPARTMENT&ORS	S D KHASPURIA-P RAM KUMAR SHARMA-R BHUWNESH SHARMA DY G C-R ROHITASHW KAJALA-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION - NOTICE SERVED REPLY FILED			
With			
282	C.W. 1870/2017	RAMESHWAR LAL CO-OPERATIVE DEPARTMENT&ORS	S D KHASPURIA-P ROHITASHW KAJALA S MEEL-R BHUVNESH SHARMA DY G C-R RAM KUMAR SHARMA-R
	0516		
283	C.W. 4437/2017	HANUMAN PRASAD TIWARI STATE OF RAJ AND ORS	V K MATHUR-P RISHI PAL AGARWAL ADD G C-R PARIKSHIT SINGH DY GC-R
	0509 CMS 4019/2017		
284	C.W. 6944/2017	RAMSWAROOP MANAGER WEST CENTRAL RAILWAY	R K KASANA SUDESH KASANA-P S N MEENA-R
	1502 CMS 6305/2017		
285	C.W. 7058/2017	DINESH KUMAR GARG R H B AND ORS	RAJENDRA SONI MOHIT SONI-P RISHI PAL AGARWAL ADD G C-R P C SHARMA-R
	0509 CMS 6397/2017		
With			
286	C.W. 8974/2017	FAHEEM ULLAH KHAN R H B AND ORS	RAJENDRA SONI MOHIT SONI-P RISHI PAL AGARWAL ADD G C-R AMIT TANWANI-R MR MANU BHARGAVA-R MR RISHIPAL AGARWAL-R
	0509 CMS 8093/2017		
287	C.W. 11190/2017	MANOJ KUMAR STATE (EDUCATION DEPARTMENT) ORS	JEETENDRA KUMAR SHARMA-P PARIKSHIT SINGH DY G C-R MR.PARIKSHIT SINGH DY.GC-R
	0510 CMS 10025/2017		
288	C.W. 13460/2017	ASHOK MISHRA STATE (AGRICULTURE DEPARTMENT) ORS	ASHOK BANSAL-P SUMATI BISHNOI-R MANJU JOSHI ADD G C-R
	0509		
289	C.W. 13608/2017	SMT NARAYANI DEVI STATE OF RAJ AND ORS	HARISH MAAN-P RISHI PAL AGARWAL ADD G C-R DR A S KHANGAROT ADD G C-R DR. A.S.KHANGAROT, AGC-R
	0519 CMS 12057/2017		
290	C.W. 13638/2017	SMT RAJESHWARI STATE OF RAJ AND ORS	HARISH MAAN-P RISHI PAL AGARWAL DY G C-R DR A S KHANGAROT ADD G C-R
	0519 CMS 12083/2017		
291	C.W. 15317/2017	BADRI LAL THE EXECUTIVEENGINEER	MUKESH POONIA-P SANJEEV SINGHAL DY G C-R
	1502 CMS 13517/2017		
292	C.W. 17514/2017	VINOD JANGID AND ORS STATE (TECHNICAL EDUCATION) ORS	SUNIL KUMAR SINGODIYA-P MANU BHARGAVA G C-R
	0505 CMS 15542/2017		

SB CIVIL MISC WRITS (RENT CONTROL ACT, EVICTION, TRANSPORT MATTERS, ELECTION MATTERS, ACADEMIC AND ADMISSION MATTERS, PANCHAYAT ACT, ELECTRICITY MATTERS, MUNICIPALITIES ACT, UIT ACT HOUSING BOARD, AGRICULTURAL PRODUCE MARKETING ACT, INDIAN STAMPS ACT,
SB CIVIL MISC. WRITS (CIVIL COURT ORDERS)

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR FRESH ADMISSION- WITH STAY			
1	C.W. 16936/2016 0703 CMS 15087/2016 SENIOR CITIZEN	BANSHILAL CHAUTH MAL JANGID	ANIL MEHTA-P
2	C.W. 9699/2016 0703 CMS 8717/2016	RAGHUVENDRA BIHARI SHARMA SMT VANDANA CHATURVEDI &ANR	V K MATHUR-P
3	C.W. 5145/2017 2800 CMS 4709/2017	SMT JAMNA DEVI AIJAN DEVI AND ORS	S P DADHICH-P SANDEEP MAHESHWARI-R
4	C.W. 18105/2017 4300 CMS 16049/2017	DHARAMVEER ARVIND KUMAR AND ORS	SATISH KHANDAL-P
5	C.W. 18403/2017 5400 CMS 16305/2017	DUNGAR SINGH GUJAR AND ORS J D A AND ANR	SANDEEP BHAGWATI SAURABH-P AMIT KURI-R NAINA SARAF-R
With			
6	C.W. 18404/2017 5400 CMS 16307/2017	VISHAMBHAR DAYAL SHARMA AND ORS J D A AND ORS	SANDEEP BHAGWATI SAURABH-P AMIT KURI-R MR. AMIT KUDI-R MRS. NAINA SARAF-R NAINA SARAF-R
7	C.W. 20428/2017 5200 CMS 17987/2017	PARSADI DEVI STATE (PANCHAYATI RAJ)ORS	INDER RAJ SAINI-P
8	C.W. 22504/2017 CMS 19631/2017	NIRMALA GIRLS SR SEC SCHOOL & ANR C B S E	AJEET BHANDARI-P
FOR ORDERS- DEFECT CASES			
9	C.W. 12167/2017 4300	RICHPAL PAREEK SHANKAR LAL GUPTA	SANJEEV KUMAR SAINI-P
10	C.W. 19666/2017 4300	PARMESHWAR LAL AND ANR VIJENDRA MAHLA AND ORS	KULDEEP ASWAL-P
11	C.W. 19792/2017 4300	DILEEP SINGH KRISHNIYA M/S TATA CAPITAL FINANCIAL SERVICES &ORS	TARUN MISHRA-P
12	C.W. 19967/2017 2612	SHUBHAM VERMA BOARD OF SECONDARY EDU	M P SINGH-P
13	C.W. 20096/2017 2612	RAJA RAM BHAT AND ANR UNIVERSITY OF KOTA AND ANR	VIJAY PUNIA AVINASH-P

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FOR ORDERS- DEFECT CASES			
14	C.W. 20101/2017 4300	M/S M B A SYNTHETIC AND ORS SMT JATAN DEVI &ORS	SANDEEP PATHAK-P
15	C.W. 20127/2017 4300	M/S M B A SYNTHETIC AND ANR SMT JATAN DEVI &ORS	SANDEEP PATHAK-P
16	C.W. 20131/2017 4300	HARNATH CHOUDHARY AND ORS HIMASHU PAREEK AND ORS	S K JINDAL AMIT JINDAL-P
17	C.W. 20159/2017 4300	M/S M B A SYNTHETIC AND ORS SMT JATAN DEVI &ORS	SANDEEP PATHAK-P
18	C.W. 20197/2017 2612	KESHAV KUMAR SHARMA SECRETARY B S E R AND ORS	VINOD PATHAK-P
19	C.W. 20291/2017 4300	VIJENDRA PRASAD SHARMA&ANR SMT SAROJ GUPTA&ORS	VIKRAM SINGH SHEKHAWAT-P
20	C.W. 20560/2017 0703	SADIK RASOOL AND ORS SMT HAJARAM BIBI &ANR	NEERAJ K TIWARI-P
21	C.W. 20661/2017 5600	SURESH CHAND GUPTA STATE (URBAN DEVELOPMENT) ANR	ANAND SHARMA-P
FOR ORDERS			
22	C.W. 913/2013 4300	BASANTA DEVI AND ANR DISTRICT JUDGE AND ORS	SUNIL KUMAR SINGODIYA-P
23	C.W. 671/2017 2204 BEFORE LETTER 329/2017	RADHEY SHYAM VAISHNAV SITA RAM AND ORS	UMESH VATWANI-P
24	C.W. 6139/2017 4300 CMS 5596/2017	RAMKUMAR ANIL KUMAR AND ORS	VIJAY YADAV MANVENDRA-P MANU BHARGAVA G C-R BIPIN GUPTA-R VIMAL GAURAV CH YOGESH-R
25	C.W. 18641/2017 4300 CMS 16520/2017	SMT KAMALKANTA AND ANR SMT KALAWATI AND ORS	MANISH KUMAR SHARMA-P
FOR ORDERS - ON INTERIM APPLICATION			
26	C.W. 4676/2015 2203 APPL 67277/2017 CMS 4190/2015 SENIOR CITIZEN	SAIRAM STATE (PANCHAYATI RAJ DEP)ORS	NAINA SARAF-P SANJAY KUMAR SHARMA G C-R GAJENDRA SINGH RATHORE-R MANU BHARGAVA G C-R MR ANURAG SHARMA AAG-R
27	C.W. 15247/2016 5800 appl 57383/2017 SENIOR CITIZEN	SMT PUSHPA BIDYASAR DAYAL AND ANR	ADITYA MATHUR-P V K TAMOLIYA-R V K TAMOLIYA-R

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FOR ORDERS - ON INTERIM APPLICATION			
28	C.W. 4367/2017 5200 APPL 46330/2017 CMS 3946/2017 SENIOR CITIZEN	HARI NARAIN STATE OF RAJ AND ORS	A K BAJPAI-P RAVI BHOJAK-R MR. ANURAG SHARMA AAG-R
29	C.W. 5417/2017 0703 appl 71310/2017 CMS 4961/2017 SENIOR CITIZEN	KISHAN DAS DHOOT MANAK CHAND BAID AND ANR	M C JAIN ANKIT JAIN-P
30	C.W. 7743/2017 4300 APPL 70226/2017 CMS 6993/2017 SENIOR CITIZEN	PREM SANGHI AND ORS DEVVRAT ARYA AND ANR	SHASHANK SHARMA-P SURYA PRATAP SINGH-R RAM KUMAR SWAMI-R
31	C.W. 11296/2017 4300 APPL 71624/2017 CMS 10118/2017 SENIOR CITIZEN	SHAITAN RAM AND ANR SUNDARI AND ANR	SUNIL KUMAR SINGODIYA-P SARANSH SAINI-R
32	C.W. 12311/2017 2203 APPL 68838/2017 CMS 10956/2017 SENIOR CITIZEN	MADAN LAL RAJVANSHI STATE (RURAL DEVLOP & PANCHAYAT RAJ)ORS	SANDEEP SINGH SHEKHAWAT-P
33	C.W. 648/2010 2203 APPL 71171/2017	TARA DEVI SAINI STATE OF RAJ AND ORS	SHAILESH PRAKASH SHARMA-P JINESH JAIN G C-R AMIT SINGH SHEKHAWAT-R
34	C.W. 5828/2013 4300 APPL 32684/2016 CMS 4570/2013	MANGILAL JAIN AND ORS ADDI DISTRICT AND SESSION AND ORS	R K DAGA-P HEMANT SHARMA-R BIPIN GUPTA-R JINESH JAIN G C-R MANU BHARGAVA G C-R RAJAT RANJAN-R SARANSH SAINI-R
With			
35	C.C.P. 1172/2013 2401	RAMDHAN THAWARIA AND ORS MANGI LAL JAIN ANDORS	SARANSH SAINI-P R.K. DAGA-R
With			
36	C.W. 1195/2014 4300 CMS 1290/2014	RAMDHAN THAWARIA AND ORS MANGILAL JAIN ORS	SARANSH SAINI-P R K DAGA-R JINESH JAIN-R
37	C.W. 9323/2014 5400 APPL 15636/2017	SHRI HEERA SINGH CHAUHAN STATE (LOCAL SELF DEP)ORS	PETITIONER SELF-P K N GUPTA-P SARTHAK RASTOGI-P K N GUPTA ANIL TIWARI-R ANIL TIWARI-R
With			
38	C.W. 6480/2014 1806	SHRI HEERA SINGH CHOUHAN STATE (LOCAL SELF DEP)ORS	R D RASTOGI-P SARTHAK RASTOGI-P K N GUPTA ANIL TIWARI-R ANIL TIWARI-R

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FOR ORDERS - ON INTERIM APPLICATION				
39	C.W. 18935/2015 0703 APPL 71190/2017,APPL 71191/2017	LOKESH KUMAR SINGH YOGENDRA SHARMA &ANR	S D SHARMA-P TARUN MISHRA-P	R K JAIN-R
40	C.W. 4022/2016 4300 APPL 59180/2017	MOOL CHAND SHAMRA NAGAR NIGAM AND ORS	PRAHLAD SHARMA-P	R K DAGA-R NAINA SARAF-R
41	C.W. 15077/2016 1101 APPL 69168/2017	SMT HEM KANWAR AND ORS PRAHLAD SINGH AND ORS	AJAY KUMAR BAJPAI-P	R K DAGA-R DALPAT KUMAR SELF-R DR PRADEEP ASTHANA-R
42	C.W. 15150/2016 5400 APPL 70636/2017 CMS 13452/2016	FARIDA BANO COMMI JAIPUR MUNICIPAL CORPOR	KAMAL KANT SHARMA-P	AMIT LUBHAYA-R
43	C.W. 17823/2016 2203 APPL 27872/2017, APPL 71169/2017 CMS 15920/2016	POORNIMA SINGH HEMLATA AND ORS	ASHWANI CHOBISA-P	SUNIL TYAGI-R MANU BHARGAVA G C-R SUNIL TYAGI-R
44	C.W. 69/2017 2612 APPL 51372/2017 CMS 64/2017	J V M GIRLS COLLEGE STATE OF RAJ AND ORS	O P SHARMA-P	R A KATTA-R AAG AASHISH SHARMA-R R A KATTA-R
45	C.W. 5416/2017 2203 APPL 52974/2017 CMS 4960/2017	SMT BASANTI DEVI SMT PHOOLA DEVI MEENA AND ORS	PRATEEK MATHUR-P	KAILASH TAILOR-R KAILASH TAILOR-R MR. JHABAR SWAMI-R
46	C.W. 7802/2017 4300 APPL 70895/2017 CMS 7045/2017	RAMKALYAN BAJRANGLAL AND ORS	R B MATHUR-P	ASHWANI CHOBISA-R ASHWANI CHOBISA-R
47	C.W. 8619/2017 2612 APPL 71130/2017 CMS 7774/2017	BHAGWAN SAHAI MAHAWAR AND ORS STATE (EDUCATION DEPARTMENT) ORS	S N MEENA NARENDRA MEENA-P	
48	C.W. 12720/2017 4300 APPL 71170/2017 CMS 11312/2017	GIRDHARI SINGH AND ANR RAGHUVVEER SINGH	SHIVRAJ CHAUHAN-P	
49	C.W. 14400/2017 2609 APPL 63091/2017 CMS 12739/2017	SHREE GANPATI EDUCATION & WELFARE THE REGIONAL DIRECTOR NRC NCTE & ORS	SHANTANU SHARMA-P	P C SHARMA-R P C SHARMA-R
HELD UP CASES				
50	C.W. 12137/2014 1510 APPL 28165/2017 CMS 11221/2014	GYAN CHAND TAILOR COURT OF AUTHORITY UNDER ANR	M C TAYLOR R M BAIRWA-P	D P PUJARI-R
51	C.W. 8671/2015 4300 STAY 7617/2015	UMARDIN UCO BANK AND ORS	MANISH SHARMA-P	MS. ANITA AGARWAL-R
FOR ADMISSION-NOTICE SERVED REPLY NOT FILED				
52	C.W. 6446/2016 0703 CMS 5783/2016 SENIOR CITIZEN	RAM GOPAL SHARMA TAPADIYA BAGICHI TRUST&ORS	S K JINDAL AMIT JINDAL-P	RIPUNJAY SHARMA-R

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53	C.W. 16267/2016 4300 CMS 14467/2016 SENIOR CITIZEN	LAXMI NARAYAN AND ANR STATE OF RAJ AND ORS	RAJESH KAPOOR-P SUNIL KUMAR JAIN-R
54	C.W. 11863/2017 0703 CMS 10605/2017 SENIOR CITIZEN	SHIV KUMAR SHARMA SMT CHHOTA DEVI TANK AND ORS	SARANSH SAINI SUMAN-P O P MISHRA-P ASHISH JOSHI-R AMIT SONI-R
55	C.W. 17255/2017 1103 CMS 15281/2017 SENIOR CITIZEN	RADHAKRISHAN PAREEK AND ORS HEMANT SADANAND PAREEK AND ORS	SARANSH SAINI SUMAN-P ANKIT SETHI-R
56	C.W. 8656/2013 5400	DAYANIDHI KASLIWAL AND ANR JAIPUR MUNICIPAL CORP ORS	ANANT KASLIWAL-P NAINA SARAF-R RAVI CHIRANIA-R
57	C.W. 5227/2014 2611	MANAGING COMMITTEE, CHURU BALIKA STATE OF RAJASTHAN & ORS.	VINOD KUMAR TAMOLIYA-P MANU BHARGAVA G C-R MR J M SEXENA AAG-R
58	C.W. 14275/2014 4300 CMS 13137/2014	RAJESH SAINI KALAYAN SAHAI MATASYA &ORS	KAPIL PRAKASH MATHUR-P SHASHI KANT SAINI-P GIIRAJ BARDHAR-R KAPIL BARDHAR-R R K DAGA-R
With			
59	C.W. 10181/2015 4300 CMS 8927/2015	GIRIRAJ PRASAD GURJAR KALAYAN SAHAI MATASYA&ORS	KULDEEP VERMA-P
With			
60	C.W. 10182/2015 4300 CMS 8928/2015	SMT SUSHIL NANDAL KALAYAN SAHAI MATASYA&ORS	KULDEEP VERMA-P
With			
61	C.W. 10183/2015 4300 CMS 8929/2015	SMT HIMANI KALAYAN SAHAI MATASYA&ORS	KULDEEP VERMA-P
62	C.W. 3382/2016 4300 CMS 2965/2016	DINESH SHARMA SHANKAR GURJAR &ANR	PEUSH NAG-P RAJAT RANJAN-P SHOBHIT TIWARI-R
63	C.W. 16336/2016 5400 2ND CMS 6289/2017 CMS 14525/2016	RASHEED MOHAMMED AND ANR STATE (LOCAL SELF DEPT) ORS	DINESH KUMAR GARG-P MANU BHARGAVA G C-R AAG AASHISH SHARMA-R
With			
64	C.W. 16405/2015 5400	SMT RENU BHARGAVA &ORS STATE (LOCAL SELF DEP)ANR	LOKESH SHARMA-P RAJNEESH GUPTA-R AAG AASHISH SHARMA-R RAJENDRA PRASAD AAG-R
65	C.W. 7788/2017 4300 CMS 7035/2017	JAGDISH AND ORS RAMESH AND ORS	HEMANT SHARMA-P VIMAL GAURAV CH YOGESH-R
66	C.W. 14402/2017 5200 CMS 12741/2017	SMT PUNAM KANWAR & ORS DEVELOPMENT OFFICER & ANR	LAXMI KANT (MALPURA)-P ANURAG SHARMA, AAG-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION-NOTICE SERVED REPLY NOT FILED			
67	C.W. 19977/2017 2612 CMS 17646/2017	AYUSHI JAIN PRESIDENT THE INSTITUTE OF C A AND ORS	LAXMI KANT (MALPURA)-P SANJAY JHANWAR P KHURAN-R
FOR ADMISSION- NOTICE SERVED REPLY FILED			
68	C.W. 9524/2012 5300	AJMER VIDYUT VITRAN NIGAM LTD ELECTRICITY OMBUDSMAN ANR	ANURADHA UPADHYAY-P S N BOHRA-R
69	C.W. 10414/2012 5200 CMS 8993/2012	KANHAIYA LAL ADDI DISTRICT COLLECTOR ORS	DR MAHESH SHARMA-P NAWAL SINGH SIKARWAR-R MANU BHARGAVA G C-R
70	C.W. 16721/2016 2203 CMS 14884/2016	SAJNA DEVI ARCHANA DEVI &ORS	NAINA SARAF-P S R CHOUDHARY-R BRIJESH YADAV-R RAJEEV SURANA-R S R CHOUDHARY-R SATYAPAL POSHWAL-R VIVEK CHOUDHARY-R
71	C.W. 6397/2017 2612	MRIDUL RATHOR UNION OF INDIA AND ANR	M S SHEKHAWAT-P MR SHIV LAL MEENA-P SHUBINDRA SINGH LOOMBA-P RAJDEEPAK RASTOGI ASG-R
72	C.W. 8406/2017 2612 CMS 7568/2017	SRHI PRAGYA MAHILA MAHAVIDHYALAYA STATE (EDUCATION DEPARTMENT) ORS	VIJAY JAIN-P MANU BHARGAVA G C-R PRAKASH THAKURIYA-R
With			
73	C.W. 8407/2017 2609 CMS 7569/2017	KOSHYALA DEVI MAHILA MAHAVIDHYALAYA STATE (EDUCATION DEPARTMENT) ORS	VIJAY JAIN-P SANJAY JOSHI B L SAINI-P MANU BHARGAVA G C-R V K SHARMA RACHIT SHARMA-R
With			
74	C.W. 8409/2017 2612 CMS 7571/2017	SHRI PRAGYA MAHAVIDHYALAYA STATE (EDUCATION DEPARTMENT) ORS	VIJAY JAIN-P MANU BHARGAVA G C-R PRAKASH THAKURIYA-R
75	C.W. 8877/2017 2612 CMS 8006/2017	SANJEEVAN COLLEGE OF PHARMACY R U H S AND ANR	TANVEER AHAMAD-P
76	C.W. 9987/2017 2612 CMS 9076/2017	BIFF & BRIGHT WELFARE SOCIETY STATE (TECHNICAL EDU DEPT) ORS	DR PUSHPENDRA PAL SINGH-P AJAY KUMAR BAJPAI-R A K BHARGAVA-R ASHOK KUMAR BHARGAVA-R S K GUPTA AAG-R
With			
77	C.W. 9677/2017 2612 CMS 8742/2017	SHANTI EDUCATION SOCIETY AND ORS STATE OF RAJ AND ORS	SHASHI KANT SAINI-P AJAY KUMAR BAJPAI-R A K BHARGAVA-R S K GUPTA AAG-R S K GUPTA AAG-R

Daily Causelist(Filterd)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ADMISSION- NOTICE SERVED REPLY FILED			
With			
78	C.W. 9988/2017	ARYABHATTA ACADEMIC SOCIETY STATE (TECHNICAL EDU DEPT) ORS	DR PUSHPENDRA PAL SINGH-P AJAY KUMAR BAJPAI-R A K BHARGAVA-R S K GUPTA AAG-R
	2612 CMS 9077/2017		
FOR HEARING			
79	C.W. 1802/2008	SMT MOOLI DEVI ADDI DISTRICT JUDGE NO 1 AND O	M M RANJAN-P RAJAT RANJAN-P R P VIJAY-R ANIL UPMAN-R B.R.RANA-R
	4300		
With			
80	C.W. 397/2002	MOOLI DEVI ADDL ELLECTOR AND ORS	MM RANJAN,SB VAISH-P RAJAT RANJAN-P R P VIJAY-R V K JAIN-R
	5200		
With			
81	C.W. 1178/2002	MOOLI DEVI ADDL COLLECTOR JAIPUR	DHANESH SARSWAT,A PUNIA-P RAJAT RANJAN-P R P VIJAY,R M S PANWAR-R B R RANA-R G A-R O P MISHRA-R V K JAIN-R
	5200		

SB CIVIL FIRST APPEALS, SB CIVIL REVISIONS
& SB CIVIL RESIDUE MATTERS

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS - DEFECT CASES			
1	C.Ist.Appl 789/2017 1704 CMCC 2424/2017	MOTI DEVI AND ORS CHAIRMAN J V V N L AND ANR	VINAY MATHUR-P
2	C.Ist.Appl 791/2017 1103 CMCC 2426/2017	TEHSILDAR & SUB REGISTRAR NAINWA MOHAMMED YUSUF AND ORS	DHARMENDRA PAREEK-P
FOR ORDERS			
3	C.Ist.Appl 162/1997 0703	SIMRU SOHAN LAL	P.C.JAIN,K.K.JAIN-R MANOJ BHARDWAJ-R GAYATRI RATHORE-P SHYAM LAL SHARMA-P
4	C.W. 15419/2015 4300 BEFORE LETTER 121/2017	PAWAN KUMAR VYAS RAMAVTAR DEEDWANIA&ORS	O P MISHRA-P V K SHARMA RACHIT SHARMA-R
5	C.TRNS.APPLI 157/2016 4201 STAY 3760/2016	SMT SUNITA SHARMA MANOJ SHARMA	KAPIL GUPTA-P SRIRAM YADAV-R
6	C.TRNS.APPLI 161/2016 4201 CMS 3846/2016	SURBHI BANSAL KAPIL GARG	DHARMENDRA AGARWAL-P ABHIJEET SHARMA-R AMITABH VIJAY WARGIA-R
7	C.M.Appl. 444/2016 4201 BEFORE	SMT MATHURO AND OTHERS SURESH CHANDRA MISHRA	RAJ KAMAL GAUR-P MANISH SHARMA-P TRIPURARI SHARMA-R
With			
8	C.IInd.APPL 785/2011 2800 APPL 15899/2013 APPL 9642/2017	RAMNATH GOYAL SURESH CHAND MISHRA AND OTHERS	J P GOYAL-P TRIPURARI SHARMA-R JAGDISH NAGAR-R RAHUL GUPTA-R
9	C.Ist.Appl 673/2016 3800 STAY 3804/2016	DIVINITY BUILDSTATE PVT LTD THR DIR SUJYA AND ANR	SANDEEP PATHAK-P DHARMENDRA PAREEK ADDGC-R DHEERAJ TRIPATHI DYGC-R SHAILESH PRAKASH SHARMA-R
10	C.TRNS.APPLI 23/2017 4201 STAY 573/2017	SMT VIJAY KUMARI DEVENDRA KUMAR SHARMA	JIYA-UR RAHMAN-P AMIR AZIZ-R
With			
11	C.TRNS.APPLI 26/2017 4201 STAY 577/2017	SMT LAXMI DEVI DILEEP KUMAR SHARMA	JIYA-UR RAHMAN-P AMIR AZIZ-R
12	C.TRNS.APPLI 36/2017 4201 STAY 904/2017	SMT ASHA DEVI KAILASH CHAND SAINI	NAWAL SINGH SIKARWAR-P UMESH VYAS-R

Daily Causelist(Filtered)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS			
With			
13	C.TRNS.APPLI 37/2017 4201 STAY 905/2017	SMT ASHA DEVI KAILASH CHAND SAINI	NAWAL SINGH SIKARWAR-P UMESH VYAS-R
14	C.TRNS.APPLI 44/2017 4201 CMS 1103/2017	SMT RENU SHRI SUMIT GAUR	RAHUL SHARMA-P
15	C.TRNS.APPLI 46/2017 4201 STAY 1118/2017	SMT ASMA PARVEEN JAVED BHATI	PEUSH NAG-P M K JAIN-R
16	C.TRNS.APPLI 69/2017 4201 CMS 1770/2017	SMT GARIMA JOSHI RITESH BHARGAVA AND ANR	DHARMENDRA JOSHI-P JAI KISHAN YOGI-R
17	C.TRNS.APPLI 71/2017 4201 STAY 1895/2017	SMT ARCHANA SINGH HARI KRISNA SINGH ALIAS PAPPY SINGH	RATAN KAUSHIK-P D N SHARMA-R
18	C.TRNS.APPLI 74/2017 4201 STAY 1901/2017	SMT SUMAN BHUPENDRA	AATISH JAIN-P KAMLESH KUMAR SAHU-R
19	C.Ist.Appl 98/2017 3800	VIKAS KUMAR SAXENA AND ORS ANAND KUMAR SAXENA	KAPIL GUPTA-P KAPIL GUPTA-P DINESH KALA-R
20	C.TRNS.APPLI 147/2017 4201 STAY 3431/2017	HEMLATA KHARAKWAL ANIL KUMAR JATAWAT	AMIT JINDAL-P H R KUMAWAT-R
21	C.TRNS.APPLI 148/2017 4201 STAY 3532/2017	SMT NEHA SHARMA NARENDRA KUMAR	UMESH VYAS-P RITESH JAIN-R
22	C.TRNS.APPLI 155/2017 4201 STAY 3622/2017	SMT CHETNA GOYAL RAJEEV GOYAL	NIRMAL KUMAR GOYAL-P NIRMAL KUMAR GOYAL-P
23	C.TRNS.APPLI 166/2017 1001	SMT TARU SAXENA SUNIT MOHAN SAXENA	R K GAUR-P
24	C.Ist.Appl 182/2017 2800	SMT KAMLESH BUNKAR KALYAN SAHAY AND ORS	R K GAUR/V K ARYA-P
With			
25	C.Ist.Appl 181/2017 2800	SMT KAMLESH BUNKAR NANCHHI AND ORS	R K GAUR/V K ARYA-P
26	C.TRNS.APPLI 185/2017 4201 STAY 4265/2017	RAM KISHORE MEENA SMT CHANDA DEVI AND ANR THR LRS	KULDEEP SHARMA/SURESH-P
27	C.TRNS.APPLI 189/2017 4201 STAY 4439/2017	LALITA JOSHI SANDEEP SHARMA	AMIT KUMAR JAIN-P
28	C.TRNS.APPLI 193/2017 4201 STAY 4655/2017	SMT SUNITA PAREEK SANJAY PAREEK AND ANR	SANJAY SINGHAL-P
29	C.Ist.Appl 351/2017 3800	SMT SANTOSH BAI AND ANR SOBHAGMAL THR LRS	RAM BABU GUPTA-P
30	C.Ist.Appl 398/2017 3800	GOVIND LAL NAND KISHORE AND ORS	D N SHARMA-P NASEEM UDDIN QAZI-R B S KACHHAWA-R

Daily Causelist(Filtered)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS				
31	C.M.Appl. 405/2017 4201 BEFORE	NATHU LAL ALLABANDHI ALIAS NATHI AND OTHERS	SARANSH SAINI-P	
With				
32	C.IInd.APPL 46/2012 0800	NATHU LAL ALLABANDHI ALIAS NATHI AND OTHERS	SARANSH SAINI-P	AJEET BHANDARI-R
33	C.Ist.Appl 409/2017 3800 STAY 2134/2017	RAVINDRA KUMAR SHRI PREM GALAV AND ORS	AMIT JINDAL,SK JINDAL-P	SHAILESH PRAKASH SHARMA-R
34	C.Ist.Appl 721/2017 3800	SURESH KUMAR AND ORS AMRA BAI AND ORS	SANJAY MEHRISHI-P	
35	CRL.M.(BAIL) 9830/2017 0202 2ND BEFORE	KALU ALLIAS RAJ KUMAR BANJARA STATE OF RAJASTHAN THROUGH P P	RAVI KUMAR KASLIWAL-P	P.P.-R AMIT DADHICH-R
FOR ORDERS ON INTERIM APPLICATIONS				
36	C.Ist.Appl 130/1996 3800 APPL 23869/2016	ABDUL HAFIZ KISHAN LAL	M M RANJAN-P RAJAT RANJAN-P	S.R.SURANA,M.C.JAIN-R
37	C.Ist.Appl 277/2002 3800 APPL 30720/2016	STATE &ORS RATAN LAL	S P SHARMA-P DR A S KHANGAROT(ADD GC)-P	DY.GA, S N GUPTA-R ARVIND BHARADWAJ-R
38	OOS 1/2003 1104 APPL 11455/2017	K K SETHI SMT LALITA KOTHARI	K J MEHTA-P	PANKAJ BHATNAGAR-R G P KAUSHIK-R KAILASH TAILOR-R P C SHAH-R RAJMAL JAIN-R SUDEEP JAIN-R V K GODIKA-R
With				
39	C.M.Appl. 37/2007 4201	K K SETHI SMT LALITA KOTHARI	K J MEHTA-P	D.D.PATODIYA,P.C.SHAH-R G.P.KAUSHIK-R
40	C.Ist.Appl 149/2007 3800 APPL 41856/2017	DEEN DAYAL SHANTI DEVI	RAJ KAMAL GAUR-P	O N SHARMA SC GUPTA-R DR P C JAIN-R
41	C.Ist.Appl 533/2008 3800 APPL 21794/2017	RAMSWAROOP @ RAMU & ORS LAXMI PRAKASH SHARMA & ORS	R D DAGA-P	M M RANJAN-R
With				
42	C.Ist.Appl 16/2009 1103	SMT URMILA DEVI RAMSWAROOP & ORS	M M RANJAN-P	ARUN SINGH-R
43	C.Ist.Appl 210/2015 3800 APPL 21480/2015	JAGDISH PRASAD SMT HASINA BANO AND OTHERS	SARANSH SAINI-P	RAMESH KUMAWAT-R
44	C.Ist.Appl 61/2016 3800 APPL 36088/2017	RATAN BAI AND OTHERS GOPAL KANWAR	NAWAL SINGH SIKARWAR-P	PRAVEEN KUMAR JAIN-R
45	C.Ist.Appl 526/2016 2800 APPL 36237/2017	RAMKISHORE AND ANR GIRDHARILAL AND ANR	SHIV LAL MEENA/KOMAL GIRI-P UMESH KUMAR SHARMA-P	JAI PRAKASH GUPTA-R

Daily Causelist(Filtered)
Friday Dated : 08/12/2017

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS ON INTERIM APPLICATIONS				
46	C.Ist.Appl 53/2017 1103 APPL 41913/2017	MR LALLU LAL AND ORS LATE SHRI RAMSAHAI AND ORS	MADHO SWAMI-P	SUDESH BANSAL-R SUDESH BANSAL-R VIMAL CHAUDHARY/YOGESH-R
47	C.Ist.Appl 438/2017 1103 CMCC 1448/2017 STAY 2224/2017	ANKIT SHARMA AND ANR DINESH CHAND SHARMA AND ORS	B R RANA-P	
48	C.Ist.Appl 511/2017 3800 (LIMITATION) APPL 1427/2017	SURESH SINGH YADAV M/S M G MOTORS	SANDEEP SINGH SHEKHAWAT-P	
FOR FRESH ADMISSION - WITH STAY/BAIL				
49	C.R. 53/2015 4100 STAY 920/2015	KULDEEP SINGH THROUGH LRS ASHVAJEET SINGH SHEKHAWAT AND OTHERS	ALOK CHATURVEDI-P	
50	C.Ist.Appl 143/2015 3800 STAY 803/2015	RAKESH KUMAR LAKHOTIYA ASHOK KUMAR LAKHOTIYA	SARANSH SAINI-P	ARVIND BHARDWAJ-R
51	C.Ist.Appl 323/2015 1103 STAY 1883/2015	SMT RADHA DEVI AND OTHERS BHAG CHAND AND ANOTHER	JAI PRAKASH GUPTA-P	BHUPENDRA PAREEK-R BHUPENDRA PAREEK-R
52	C.Ist.Appl 449/2015 3800 STAY 2537/2015	MOHAN LAL MITTAL RAJENDRA PRASAD AND OTHERS	KAPIL GUPTA-P	
53	C.Ist.Appl 464/2015 1103 STAY 2621/2015	BHUDAI AND OTHERS NEMWATI AND OTHERS	R S BHARDWAJ-P	
54	C.R. 130/2016 4100 STAY 2622/2016	RAJENDRA PRASAD GUPTA ASHOK KUMAR AND OTHERS	AMIT PURI-P	
55	C.Ist.Appl 160/2016 3800 CMS 1072/2016	NIHAL CHAND SMT SURGYAN AND OTHERS	ASHISH SAINI-P	VISHWAJEET MANTRI-R
56	C.R. 198/2016 4100 STAY 3612/2016	PUNJAB NATIONAL BANK PRADEEP KUMAR SARDA AND ORS	VIKAS JAIN-P	PANCHAM SURANA-R
57	C.Ist.Appl 636/2016 3800 STAY 3639/2016	AJAY JAIN AND ANR RAMNARAYAN GATTANI AND ORS	KAPIL GUPTA-P	
58	C.Ist.Appl 652/2016 3800 STAY 3735/2016	RADHEYSHYAM SHAMBHU DAYAL AND OTHERS	UMESH KUMAR SHARMA-P	
59	C.R. 111/2017 4100 STAY 1791/2017	URMILA DEVI AND ANR DALVEER SINGH	GAJENDRA SINGH RATHORE-P	
60	C.R. 125/2017 4100 STAY 2109/2017	DHEER SINGH AND ORS SAHAB SINGH	RAJ KAMAL GAUR-P	
61	C.R. 174/2017 4100 STAY 3244/2017	SUBHASH AND ANR MUNNALAL SHARMA AND ORS	G D BANSAL/ASHWANI GUPTA-P	RAJNEESH GUPTA-R
62	C.Ist.Appl 198/2017 3800 STAY 1058/2017	SUMER SINGH DILBAG SINGH AND ORS	GAJENDRA S RATHORE-P	

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR FRESH ADMISSION - WITH STAY/BAIL				
63	C.Ist.Appl 567/2017 3800 STAY 2898/2017	RAMDHAN AND ANR SMT MANBHAR AND ORS	T S CHOUDHARY-P	
64	C.Ist.Appl 568/2017 3800 STAY 2899/2017	RAMDHAN AND ANR SMT CHANTA AND ORS	T S CHOUDHARY-P	
65	C.Ist.Appl 780/2017 1103 STAY 4070/2017	BIRMA GOPAL THR LRS AND ANR	TRIPURARI SHARMA-P	
66	C.Ist.Appl 801/2017 2800 STAY 4198/2017	RAKESH PAREEK AND ANR JAGDISH NARAYAN PAREEK AND ANR	R K DAGA-P	
67	C.Ist.Appl 891/2017 3800 STAY 4632/2017	GOPAL PRASAD SHEELA AND ORS	HEMENDRA GOYAL-P	
FOR ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
68	C.Ist.Appl 794/2005 2800 STAY 2896/2005	PAHARGANJ GARH NIRRMAN SAHAKAR BADAL SINGH & ORS	SUDESH BANSAL-P	ASHWANI CHOBISA-R R B MATHUR-R
69	C.Ist.Appl 32/2012 1103 STAY 80/12	SHABHIR BHAI SABIR ALI	N K SINGHAL-P	G S SHEKHAWAT-R
70	C.Ist.Appl 160/2013 3800 STAY 745/2013	RAM CHANDRA DHANORIA HINDUSTAN PETROLEUM CORP LTD AND OTHERS	MAHESH GUPTA-P	MRS SUKRITI KASLIWAL-R ALOK GARG-R DHARMENDRA PAREEK(ADD GC)-R S. ZAKAWAT ALI-R
71	C.Ist.Appl 400/2013 1103 STAY 1871/2013	MONU AND ANOTHER ANANT RAM AND OTHERS	RAJENDRA PRASAD-P	JITENDRA SHARMA-R
72	C.R. 125/2014 4100 STAY 2792/2014	RAM CHANDRA AND OTHERS SMT PRABHA DEVI	SHREY GAHARANA-P	RISHI PARASHAR-R
73	C.Ist.Appl 164/2014 3800 CMS 951/2014	SHANKAR LAL AND ANOTHER SMT RAM PYARI AND OTHERS	GAYATRI RATHORE-P	SUDESH BANSAL-R AMIT KURI-R PRAMOD KUMAR GOUR-R RAJESH MOONDIA-R
74	C.Ist.Appl 299/2014 3800	GANESH AGARWAL V EXPRESS A DIV OF V-TRANS(INDIA)	DEEPAK CHAUHAN/BIPIN G-P	DHARMENDRA JAIN-R
75	C.Ist.Appl 368/2014 3800 STAY 2306/2014	VISHWANATH AND OTHERS BANWARI LAL	KHAGENDER (SELF)-P RAJAT RANJAN-P	ASGAR KHAN-R
76	C.R. 98/2015 4100 STAY 1750/2015	RAGHUNATH SINGH AND ANOTHER NAND LAL AND OTHERS	RAJNEESH GUPTA-P	ASHWANI CHOBISA-R
77	C.R. 139/2015 4100 APPL 24147/2016 APPL 32445/2016 STAY 2308/2015	M/S KRISHAN KRAPA BUILDERS AND OTHERS INTJAMIYA WAKF COMMITTEE JAMAMASJID & ORS	RAJAT RANJAN-P	INTJAR ALI-R AJAY KUMAR JAIN/ADITYA-R R K DAGA-R

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ADMISSION WITH NOTICE SERVED-REPLY NOT FILED				
78	C.Ist.Appl 160/2015 2800 STAY 854/2015	ABDL LUHAR BABU KHAN AND ANOTHER	GAURAV SHARMA SARASWAT-P	ROHIT KHANDELWAL-R USHA KHANDELWAL-R
79	C.Ist.Appl 568/2015 3800 STAY 3281/2015	SHYAM SUNDAR SHARMA SUNIL SONI AND OTHERS	N C SHARMA/S L SHARMA-P	GOVIND SHARMA/K N SHARMA-R R M JAIN-R
80	C.R. 4/2016 4100 STAY 48/2016	MST NOORJAHAN LIYAKAT HUSSAIN AND OTHERS	SHAILESH PRAKASH SHARMA-P	ALOK CHATURVEDI-R
81	C.R. 15/2016 4100 STAY 245/2016	WAQF COMMITTEE PRAGPURA ABDUL RAHIM KHAN ALIAS BALLU THROUGH LRS	L L GUPTA-P	R K G OYAL-R SYED SAADAT ALI-R
82	C.Ist.Appl 470/2016 1704 STAY 2962/2016	HARVANSI AND ORS BHAYRAM GURJAR	PRATAP SINGH SIROHI-P	G S SHEKHAWAT/V S PANWAR-R
83	C.R. 69/2017 4100 STAY 964/2017	HARISH KEDIA AND ORS RAMGOPAL SHARMA AND ANR	R K DAGA-P	AJEET BHANDARI-R
84	C.R. 138/2017 4100 STAY 2591/2017	SMT KAUSHALYA BAI SMT SANJAY KUMARI MEENA AND ORS	DEEPAK PAREEK-P	
85	C.Ist.Appl 343/2017 3800 STAY 1804/2017	RAMSHARAN RAMKARAN AND ORS	JAGMEET SINGH-P	KANTA PRASAD SHARMA-R
86	C.Ist.Appl 373/2017 3800 STAY 2000/2017	SMT MAMTA SMT SHANTI AND ORS	ABDUL KALAM KHAN-P	PRAVEEN SHARMA-R
87	C.Ist.Appl 488/2017 2800 STAY 2532/2017	ASHRAFI PARMANAND AND ANR	DEEPAK ASOPA/PANKAJ-P	SOHARAB KHAN/ACHINTY-R
FOR ADMISSION WITH NOTICE SERVED-REPLY FILED				
88	C.R. 144/2013 4100 CMS 2640/2013	M C SAINT PAULS SR SEC SCHOOL AJMER SMT PATASI DEVI AND OTHERS	N L AGARWAL-P	D P SHARMA-R SANJAY KUMAR SHARMA-R
89	C.C.P. 430/2016 2401 (BEFORE CFA ROSTER)	THAKURJI SHRI VIJAY GOPALJI MAHARAJ SANKAR LAL	RAJAT RANJAN/D SHARMA-P	O P MISHRA-R NAWAL SINGH SIKARWAR-R
With				
90	C.Ist.Appl 316/2005 2800	SHANKAR LAL THAKUR JI VIJAY GOPAL JI MAHAR	J S RASTOGI-P	N.K.JOSHI-R RAJAT RANJAN-R
FOR HEARING				
91	C.Ist.Appl 190/1996 3800	SATISH CHANDRA BHARGAVA SALVAL ADVERTISING PVT.LTD	GOPI CHAND GARG-P	AJEET BHANDARI-R A.K.BHANDARI,N.C.JAIN-R
92	C.Ist.Appl 548/2006 2800	MOHAN SINGH GOKUL SINGH AND ORS	V S CHOUHAN-P	PANKAJ GUPTA-R AMITABH JATAV-R

Daily Causelist(Filterd)
Friday Dated : 08/12/2017
Before Dy. Registrar (Judicial)

AT 11.30 AM

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CRIMINAL CASES			
1	CRL.A. 945/2017 0104	AKIL KHAN STATE OF RAJASTHAN THROUGH P P	M AKRAM BAIG/T R MEENA-P PP-R
FOR ORDERS- CIVIL CASES			
2	C.C.P. 1379/2017 2401	SANDEEP KUMAR SHRI ASHIM KHURANA CHAIRMAN SSC &ANR	S K SINGODIYA-P
FOR ORDERS- CIVIL WRIT CASES			
3	C.W. 6673/2004 0507	RANDHEER SINGH YADAV HAHAIYA KESHTRIYA SHIKSHA SAMI	B C CHIRANIA-P
4	C.W. 18611/2017 2203 CMS 16495/2017	SUNITA MEENA SMT RAJU GURJAR AND ORS	CHETAN KUMAR JAIN-P AMITABH JATAV-R

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CRIMINAL CASES			
1	CRL.M.APPLI. 580/2017 0204 DEFECT	SMT DHRAM BAI STATE OF RAJASTHAN AND ANR	S K SAKSENA-P
2	CRL.M.APPLI. 597/2017 0204 DEFECT	CHETRAM MEENA STATE OF RAJASTHAN AND ANR	AMIT DADHIGH-P
3	CRL.M.APPLI. 598/2017 0204 DEFECT	TOPAN DAS STATE OF RAJASTHAN AND ANR	S K SAKSENA-P
4	CRL.W. 613/2017 0113 DEFECT	UNDERScore (STREET LOUNGE) UNIT OF M/S U STATE OF RAJASTHAN AND ORS	TAPESHWAR SINGH PARMAR-P
5	CRL.W. 617/2017 0113 DEFECT	MAHESH CHAND STATE OF RAJASTHAN AND ANR	S S HORA-P
6	CRL.R. 1824/2017 0208 DEFECT	BRIJESH KUMAR SMT PINKI AND ANR	ANIKET SHARMA-P
7	CRL.R. 1836/2017 0206 DEFECT	GAJENDRA KUMAR @ KALLA STATE OF RAJASTHAN THROUGH PP	ANIL UPMAN-P
8	CRL.R. 1846/2017 0209 DEFECT	LAVKUSH @ PINTU STATE OF RAJASTHAN THROUGH P P	VINAY PAL YADAV-P
9	CRL.A. 2107/2017 0103 DEFECT	KALU LAL STATE OF RAJASTHAN THROUGH PP	GOVIND PRASAD RAWAT-P
10	CRL.M.PET. 6177/2017 0204 DEFECT	HEMRAJ STATE OF RAJASTHAN THROUGH PP	DINESH SINGH-P
11	CRL.M.PET. 6221/2017 0204 DEFECT	HARBUX STATE OF RAJ AND ANR	HARENDRA SINGH SINSINWAR-P
12	CRL.M.PET. 6242/2017 0204 DEFECT	BHUPENDRA PARMAR @ BHUPENDRA SINGH PARMA TRIVENI AGRO TRADERS PVT LTD	DINESH SINGH-P
13	CRL.M.PET. 6250/2017 0204 DEFECT	BRAJENDRA KUMAR SHARMA STATE OF RAJ AND ANR	HARENDRA SINGH SINSINWAR-P
14	CRL.M.PET. 6254/2017 0204 DEFECT	SHIV KUMAR AGARWAL STATE OF RAJ AND ANR	KAPIL GUPTA-P
15	CRL.M.PET. 6268/2017 0204 DEFECT	NARAYAN LAL KUMAWAT STATE OF RAJ AND ORS	S L KUMAWAT-P
16	CRL.M.PET. 6269/2017 0204 DEFECT	NARAYAN LAL KUMAWAT STATE OF RAJ AND ORS	S L KUMAWAT-P
17	CRL.M.PET. 6270/2017 0204 DEFECT	DURGA LAL AND ANR RODU AND ANR	SHRINATH KISHOR GUPTA-P

**Daily Causelist(Filterd)
Friday Dated : 08/12/2017**

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CRIMINAL CASES			
18	CRL.M.(BAIL) 16353/2017 DEFECT	SUNIL STATE OF RAJASTHAN THROUGH PP	RAVI JANGIR-P P.P.-R
19	CRL.M.(BAIL) 16420/2017 DEFECT	GIRISH CHAND STATE OF RAJASTHAN THROUGH PP	DINESH SHARMA/ R B SHARMA-P P.P.-R
20	CRL.M.(BAIL) 16451/2017 DEFECT	SAYED SALEEM CHISTI STATE OF RAJASTHAN THROUGH PP	DR P C JAIN-P P.P.-R
FOR ORDERS- CIVIL CASES			
21	C.M.A. 3064/2008 1700	SMT SHIMLA AND ORS MOOLA RAM AND ORS	SANDEEP MATHUR-P AMARNATH PAREEK-R
22	C.M.A. 16/2011 0703	SUSHIL KUMAR DUGAR U/S 43 R 1 (A) CPC / ANANT DRAVID AND OTHERS	ASHWANI CHOBISA-P
23	C.Ist.Appl 192/2013 3800	GANGA SINGH BHARAT SINGH	SHIKHA PARNAMI-P MRS ARCHANA MANTRI-R
24	ARBAP 74/2014 1200	JORA RAM BUILDERS PVT LTD E-CITY BIOSCOPE ENTERTANMENT P LTD	ANUROOP SINGHI-P
25	RES.APPL. 608/2014 4201 DEFECT	HARIRAM NAYAK SUNIL ARORA AND OTHERS	SUMAN SHEKHAWAT-P
26	C.M.A. 3812/2015 1700	UNITED INDIA INSURANCE CO LTD SURAJ PAL SINGH AND OTHERS	AMARNATH PAREEK-P
27	C.Ist.Appl 531/2016 2800	VINAY CHAND JAIN MAHENDRA SINGH	RAHUL KAMWAR/RUDRAKSH-P
28	ARBAP 119/2017 1200 DEFECT	M/S BLG CONSTRUCTION SERVICES PVT LTD UNION OF INDIA THR GENERAL MANAGER NWR	JITENDRA SHARMA-P
29	C.R. 217/2017 4100 DEFECT	LAXMINARAYAN SHARMA RAGHUNANDAN SHARMA AND ORS	VIPUL JAIN-P
30	C.R. 218/2017 4100 DEFECT	BHAGWATI PRASAD GATTANI SWAMI RAMANAD UDASIN SHISHAY	NAVEEN DHUWAN-P
31	I.T. APPEAL 333/2017 1303 DEFECT	PR COMMISSIONER OF INCOME TAX-I M/S BRIGHT METAL (INDIA) PVT LTD	ANUROOP SINGHI-P
32	I.T. APPEAL 334/2017 1303 DEFECT	PR COMMISSIONER OF INCOME TAX-I M/S GANGA PROJECTS (P) LTD	ANUROOP SINGHI-P
33	I.T. APPEAL 347/2017 1303 DEFECT	SMT PREM KUMARI MATHUR PR COMMISSIONER OF INCOME TAX	N L AGARWAL-P
34	RES.APPL. 709/2017 4201 DEFECT	NARENDRA KUMAR GULATI PREM KUMAR GULATI AND ORS	ANIL JAIN/ DUSHYANT-P

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S.No.	Case Type /No	Title of The Case	Name of Advocate	
FOR ORDERS- CIVIL CASES				
35	C.Ind.APPL 718/2017 3900 DEFECT	LAXMI NARAIN THR LRS DILIP AND ORS	ABHI GOYAL-P	
36	C.Ind.APPL 721/2017 3900 DEFECT	SMT RAM NATHI SMT HARPALI ADN ORS	SANJAY MEHRISHI-P	
37	C.Ind.APPL 722/2017 3900 DEFECT	HIRALAL THR LRS NARBADI DEVI THR LRS	SAJID ALI-P	
38	C.M.A. 1151/2017 1700	SMT KANI DEVI HANUMAN SAHAI AND OTHERS	RAM SHARAN SHARMA-P	CHANDERDEEP SINGH JODHA-R
39	C.C.P. 1899/2017 2401 DEFECT	CHHOTE LAL MR DEVENDRA BHUSHAN GUPTA AND ORS	M S RAGHAV/V S SAINI-P	
40	C.C.P. 1901/2017 2401 DEFECT	SMT SAVITA JAIN MUGDA SINHA AND ORS	RAM RAKH SHARMA-P	
41	C.C.P. 1904/2017 2401 DEFECT	KAILASH CHAND MR DEVENDRA BHUSHAN GUPTA AND ORS	M S RAGHAV/V S SAINI-P	
42	C.C.P. 1909/2017 2401 DEFECT	HANUMAN SAHAI AND ORS MUKESH KUMAR SHARMA AND ORS	JITENDRA MITRUCKA-P	
43	C.C.P. 1911/2017 2401 DEFECT	ROOP SINGH GURJAR MANJEET SINGH AND ANR	RAJESH BHAMBOO-P	
44	C.M.A. 6116/2017 1700 DEFECT	UNITED INDIA INSURANCE CO LTD GHASIRAM MEENA AND ORS	TRIPURARI SHARMA-P	
45	C.M.A. 6118/2017 1700 DEFECT	UNITED INDIA INSURANCE CO LTD SMT GAURI DEVI AND ORS	TRIPURARI SHARMA-P	
46	C.M.A. 6125/2017 1200 DEFECT	STATE OF RAJ THR CHIEF ER PWD M/S MSK PROJECTS (INDIA) LTD	AASHISH SHARMA-P	VIVEK DANGI-R
47	C.M.A. 6134/2017 1200 DEFECT	HDB FINANCIAL SERVICES LTD SHRI PARMANAND MEENA MEENA	SATISH KHANDAL-P	
48	C.M.A. 6137/2017 4000 DEFECT	RAM BABU GANGASHAY AND ORS	VIMAL GAURAV CH/YOGESH-P	
49	C.M.A. 6139/2017 1001 DEFECT	SMT GUDDI ALIAS URMILA SINKU KUMAR VERMA ALIAS SIKANDAR	ELIYAS ALI-P	
50	C.M.A. 6153/2017 1700 DEFECT	UNITED INDIA INSURANCE CO LTD MISHORO DEVI AND ORS	P S SHUKLA-P	MANU BHARGAVA-R
FOR ORDERS- CIVIL WRIT CASES				
51	C.W. 13688/2010 0505	BHARAT LAL MEENA STATE OF RAJ & ORS	R N MATHUR-P	N A NAQVI AAG-R GAURAV JAIN-R J M SAXENA AAG-R

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S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL WRIT CASES			
52	C.W. 19945/2012 4300	RAMESH CHAND SONI ADDI DISTRICT SESSION JUDGE ORS	D S POONIA-P ANANT BHANDARI-R AJEET BHANDARI-R
53	C.W. 722/2014 4300 CMS 756/2014	VIRENDRA KUMAR AND ORS SMT KUNANI BHUWAJI ORS	BHARAT SAINI-P RIPU DAMAN SINGH NARUKA-R K N GUPTA ANIL TIWARI-R
54	C.W. 11919/2014 0502	BANWARI LAL STATE OF RAJ AND ORS	ASGAR KHAN-P N K BHATT AGC-R V D GATHALA AAG-R
55	C.W. 18738/2015 1804 CMS 16570/2015	JINNAT DEVI KISHAN &ORS	SATYA NARAYAN KUMAWAT-P RAVI KUMAR KASLIWAL-R
56	WRIT RAP 109/2016 4201	STATE OF RAJ GIRDHAI TIWARI AND ORS	DHARMENDRA PAREEK ADD G C-P L L GUPTA VIKRAM JONWAL-P MANISH LAWANIYA-R
57	WRIT RAP 375/2016 4201	RAMJI LAL DY.DIRECTOR R.O.LOCAL BODIES D	GOVIND CHOUDHARY-P MANU BHARGAVA G C-R
58	WRIT REVIEW 385/2017 4201 DEFECT	DR SANJAY GUPTA U O I (NATIONA HIGHWAY TRANS)ORS	S K JINDAL PRASHANT-P
59	WRIT REVIEW 390/2017 4401 DEFECT	DR RAJESH KUMAR GUPTA &ORS STATE OF RAJ AND ORS	RAJENDRA SONI M SONI-P
60	W.M.APPL. 636/2017 4201 DEFECT	ISHWAR DASH SHARMA STATE OF RAJ AND ORS	MAHESH CHAND GUPTA-P
61	WRIT RAP 810/2017 4401 DEFECT	R S R T C AND ANR RAMKHILARI KHATIK	MANJEET KAUR-P
62	WRIT RAP 812/2017 4401 DEFECT	R S R T C AND ANR AMAR SINGH	MANJEET KAUR-P
63	S.A.W. 1589/2017 1502 STAY 16244/2017	JAIPUR ZILA DUGDH UTPADAK AND ANR JUDGE,INDUSTRIAL TRIBUNAL JPR & ORS	RUPIN K KALA-P C P SHARMA-R
64	S.A.W. 1882/2017 4300 DEFECT	SANJAY KUMAR MEENA INDIAN OIL CORP LTD &ANR	N K MEENA-P
65	S.A.W. 1901/2017 4300 DEFECT	STATE OF RAJ AND ANR KRISHNA KUMARI AND ORS	V D GATHALA-P
66	C.W. 21463/2017 0507 DEFECT	RAJESH SINGH STATE OF RAJ AND ORS	H V NANDWANA P K SINGH-P
67	C.W. 21486/2017 4300 DEFECT	SMT KRISHNA DEVI MAHESH MEEN AND ORS	ANITA KHANDLWAL-P
68	C.W. 21565/2017 1310 DEFECT	ROHIT BOHRA AND ORS STATE OF RAJ AND ORS	SUNIL NATH S NAVAL-P
69	C.W. 21590/2017 1310 DEFECT	POOJA GUPTA AND ORS STATE OF RAJ AND ORS	SUNIL NATH SUKIRTI SINGH-P

S.No.	Case Type /No	Title of The Case	Name of Advocate
FOR ORDERS- CIVIL WRIT CASES			
70	C.W. 21629/2017 0515 DEFECT	JAVED AHAMAD KHAN REGISTRAR GENERAL R H C JODHPUR ANR	RAGHUNANDAN SHARMA-P
71	C.W. 21649/2017 4300 DEFECT	SHRI JAGDISH VIVEK BHARTI SHIKSHA STATE OF RAJ AND ORS	V S CHAUHAN-P
72	C.W. 21721/2017 1502 DEFECT	MURALI RAM SAINI ASSISTANT CONSERVATOR & ORS	HIMANSHU JAIN-P
73	C.W. 21724/2017 0515 DEFECT	RAMCHANDER STATE (REVENUE DEPARTMENT) ORS	SANJAY MEHLA SUNITA MEHLA-P
74	C.W. 21733/2017 0523 DEFECT	CHOTU RAM SAINI R S R T C AND ORS	AJAY GUPTA KAVITA-P
75	C.W. 21741/2017 6700 DEFECT	RAJNISH JAIN STATE OF RAJ AND ORS	SANJAY MEHLA SUNITA MEHLA-P
76	C.W. 21742/2017 6700 DEFECT	CHANDRA PRAKASH SHARMA STATE OF RAJ AND ORS	SANJAY MEHLA SUNITA MEHLA-P
77	C.W. 21761/2017 0515 DEFECT	RAHUL KUMAR MEENA STATE OF RAJ AND ORS	RUDRAKSH SHARMA-P
78	C.W. 21766/2017 1804 DEFECT	STATE OF RAJ DAYAL AND ORS	DHARMENDRA PAREEK ADD GC-P
79	C.W. 21770/2017 0400 -PIL DEFECT	AAM JANTA VYASO KA NOHRA STATE OF RAJ AND ORS	SURESH CHANDRA SHARMA-P
80	C.W. 21776/2017 0703 DEFECT	SATYA NARAIN SONI AND ORS VINOD SHANKAR PAREEK AND ANR	DINESH YADAV-P
81	C.W. 21777/2017 0703 DEFECT	OM PRAKASH VIMLESH KUMAR AND ANR VINOD SHANKAR PAREEK AND ANR	DINESH YADAV-P
82	C.W. 21778/2017 5700 DEFECT	RAISINGH PARMAR STATE OF RAJ AND ORS	ANIL JAIN DUSHYANT JAIN-P
83	C.W. 21781/2017 5800 DEFECT	COL OM PRAKASH SWAMI AND ORS STATE OF RAJ AND ORS	AJAY GUPTA KAVITA-P
84	C.W. 21783/2017 4300 DEFECT	SMT RADHA AGARWAL SAVITRI AGARWAL AND ORS	GOVIND CHOUDHARY-P
85	C.W. 21785/2017 1502 DEFECT	RAJASTHAN EX SERVICEMEN WELFARE RAKESH KUMAR SHARMA & ANR	MAHENDRA SHAH VIGYAN SHAH-P
86	C.W. 21788/2017 1502 DEFECT	SARISKA TIGER PROJECT AND ANR NRESH SHARMA	SHIVRAJ SINGH DY GC-P
87	C.W. 21789/2017 0515 DEFECT	NARESH KUMAR STATE (RURAL DEVELP & PANCHAYATI) ORS	MANISH KUMAR SHARMA-P

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FOR ORDERS- CIVIL WRIT CASES			
88	C.W. 21794/2017 1502 DEFECT	MOOL CHAND SAINI EXECUTIVE OFFICER AND ANR	MANOJ GOYAL-P
89	C.W. 21798/2017 0515 DEFECT	NEERAJ KUMARI MEENA STATE OF RAJ AND ORS	RUDRAKSH SHARMA-P
90	C.W. 21803/2017 1502 DEFECT	SMT MUNNI DEVI ZILA SHIKSHA ADHIKARI AND ORS	MANOJ GOYAL-P
91	C.W. 22260/2017 5700 DEFECT	ASHOK KUMAR SHARMA STATE OF RAJ AND ORS	SHASHI BHUSHAN GUPTA-P